

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No.34 (THC)/2014

ORIGINAL APPLICANT:

Digvijay Singh

VERSUS

RESPONDENTS:

State of Rajasthan & Ors.

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	Counter to Objections filed by the Original Applicant - Digvijay Singh to the Monitoring Committee Report under the Chairmanship of Former Justice Prakash Tatia.	01-11
2.	Affidavit in support of Counter and Documents.	12-13
	<u>DOCUMENTS: -</u>	
1.	Annex-R-8/1: Copy of affidavit preferred by the State Government.	14-24
2.	Annex-R-8/2: Copy of document evidencing change of membranes in 6 MLD RO plant to cater to effluent at 20,000 MGL.	25

3.	Annex-R-8/3: A copy of compilation of Girdawali entry from the year 1980 to 2015 showing the database of the Kharif crop being grown in the area in question.	26-99
4.	Annex-R-8/4: Copy of Action Report and Compliance status report as was part of affidavit filed by RPCB before the Hon'ble Tribunal.	100-154
5.	Annex-R-8/5: A copy of order dtd.30.9.2021.	155-156

Proof of Service 157



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kotharivinay@gmail.com

9950623939

COUNSEL FOR THE RESPONDENTS No.8

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No.34 (THC)/2014

ORIGINAL APPLICANT:

Digvijay Singh

VERSUS

RESPONDENTS:

State of Rajasthan & Ors.

**COUNTER TO THE SUBMISSIONS/OBJECTIONS
BEING MADE BY THE ORIGINAL APPLICANT TO
THE REPORT DATED 20.04.2021 AND 21.07.2021,
SUBMITTED BY THE MONITORING COMMITTEE
CONSTITUTED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL VIDE ORDER DATED
07.12.2020.**

MAY IT PLEASE YOUR LORDSHIPS:



Before submitting parawise reply to the original applicaton, the answering respondent trust most respectfully submits the following preliminary submissions as to the objections being filed by the original applicant, so that the said objections are rejected and discarded and onset itself;

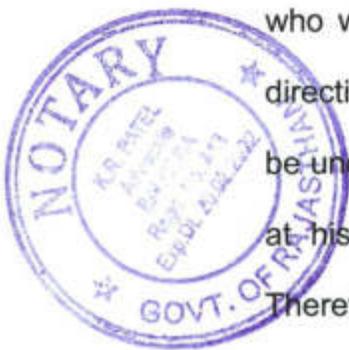
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ATTESTED

NOTARY PUBLIC
BALOTRA (Raj.)


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

PRELIMINARY SUBMISSIONS

A. That, it is most humbly submitted in addition to what has already been stated on number of occasions before this Hon'ble Tribunal in the past that the present area in question i.e. Balotra, Bithuja and Jasol, as a result of continuing mandamus and various orders and being passed by this Hon'ble Tribunal in the instant litigation has been able to erect and install the latest state of the art machinery are and is now, the only CETP hub in India, which is equipped with the fully functional 18 MLD ZLD plant. A bare perusal of the objections being filed by the original applicant to the comprehensive reports being submitted by the Monitoring Committee under the chairmanship of the Hon'ble Mr. Justice Prakash Tatia, former Chief Justice of Jharkhand High Court who along with the District Magistrate, Barmer, Dr. Ajit Pratap Singh, Professor BITS Pilani, Shri SK Meena, Scientist – D, CPCB, Bhopal and Shri Amit Juyal, RO, Balotra, comprehensively studied the area in question and made the report which has been submitted before this Hon'ble Tribunal on 20.04.2021 and 21.07.2021. A challenge being laid by way of the said objections by original applicant to the findings of not only the instant committee, but also to the action being taken by the various authorities in question that is, CGWA, CPCB and RSPCB, who while acting in accordance with law, have been issuing various directions, consents and NOCs, their working too has been stated to be under clout and it too has been questioned by the original applicant at his whims and fancies, without any logical basis to the same. Therefore, the instant objections being filed by the Original Applicant may kindly be rejected and the findings of the Hon'ble committee may kindly be considered and appreciated in order to observe that the area in question has seen a phenomenal development and growth in terms



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NOTARY PUBLIC
BALOTRA

[Signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

19.11.21

of the effluent treatment facility by way of a new 18 MLD ZLD plant being erected under the IPDS scheme of the Ministry of Textile, Government of India.

Without prejudice to above, the humble answering respondent submits following parawise reply to original application as under:

PARAWISE REPLY TO THE ORIGINAL APPLICATION

1. That, the contents of para 1 are not admitted in the manner stated and hence the same are denied. It is submitted that this Hon'ble Tribunal vide its order dated 7.8.2015, had directed the State Government to file its response on the NPC (National Productivity Council) report. In furtherance of which, the State Government had filed an affidavit before this Hon'ble Tribunal wherein, it had appointed a committee constituting of as many as nearly 13 members to study, re-examine and file its findings before this Hon'ble Tribunal with regard to the NPC report. In view of no conclusive findings having been filed till date before this Hon'ble Tribunal in pursuance of the said NPC report, the contents and the averments contained therein, cannot be referred to by virtue of the order dated 7.8.2015 read alongwith the affidavit filed by the State Government.

The copy of affidavit preferred by the State Government is annexed herewith and marked as **Annexure-R-8/1**.

2. That the averments contained in para 2, do not need any reply to the extent the same in conformity with the orders being passed by this Hon'ble Tribunal.

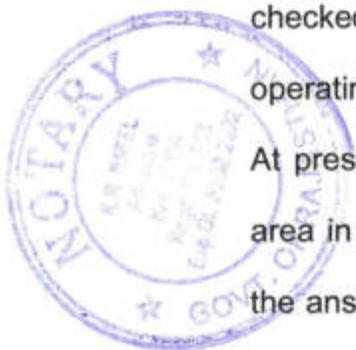


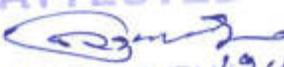
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BALOTRA


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

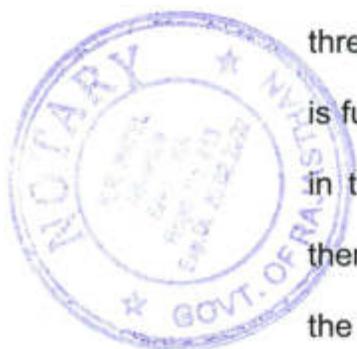
3. That the contents and the averments of para 3 do not need any reply to the extent the same refer to the submissions being filed by the original applicant before the monitoring committee. However, it is submitted that the monitoring committee, after giving due consideration to all the submissions being made by the original applicant has given its interim report dated 20.04.2021 and the final report dated 21.07.2021 which speaks for itself and takes into consideration the work, that has been carried out at the area in question in order to rectify the infirmities and illegalities, which were prevalent in the area in question. The committee recommends the State Government and its agencies to take stern action against those, who are acting illegally and are flouting the law of the land. The answering respondent No.8 which manages the CETP, which cater to the industrial units at Balotra and Bithuja, is equipped with the latest state of the art technology and with the recent erection of the 18 MLD ZLD plant having been made operational for the area in question, brings the CETP at Balotra to only being the second in the entire country to have such state of the art treatment facility for the trade effluent, which is generated by these member units. The findings of the monitoring committee, speaks for itself that it is the illegally working industries in the area in question which needs to be checked and uprooted from the grass root, so that, only legally operating industry are permitted to function and operate in the area. At present, as a result of the illegally working industrial units in the area in question, it is the industrial units which are member units of the answering respondent No.8 who have to bear the brunt of all the government agencies, if any illegality is found in the area in question.



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NOTARY PUBLIC
BALOTRA (RAJ.)
19.11.21


Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

a) That the contents of para 3(a) are not admitted and hence denied. It is submitted that the submissions/objections being made by the original applicant are totally misconceived and it is submitted and asserted that the submissions of the original applicant while being duly considered by the monitoring committee, the committee gave its findings which are self explanatory and speak for themselves in terms of the progress that has taken place in the area in question, as a result of the various orders being passed by the Hon'ble Tribunal. The objections so raised by the original applicant, are nothing but a reiteration of the issues being already deliberated upon before this Hon'ble Tribunal and considering which, this Hon'ble Tribunal has passed various orders as a result of which, the area in question now sees a 18 MLD ZLD plant being erected to cater to all member units of the answering respondent No.8 trust. It is submitted that the distinction being attempted to be drawn by the petitioner in order to show that the area of Jodhpur, Pali and Balotra and the issues involved therein, are distinct from each other, is not admitted in the manner the same has been stated. The report clearly deals with all the three areas distinctly and gives its finding in respect of all the three areas in respect to their independent factual position. It is further submitted that the all the three areas in question, fall in the western region of Rajasthan and by and large, all of them have similar demographics, for the industries and also the issues being dealt with by the monitoring committee were with regard to similar nature of industries, working in the aforementioned areas.



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NOTARY PUBLIC
BALOTRA RAJ

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Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

b) That the contents of para 3(b) are not admitted and hence denied. It is submitted that the challenge being laid by the original applicant to the consents and permissions being granted by the CGWA, without challenging the guidelines per se, without questioning the criteria for evaluation of proposals/requests for groundwater extraction, while referring to which the CGWA grants permission to industries to extract groundwater, is wholly untenable. Moreover, the said policy has been framed after due and deep deliberation by the experts involved in the field and the said permissions being granted to industrial units, are in accordance with the norms laid therein. Thus, the challenge to the act of the CGWA though does not require a response from the answering respondent No.8, but however, it is submitted, that the said challenge at the instance of the original applicant, cannot be permitted to be maintained.

c) That the contents of para 3(c) are not admitted and hence denied. It is submitted that the averments contained in the said para of the submissions are grossly misleading, deserve to be rejected on the onset. It is submitted that the findings of the Court Commissioner Report, being recorded to by the original applicant in the said para, deserve to be given a complete go by, while observing the same to be misleading, for the reason that the membranes which had been installed in the earlier 6 MLD RO plant, on the suggestion of the committee's report as referred to, were subsequently modified and upgraded, in order to cater to TDS at the level of 20,000 MGL. Moreover, the 6 MLD RO plant has already been made dysfunctional in



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 BALOTRA (RAJ)

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 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

backdrop of the fact that the new 18 MLD ZLD plant has been made functional, in which, the RO membranes, which have been installed, have been equipped to cater to trade effluent, which would have a TDS level upto 20,000 MGL. Thus, reference to previous reports and the deficiencies in the treatment plant of the Trust, which duly stands rectified and which at this juncture do not need any reference to is misleading and thus, the objections being raised in the said para, deserve to be rejected completely. The copy of document evidencing change of membranes in 6 MLD RO plant to cater to effluent at 20,000 MGL is annexed herewith and marked as **Annexure-R-8/2.**

d) That the contents of para 3(d) are not admitted and hence denied. It is submitted that the Girdawari reports and revenue entries being relied upon by the original applicant are of the the year *Vikram Samvat* 2032-2038 whereas, the present *Vikram Samvat* year is 2077-78. A reference to such old Girdawali entries is in itself misleading and a deviation from the present status at the area in question. A latest compilation of Girdawari reports is being placed before this Hon'ble Tribunal in order to show that the crops which are harvested by way of rainwater, have continued to be sown and reaped in the area which is otherwise an arid zone in similar quantity to what prevailed in 1980 and it has been the same 1980. A copy of compilation of Girdawari entry from the year 1980 to 2015 showing the database of the Kharif crop being grown in the area in question, is annexed herewith and marked herein as



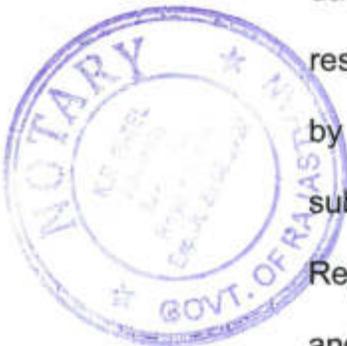
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BALOTRA (RAJ.)


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

e) That the contents of para 3(e) are not admitted and hence denied. It is submitted that the averments and objections contained in the said para, did not relate to the answering respondent No.8 trust and therefore, the same do not need any reply on its behalf. However, it is submitted and as is reflected from the report of the monitoring committee that it is the illegally working industrial units in the area in question which need to be checked and removed in order to curb the problem of pollution and also in order to harbour and flourish the legally working industrial units in the area in question.

f) That the contents of para 3(f) are not admitted and hence denied. It is submitted that pursuant to the order dated 6.3.2019, the answering respondent members have already dredged the area in question of the river and the report with regard to the same, has already been submitted by the answering respondent Trust before this Hon'ble Tribunal. The Original Applicant is bringing to the fore the issues that have already been deliberated upon before this Tribunal and necessary orders with regard to the same already stand passed. The proof with regard to the compliance of the order dated 06.03.2019 having been carried out by the answering respondent No.8 trust was submitted by way of affidavit filed by RSPCB wherein the compliance and action report submitted by the Trust was incorporated, the said Action Report and Compliance status report is submitted herewith and marked herein as **Annexure-R-8/4**.



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BALOTRA (RAJASTHAN)

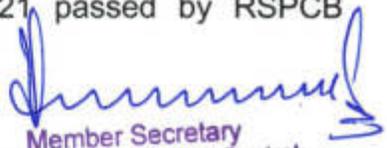

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

g) That the contents of para 3(g) are not admitted and hence denied. It is submitted that the recent 18 MLD ZLD plant that has been operationalized in the area in question, has been erected under the IPDS scheme of the Ministry of Textile, Government of India in which, as a representative of the Government of India, IL & FS is the Project Management Consultant (PMC) appointed by the Government of India in the said 18 MLD ZLD plant, which after duly examining the entire geographical requirements of the area in question, sanctioned the said plant and the same has been erected in accordance with the same. It is further submitted that the Project Management Agency (PMA), initially created a DPR for the said project, which through the answering respondent trust was submitted to the PMC, which independently got it vetted and finalized from the Government of India and only after the said approvals having been received, the work on the said plant started. Thus, the said new ZLD plant of 18 MLD is the latest in terms of technology and duly meets with the requirements of the area in question.



h) That the contents of para 3(h) are not admitted to the extent the same are in conformity with the record of this Hon'ble Tribunal. It is submitted that the time extension to the answering respondent trust, was granted by the Rajasthan State Pollution Control Board, to discharge its trade effluent into the SEPs operated and maintained by the trust in accordance with the consent to operate being issued in its favour. The said contention of the applicant is further rendered otiose in view of order dtd.30.9.2021, passed by RSPCB

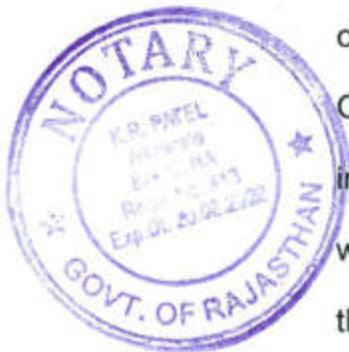
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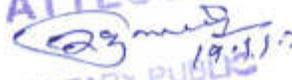

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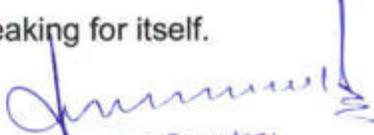
wherein the respondent Trust has been directed to operate at capacity of 6 MLD as the construction of work SEPs is in process. The copy of order dtd.30.9.2021 is submitted herewith and marked herein as **Annexure-R-8/5**.

- i) That the contents of para 3(i) do not need any reply on behalf of the answering respondent Trust, as the same relate to M/s. RAMKY, which is the operator of the land fill site and the averments contained therein, can only be replied by it.
- j) That the contents of para 3(j) are not admitted and hence denied. It is submitted that the report of the monitoring committee, which had experts in and from all fields, duly deliberated and took into consideration all the issues involved in the case at hand and have submitted their reports after taking them into consideration, all the factors, and thus, the same being conclusive and speaking for itself, when being acted upon, will completely solve the problem of pollution, which has already been largely treated by the orders of the Hon'ble Tribunal and progress being made so far.

4. That the contents of para 4 are not admitted and hence denied. It is submitted that the distinction being attempted to be drawn by the original applicant and to so much so state, that the Monitoring Committee got confused while dealing with the three different areas in question while preparing its report, is in clear disregard to the wisdom of the members of the Hon'ble Committee. It is submitted that the said committee had various experts on it who after duly considering all the aspects and issues of the matter, submitted their reports, which are self-explanatory and speaking for itself.



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Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

5. That the contents of para 5 are not admitted and hence denied. It is submitted and as has been stated above that the report of the monitoring committee being conclusive in its nature, as the same records all the facts, issues and the solutions as to the same, on being duly implementing to solve the problem of pollution in the area in totality and in general.

PRAYER

It is, therefore, most respectfully prayed that objections/submissions being made by the original applicant to the reports of the monitoring committee, may kindly be rejected and the report so submitted by the monitoring committee on 20.4.2021 and 21.7.2021, may kindly be directed to be implemented by the concerned stakeholders.

VINAY KOTHARI
kotharivinay@gmail.com
COUNSEL FOR THE RESPONDENTS No.8




Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

Signed Before me
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NOTARY PUBLIC
BALOTRA (RAJ.)

12

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No.34 (THC)/2014

ORIGINAL APPLICANT: Digvijay Singh

VERSUS

RESPONDENTS: State of Rajasthan & Ors.

AFFIDAVIT IN SUPPORT OF COUNTER AND DOCUMENTS

I, Narendra Kumar s/o Shri Parasmal Ji, aged about 49 years,
R/o Balotra, do solemnly affirm and state on oath as under:-

1. That I am the Member Secretary of the Respondent No. 8- Trust and well conversant with the facts and circumstances of the present case.
2. That the present counter to the objections have been drafted by my counsel under my instructions.
3. That facts mentioned in the counter are true and correct to the best of my knowledge based on records. The legal submissions mentioned herein are believed to be correct on the basis of legal advice given by my counsel.
4. That the documents annexed as Annexures are the true and correct copies of their respective originals.



Signed Before me
ATTESIED

NOTARY PUBLIC
BALOTRA (RAJ)


DEPONENT
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

VERIFICATION

I, the above named deponent do hereby solemnly state on oath that the facts mentioned in this affidavit are true to my personal knowledge. No part of it is false and nothing has been concealed.

SO HELP ME GOD.

DEPONENT
[Signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



ADMITTED AND SWORN
Before me by *[Signature]*
S/o. *Parveen Devi* Secy BWPCT & R.F. Trust
Balotra
day of *19.11.2021* ANPM
[Signature]
NOTARY PUBLIC, BALOTRA

ENTERED IN NOTARY
REGISTER AT SFRM *19.11.21*
NO. *1399*
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Filed on 20.8.2015

14

IN THE PRINCIPAL BENCH THE NATIONAL GREEN TRIBUNAL,
NEW DELHI



ORIGINAL APPLICATION NO. 34(THC)/2010

&

ORIGINAL APPLICATION NO. 37(THC)/2010

PETITIONER

Versus

RESPONDENTS

Digvijay Singh

State of Raj. & Ors.

&

PETITIONER

Versus

RESPONDENTS

Digvijay Singh

Bhanu Prakash & Ors.

INDEX

S.No.	Particulars	Page No.
1.	Affidavit	

COUNSEL FOR THE RESPONDENT

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

IN THE PRINCIPAL BENCH THE NATIONAL GREEN TRIBUNAL,
AT CIRCUIT BENCH, JODHPUR

ORIGINAL APPLICATION NO. 34(THC)/2010
&
ORIGINAL APPLICATION NO. 37(THC)/2010

PETITIONER
Digvijay Singh

Versus

RESPONDENTS
State of Raj. & Ors.

&

PETITIONER
Digvijay Singh

Versus

RESPONDENTS
Bhanu Prakash & Ors.

AFFIDAVIT-CUM-COMPLIANCE REPORT ON BEHALF OF
THE SECRETARY, DEPARTMENT OF ENVIRONMENT,
GOVERNMENT OF RAJASTHAN, JAIPUR

I, Vikram Singh Sankhla S/o Shri Mohan Singh, aged about 54 years,
R/o Bhagat Singh Marg, Mandore Road, Jodhpur presently working
Regional Officer, Rajasthan State Pollution Control Board, Balotra, do
hereby solemnly State and affirm as under:-



1. That I have been appointed as Officer Incharge by the Department of
Environment, Government of Rajasthan vide letter dated 14.08.2015
to submit compliance on behalf of the State of Rajasthan.

2. That the that the Hon'ble Rajasthan High Court, Jodhpur in D.B.Civil
Petition No. 759/2002, Mahaveer Vikas Samiti, Pali Vs. State of
Rajasthan & Ors. passed an order dated 09.03.2004, inter-alia, as
follows:-

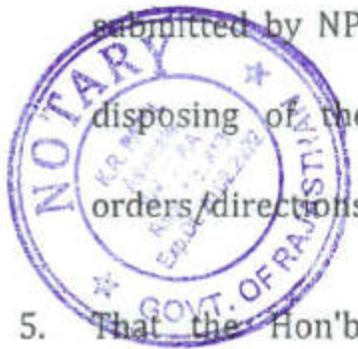
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NOTARY PUBLIC
BALOTRA (RAJ)


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

"The State shall employ experts to assess the damage caused to the environment and health of the public by the pollution created by the units. On assessment of the damage, the concerned authorities shall file a report in this court within a period of 8 weeks, whereupon the question of payment of compensation by the units on the principle of polluter pays shall be determined."

- 3. The Hon'ble High Court in D.B.C.W.P. No. 2481/2002, Mahesh Pareek V/s State of Rajasthan & Ors., vide order dated 02.04.2004 that the direction dated 09.03.2004 shall also be applicable for the areas of Jodhpur, Balotra, Bithuja and Jasol.
- 4. That in compliance of the Hon'ble High Court order the Department of Environment, Government of Rajasthan entrusted a study to the National Productivity Council, New Delhi. Sampling was done in three phases phase-I (May-2006), Phase-II (September 2006) and joint inspection carried out during February 2008 by NPC alongwith Department of Environment and Rajasthan State Pollution Control Board. The report on "study of health and environment impact due to pollution from textile units in Pali, Balotra, Jasol and Bithuja" was submitted by NPC in January 2010. The Hon'ble High Court while disposing of the aforesaid writ petitions has not passed any orders/directions in respect on the NPC report.



- 5. That the Hon'ble National Green Tribunal vide order dated 07.08.2015 has specifically directed that the State Government shall submit its response on the report of NPC, the direction of the Hon'ble Tribunal, inter-alia, as follows:-

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 BALOTRA (RAJ)

[Signature]
 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

“No reaction of the State Government is before us. As regards the report of the National Productivity Council which we had directed to be placed before us today vide order dated 31st July, 2015. We expect that some response comes before us and if it is not so, we assume that State has accepted the Report. Affidavit shall be filled in the Registry.”

6. That in furtherance to report submitted by NPC, it has suggested further study/examinations of relevant records, land records to arrive at a definite/final conclusion in respect to health and environmental damage, assessment in terms of loss of agricultural crop and land degradation.

7. That in compliance of the Hon'ble High Court and Hon'ble Tribunal's order the State Government will take following actions:-

a) The District Administration will examine the land records, cropping pattern, yield statistics etc. to assess the exact financial loss because of damages to land and crop, while examining the said report the land records pertaining to the period from 1990 onwards will also be examined and shall submit the report to the government.

b) As recommended by NPC, State Govt. would constitute a committee in 15 days under the chairmanship of Additional Chief Secretary, Environment & Forest, State of Rajasthan with medical & concerned departments like Ground Water, Health, PHED, Agriculture and District Administration to



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Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

examine the issues raised in the NPC report and to give its recommendation within 6 months.

- c) The State Government will also constitute a committee under the Chairmanship of Secretary, Department of Environment, Government of Rajasthan comprising of experts from Central Ground Water Authority, Ground Water Department, PHED and Water Resources Department and Agriculture Department to assess the level of ground water contamination in the area.

It is humbly prayed that the Hon'ble Tribunal may kindly grant six months time for examination of NPC report in respect of the recommendations made for further studies/examinations to assess health and environmental damages in terms of loss of agricultural crops and land degradation and come up with specific recommendations.



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



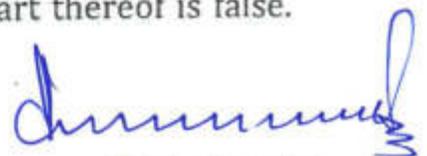
VERIFICATION

I, the above named deponent do hereby verify that the contents of paras No. 1 to 7 of my above affidavit are true and correct based on official record. Nothing has been concealed nor any part thereof is false.
So help me God.

Photo Copy Attested



NOTARY PUBLIC
BALOTRA (RAJ)



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

14/9/15
12
IV

IN THE PRINCIPAL BENCH THE NATIONAL GREEN TRIBUNAL,
NEW DELHI

ORIGINAL APPLICATION NO. 34(THC)/2014
&
ORIGINAL APPLICATION NO. 37(THC)/2014

PETITIONER
Digvijay Singh

Versus

RESPONDENTS
State of Raj. & Ors.

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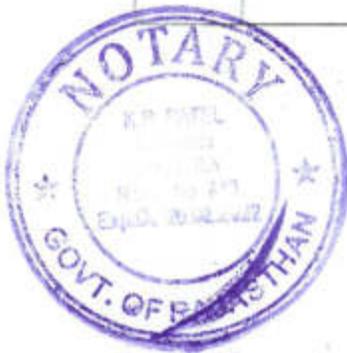
PETITIONER
Digvijay Singh

Versus

RESPONDENTS
Bhanu Prakash & Ors.

INDEX

S.No.	Particulars	Page No.
1.	Affidavit-cum-compliance report on behalf of the Rajasthan State Pollution Control Board and Department of Environment, Government of Rajasthan, Jaipur	
2.	ANNEXURES	
	Annexure-R-A. Photo copy of the order dated 11.09.2015	
	Annexure-R-B. Photo copy of the office order dated 11.09.2015	



Counsel for the respondents

Manish Sisodiya, Advocate,
Kirti B-2 Lane, Pawta Enclave,
Jodhpur-342005,
Mob. No. 9829024580
email :

Lokendra

Lokendra Singh Kachhawa, Advocate
945-C, Road No.3, Shanti Nagar,
Duragapura, Jaipur-18
Mob. No. 9928343656
email: lokendra.kachhawa@gmail.com

Photo Copy Attested
NOTARY PUBLIC
BALOTRA (RAJ.)

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

IN THE PRINCIPAL BENCH THE NATIONAL GREEN TRIBUNAL,
AT CIRCUIT BENCH, JODHPUR

ORIGINAL APPLICATION NO. 34(THC)/2014
&
ORIGINAL APPLICATION NO. 37(THC)/2014

PETITIONER
Digvijay Singh

Versus

RESPONDENTS
State of Raj. & Ors.

&

PETITIONER
Digvijay Singh

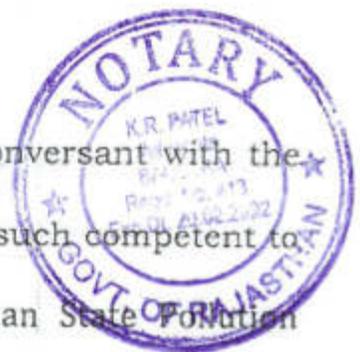
Versus

RESPONDENTS
Bhanu Prakash & Ors.

AFFIDAVIT-CUM-COMPLIANCE REPORT ON BEHALF OF
THE RAJASTHAN STATE POLLUTION CONTROL BOARD
AND DEPARTMENT OF ENVIRONMENT, GOVERNMENT
OF RAJASTHAN, JAIPUR

I, Vikram Singh Sankhla S/o Shri Mohan Singh, aged about 54 years,
R/o Bhagat Singh Marg, Mandore Road, Jodhpur presently working
Regional Officer, Rajasthan State Pollution Control Board, Balotra, do
hereby solemnly State and affirm as under:-

1. That I am the officer Incharge and I am well conversant with the
facts and circumstances of the matter and as such competent to
swear this affidavit on behalf of the Rajasthan State Pollution
Control Board and the Department of Environment, Government of
Rajasthan.



2. That in compliance to Hon'ble National Green Tribunal order dated
07.08.2015 for submitting the response of the State Government on

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[Handwritten signature]

[Handwritten signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

the report submitted by the National Productivity Council, the Department of Environment, Government of Rajasthan, vide office order dated 11.09.2015 has constituted a committee consisting of the following:-

- (i) Additional Chief Secretary (Environment & Forests) - Chairperson
- (ii) Principal Secretary (Health)
- (iii) Secretary (Water Resources)
- (iv) Secretary (PHED)
- (v) Managing Director, RIICO
- (vi) Commissioner (Agriculture)
- (vii) Chairperson, RSPCB
- (viii) Member Secretary, RSPCB
- (ix) District Collector, Barmer
- (x) District Collector, Pali
- (xi) Director, CAZRI, Jodhpur or his nominee
- (xii) Nominee of the Vice Chancellor of Jodhpur Agricultural University
- (xiii) Secretary (Environment) - Member Secretary



The committee is entrusted with the task of carrying out necessary study/exercise to assess the level of ground water contamination and suggest suitable amelioration methods. The committee shall also look into the various issues raised in the

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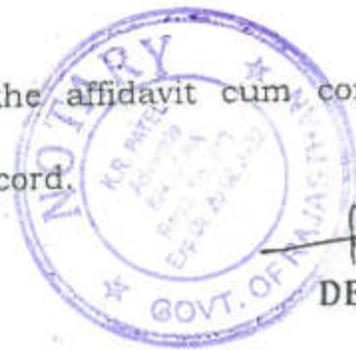
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

report and shall give a report to the Tribunal within six months from the date of issue.

The photo copy of the order dated 11.09.2015 is annexed herewith and marked as Annexure-R-A.

- 3. That in compliance to Hon'ble Tribunal order dated 07.08.2015 to give its response on the Report submitted by the National Productivity Council, the District Collectors of Barmer and Pali have been directed to undertake necessary steps to assess the extent of damage caused to the crops and land in the district concerned due to the textile industries. Assessment report in context of facts given in National Productivity Council Report shall be submitted to the Government in three months time from the date of issue. The photo copy of the office order dated 11.09.2015 is annexed herewith and marked as Annexure-R-B.

It is humbly prayed that the affidavit cum compliance report may kindly be taken on record.



[Signature]
DEPONENT

VERIFICATION

I, the above named deponent do hereby verify that the contents of paras No. 1 to 3 of my above affidavit are true and correct based on official record. Nothing has been concealed or any part thereof is false.

So help me God.

[Handwritten signatures]
 OATH COMMISSIONER, DELHI

[Signature]
 DEPONENT
 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

Identified
[Signature]
 RTI 785/13

Copy Attested
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 BALOTRA (RAJ)
 14 SEP 2015

Government of Rajasthan
Department of Environment
Room No. 8325 N-W Building Secretariat Jaipur

F. 12(8) Env./2011

Jaipur, Dated:11-09-2015

Office Order

The National Green Tribunal vide its order dated 07.08.2015 in the matter of original application No.34/(THC)/2014 Digvijay Singh V/s State of Rajasthan has directed the State Government to give its response on the Report submitted by the National Productivity Council. To look into the matter, a Committee consisting of the following is constituted:

1. Additional Chief Secretary (Environment & Forests) - Chairperson
2. Principal Secretary (Health)
3. Secretary (Water Resources)
4. Secretary (PHED)
5. Managing Director, RIICO
6. Commissioner (Agriculture)
7. Chairperson, RSPCB
8. Member Secretary, RSPCB
9. District Collector, Barmer
10. District Collector, Pali
11. Director, CAZRI, Jodhpur or his nominee
12. Nominee of the Vice Chancellor of Jodhpur Agricultural University
13. Secretary (Environment) - Member Secretary

The Committee is entrusted with the task of carrying out necessary study/exercise to assess the level of ground water contamination and suggest suitable amelioration methods. The Committee shall also look into the various issues raised in the report and shall give a report to the Tribunal within six months from the date of issue.

This bears the approval of competent authority.


(R.K. Jain)

Director cum Joint Secretary

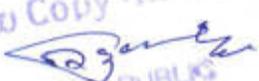
Copy to the following for information & necessary action-

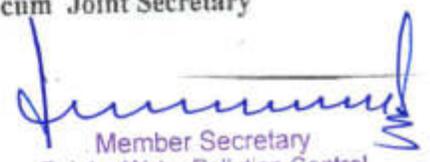
1. DS to Chief Secretary, Govt. Rajasthan, Jaipur
2. Additional Chief Secretary (Environment & Forests)
3. Principal Secretary (Health)
4. Secretary (Water Resources)
5. Secretary (PHED)
6. Managing Director, RIICO
7. Commissioner (Agriculture)
8. Chairperson, RSPCB
9. Member Secretary, RSPCB
10. District Collector, Barmer
11. District Collector, Pali
12. Director, CAZRI, Jodhpur or his nominee
13. Nominee of the Vice Chancellor of Jodhpur Agricultural University
14. Secretary (Environment)





Director cum Joint Secretary

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BALOTRA (RAJ.)


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

24

Government of Rajasthan
Department of Environment
Room No. 8325 N-W Building Secretariat Jaipur

F. 12(8) Env./2011

Jaipur, Dated:11-09-2015

Office Order

The National Green Tribunal vide its order dated 07.08.2015 in the matter of original application No.34/(THC)/2014 Digvijay Singh V/s State of Rajasthan has directed the State Government to give its response on the Report submitted by the National Productivity Council. The District Collectors of Barmer and Pali shall undertake necessary steps to assess the extent of damage caused to the crops and land in the district concerned due to the textile industries. Assessment report in context of facts given in National Productivity Council Report shall be submitted to the Government in three months time from the date of issue.

This bears the approval of competent authority.



(R.K. Jain)

Director cum Joint Secretary

Copy to the following for information & necessary action-

1. DS to Chief Secretary, Govt. of Rajasthan, Jaipur.
2. PS to Additional Chief Secretary, Govt. of Rajasthan, Jaipur.
3. Secretary, Environment, Jaipur.
4. District Collector Barmer.
5. District Collector Pali.



Director cum Joint Secretary



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



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BALOTRA (RAJ.)

TAX INVOICE

(Original For Recipient)

CHEMSEL AGENCIES

A-7,SNEHA FLAT, GURUKUAL ROAD, MEMNAGAR, AHMEDABAD-380052

Phone : 079-40055654 Phone : 079-27415656 (M) : 9879004424
E-mail : SANJUSHAH@YAHOO.COM

Company's GSTIN / Unique ID : 24AGBPS8724Q1ZQ

PAN No. : AGBPS8724Q

Details of Consignee (Bill to)
BALOTRA WATER POLLUTION CONTROL TREATMENT &
 BALOTRA WATER POLLUTION CONTROL TREATMENT &
 REAH FOUNDATION TRUST BARMER
 KHED ROAD, DIST.BADMER BALOTRA, RAJASTHAN
 State : 08 Rajasthan
 Phone :
 Mobile :
 GSTIN :
 PAN No. : AAATB2115R

Invoice No. : T-0918 Dt. : 01/10/2018
 Challan No. : T/918 Dt. : 01/10/2018
 P.O. No. : CETP/2018/9225
 P.O. Dt. : 28/09/2018
 Transport : VIRENDRA ROADLINES
 L.R. No. : SRK-40013990 Dt. : 01/10/2018

Ship To

Sr. No.	Product Description	HSN Code	Packing Qty.	Quantity	Rate ₹	Per	Amount ₹
1	MEMBRANE SWC 5 LD-8040 1PCS IN 1 BOX x 220BOX	84219900	220	220	34700.00	PCS	7634000.00



Payment Within Days. Due On:01/10/2018

220 220 Total 7634000.00

SPECIAL TEMPO

IGST @18.00% 1374120.00

Round Off

₹ (In Words) : Ninety Lakh Eight Thousand One Hundred Twenty Only.

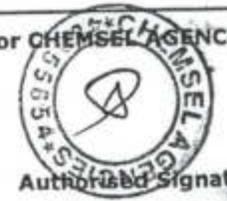
NET AMOUNT ₹ 9008120.00

HDFC BANK LTD.C.A/C NO:00498630000038 IFSC CODE NO:HDFC0000049 MICR CODE NO : 380240004

Terms & Conditions :

- (1) We do not hold responsible for any breakage/damage/shortage/leakage in transit.
- (2) Our responsibility ceases when the goods are delivered to the carrier.
- (3) Goods once sold will not be accepted back.
- (4) Interest @24% p.a. will be charged, if invoice is not paid on or before due date.
- (5) Subject to Ahmedabad Jurisdiction.

For CHEMSEL AGENCIES



Authorized Signatory

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 BALOTRA (RAJ)

[Signature]
 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

280 से आज दिनांक तक कोई उभी रही फसलों का विवरण ग्राम विद्यालय परतूर वृत्त विद्यालय तहसील पंचपरतूर

वर्ष	रायदा	ला	नीम	भारतीय	दिसबोगरा	रजत	सखी	अन्य	कुल
2000	-	-	-	-	-	-	-	-	-
2001	-	-	-	-	-	-	-	-	-
2002	-	-	-	-	-	-	-	-	-
2003	-	-	-	-	-	-	-	-	-
2004	-	-	-	-	-	-	-	-	-
2005	-	-	-	-	-	-	-	-	1227
2006	-	-	-	54	-	-	-	-	-
2007	94	1073	-	-	-	-	-	-	-
2008	-	-	-	-	-	-	-	-	-
2009	-	-	-	-	-	-	-	-	507
2010	-	-	-	106	-	-	-	-	-
2011	-	431	-	-	-	-	-	-	9
2012	-	-	-	-	-	-	-	-	1001
2013	29	-	-	-	-	-	-	-	-
2014	29	962	-	10	-	-	-	-	-
2015	-	-	-	-	-	-	-	-	-

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 BALOTRA (RAJ)

Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

कर्मचारी, सचिव

1080 से आरंभ किया गया है जो कि अभी खरीद जमिन का विक्रम का तिलवास नगर एवं तिलवास नगरिका में जारी है

क्र.	इच्छाकरा	मुंदा	मांदा	खवाट	खवाट	तिल	सखी	खजरा	अन्य	योग
980	2318	34	31	368	39	18				
981	2310	23	16	344	63	29				
982	2278	14 27	22	402	71	26				
983	2176	27	12	390	61	17				
984	2390	50	18	418	52	12				
985	2080	161	24	434	73	9				
986	2276	56	32	378	36	19				2189
987	2189	43	16	396	54	6				2561
988	2005	1	4	481	56	17			अली-10	
989	2116	34	17	510	22	13				
990	2290	18	9	299	19	21				
991	2056	27	6	498	8	13			अली-16	3024
992	2371	12	-	611	3	26			अली-2	3261
993	2066	53	1	1075	5	52				325
994	2261	160	183	556	29	88				3161
995	1360	381	418	578	13	411				293
996	2045 376	376	304	171	25	11				
997	9982837	27	16	94	3	14				2791
998	1299	3	1000	300	-	-				2672

अली-10
अली-16
अली-2

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अली-10, अली-16, अली-2



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BALOTRA, RAJ.

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

सं. १०३ दिनांक २००३ कोई जारी करीछ फसल का विवरण आज दिवस परगना हसन विलयन तालिका प-३५२१

वर्ष	कृषि	मृदा	मैदा	कुटा	जवा	रिज	सब्जी	रजक	म-प	योग
2000	2507	8	147	227	-	9	-	-	री-००३	2896
2001	2227	68	270	613	-	16	-	-	-	3134
2002	2741	-	113	-	-	-	-	-	मी-००८-१५	2861
2003	2770	40	103	-	131	11	-	-	मी-००८-७	307
2004	2151	46	372	543	-	11	-	-	मी-००८-२८	309
2005	2197	203	423	213	-	20	-	-	-	252
2006	1951	73	342	163	21	14	-	-	-	2342
2007	2091	104	382	225	8	58	-	-	-	3353
2008	2340	348	288	313	13	47	-	-	-	328
2009	2205	324	454	544	27	47	-	-	-	344
2010	2536	250	349	236	5	85	-	-	मी-००८-१५८	3381
2011	2729	181	305	78	82	359	-	-	-	2682
2012	1035	279	59	778	-	91	-	-	-	2945
2013	1754	226	113	699	-	87	-	-	मी-००८-७६	260
2014	1706	136	109	521	-	-	-	-	-	-


 नोटरी पब्लिक



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 NOTARY PUBLIC
 BALOTRA (RAJ)


 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

सं. १०३ दिनांक २००३ कोई जारी करीछ फसल का विवरण आज दिवस परगना हसन विलयन तालिका प-३५२१

1980 से आज दिनांक तक की गई रही - फसलों का विकल्प वृक्ष जसोल - पत्तार वृक्ष जसोल - जसोल पत्तार वृक्ष

वर्ष	शेखर	ना	जीरा	लक्ष्मी	इसकोगल	खरवा	सावनी	अन्य	क्र.
1980	210	60	40			8		पत्तार: 2	
1981	230	68	18		12	15		पत्तार: 6	
1982	218	66	20		9	16		पत्तार: 4	
1983	183	54	16		11	14		पत्तार: 7	
1984	197	47	22		7	11		पत्तार: 6	
1985	178	52	17		6	9		पत्तार: 5	
1986	164	51	15		4	6		पत्तार: 4	
1987	168	48	16		2	5		पत्तार: 3	
1988	172	42	18	6	3	3		पत्तार: 2	319
1989	153	65	8		3	5		पत्तार: 1	
1990	158	34	7		1	1			
1991	122	22	6		2	1			60
1992	88	20	3		1	1			54
1993	113	14			3				52
1994	34	15	5						45
1995	40	12							
1996	26	17	2						50
1997	28	19	3						23
1998	15	7							
1999	40		8	11	4				83

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पत्तार वृक्ष

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जसोल वृक्ष, पत्तार वृक्ष

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NOTARY PUBLIC
BALOTRA (RAJ)



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

580 से आज दिनांक तक की गयी रबी फसलों का विवरण ग्राम जसोल जसोल तहसील पंचपरदा

वर्ष	रायडा	चना	बीरा	तांदीरा	इसकेगाल	रजका	बसणी	अन्य	योग
2000	11	-	1	-	-	2	-	-	41
2001	10	-	-	-	-	2	-	-	28
2002	3	-	3	-	-	1	-	-	34
2003	-	-	-	-	-	-	-	-	-
2004	-	-	-	-	-	-	-	-	-
2005	-	-	-	-	-	-	-	-	4
2006	4	-	-	-	-	-	-	-	27
2007	18	-	-	-	-	1	-	-	20
2008	19	-	-	-	-	1	-	-	26
2009	25	-	-	-	-	-	-	अन्य	32
2010	26	-	-	-	-	2	-	-	3
2011	7	-	-	18	-	-	-	-	-
2012	3	-	-	-	-	-	-	-	-
2013	-	-	-	-	-	-	-	-	17
2014	3	-	-	14	-	-	-	-	-
2015	-	-	-	-	-	-	-	-	-



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पंचपरदा

अध्यापक, पंचपरदा

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NOTARY PUBLIC
BALOTRA (RAJ)

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

1930 के लक्षण दिनांक 1987 के 10वीं खरीद जमा की का विवरण जमा जसोब

क्र. सं.	क्रमांक	मं.	मैस	खार								
980	1728	11	16	210	12							
981	1650	15	2	138	4							
982	282	3	3	1	3							
983	1668	12	-	148	2							
984	1754	3	4	176	1							
985	1201	12	-	134	4							
986	1789	18	8	143	1							
987	1953	13	13	111	3							
988	1906	4	63	363	3							
989	1901	24	17	268	4							
990	1768	16	16	310	2							
991	1320	20	20	214	3							
992	1263	-	59	379	7							
993	981	10	5	244	5							
994	941	-	44	157	4							
995	934	33	-	252	1							
996	1068	40	-	259	5							
997	946	37	-	194	9							
998	908	28	-	175	10							
999	649	39	3	215	17							

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 राजा



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 BALOTRA (RAJ)

Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

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 राजा

1980 से आज दिनांक तक कोई जमीन खरीद जसोब का विवरण गाल जसोब परवार हुत जसोब रजिस्ट्रार जसोब

क्र.सं.	वाकिफत	मुंदा	गल	डवार	जवाट	तिल	सखी	रजिस्ट्रार	अ-द	डोग
000	1198	24	4	92	2	4	-	-	-	1225
001	1162	56	21	142	2	4	-	-	-	138
002	1111	-	-	14	-	-	-	-	-	112
003	1013	49	22	43	1	3	-	-	-	1131
004	888	-	-	103	-	-	-	-	-	991
005	755	10	84	51	-	-	-	-	-	816
006	723	70	65	48	3	7	-	-	-	928
007	694	85	82	75	4	7	-	-	-	920
008	777	46	70	73	5	-	-	-	-	983
009	756	40	70	67	3	2	-	-	-	938
010	624	70	18	42	1	-	-	-	-	755
011	255	73	94	29	2	15	-	-	-	558
012	462	91	8	63	13	3	-	-	-	638
013	602	58	48	7	9	3	-	-	-	727
014	458	78	131	18	28	3	-	-	-	716



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Photo Copy Attested
 NOTARY PUBLIC
 BALOTRA (RAJ)

Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

वर्ष 1980 से आज दिनांक तक बोई गयी रबी फसलों का विवरण ग्राम कोल्सोडा पटवार मण्डल कोल्सोडा तहसील पंचपदरा

वर्ष	गहूँ	रायड़ा	चना	जीरा	नारानीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1981	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1982	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1983	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1984	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1985	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1986	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1987	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1988	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1989	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1990	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1991	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1992	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1993	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1994	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1995	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1996	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1997	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1998	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
1999	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2000	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2001	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2002	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2003	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2004	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2005	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2006	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
2007	✓	✓	✓	✓	✓	✓	✓	✓	✓	29



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वर्ष	गैहू	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	-	-	-	-	-	-	-	-	-	-
1981	-	-	-	-	-	-	-	-	-	-
1982	-	-	-	-	-	-	-	-	-	-
1983	-	-	-	-	-	-	-	-	-	-
1984	-	-	-	-	-	-	-	-	-	-
1985	-	-	-	-	-	-	-	-	-	-
1986	-	-	-	-	-	-	-	-	-	-
1987	-	-	-	-	-	-	-	-	-	-
1988	-	-	-	-	-	-	-	-	-	-
1989	-	-	-	-	-	-	-	-	-	-
1990	-	-	-	-	-	-	-	-	-	-
1991	-	-	-	-	-	-	-	-	-	-
1992	-	-	-	-	-	-	-	-	-	-
1993	-	-	-	-	-	-	-	-	-	-
1994	-	-	-	-	-	-	-	-	-	-
1995	-	4	-	-	-	-	-	-	-	4
1996	-	-	-	-	-	-	-	-	-	-
1997	-	-	-	-	-	-	-	-	-	-
1998	-	-	-	-	-	-	-	-	-	-
1999	-	-	-	-	-	-	-	-	-	-
2000	-	-	-	-	-	-	-	-	-	-
2001	-	-	-	-	-	-	-	-	-	-
2002	-	-	-	-	-	-	-	-	-	-
2003	-	-	-	-	-	-	-	-	-	-
2004	-	-	-	-	-	-	-	-	-	-
2005	-	-	-	-	-	-	-	-	-	-
2006	-	-	-	-	-	-	-	-	-	-
2007	-	-	-	-	-	-	-	-	-	-



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तहसील पंचपदरा

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वर्ष	गहूँ	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टियर में)
1980	-	-	-	-	-	-	-	-	-	-
1981	-	-	-	-	-	-	-	-	-	-
1982	-	-	-	-	-	-	-	-	-	-
1983	-	-	-	-	-	-	-	-	-	-
1984	-	-	-	-	-	-	-	-	-	-
1985	-	-	-	-	-	-	-	-	-	-
1986	-	-	-	-	-	-	-	-	-	-
1987	-	-	-	-	-	-	-	-	-	-
1988	-	-	-	-	-	-	-	-	-	-
1989	-	-	-	-	-	-	-	-	-	-
1990	-	-	-	-	-	-	-	-	-	-
1991	-	-	-	-	-	-	-	-	-	-
1992	-	-	-	-	-	-	-	-	-	-
1993	-	-	-	-	-	-	-	-	-	-
1994	3	-	-	-	-	-	-	-	-	3
1995	-	-	-	-	-	-	-	-	-	-
1996	-	-	-	-	-	-	-	-	-	-
1997	-	-	-	-	-	-	-	-	-	-
1998	-	-	-	-	-	-	-	-	-	-
1999	-	-	-	-	-	-	-	-	-	-
000	-	-	-	-	-	-	-	-	-	-
001	-	-	-	-	-	-	-	-	-	-
002	-	-	-	-	-	-	-	-	-	-
003	-	-	-	-	-	-	-	-	-	-
004	-	-	-	-	-	-	-	-	-	-
005	-	-	-	-	-	-	-	-	-	-
006	-	-	-	-	-	-	-	-	-	-
007	-	-	-	-	-	-	-	-	44	44

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वर्ष	गैहू	रायड़ा	चना	जीर	तारामीरा	इसबगोल	सब्जी	रजका	अन्य	योग (हेक्टयर में)
1980	-	-	-	-	-	-	-	-	-	-
1981	-	-	-	-	-	-	-	-	-	-
1982	-	-	-	-	-	-	-	-	-	-
1983	-	-	-	-	-	-	-	-	-	-
1984	-	-	-	-	-	-	-	-	-	-
1985	-	-	-	-	-	-	-	-	-	-
1986	-	-	-	-	-	-	-	-	-	-
1987	-	-	-	-	-	-	-	-	-	-
1988	-	-	-	-	-	-	-	-	-	-
1989	-	-	-	-	-	-	-	-	-	-
1990	-	-	-	-	-	-	-	-	-	-
1991	-	-	-	-	-	-	-	-	-	-
1992	-	-	-	-	-	-	-	-	-	-
1993	-	-	-	-	-	-	-	-	-	-
1994	45	-	-	-	-	-	-	-	-	45
1995	49	-	-	-	-	-	-	-	-	49
1996	-	-	-	-	-	-	-	-	-	-
1997	-	-	-	-	-	-	-	-	-	-
1998	-	-	-	-	-	-	-	-	-	-
1999	-	-	-	-	-	-	-	-	-	-
2000	-	-	-	-	-	-	-	-	-	-
2001	-	-	-	-	-	-	-	-	-	-
2002	-	-	-	-	-	-	-	-	-	-
2003	-	-	-	-	-	-	-	-	-	-
2004	-	-	-	-	-	-	-	-	-	-
2005	-	-	-	-	-	-	-	-	-	-
2006	-	-	-	-	-	-	-	-	-	-
2007	55	-	-	-	-	-	-	-	-	55



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वर्ष	गेहू	रायड़ा	चना	जीरा	तासमीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	1	1	1	1	1	1	1	1	1	1
1981	1	1	1	1	1	1	1	1	1	1
1982	1	1	1	1	1	1	1	1	1	1
1983	1	1	1	1	1	1	1	1	1	1
1984	1	1	1	1	1	1	1	1	1	1
1985	1	1	1	1	1	1	1	1	1	1
1986	1	1	1	1	1	1	1	1	1	1
1987	1	1	1	1	1	1	1	1	1	1
1988	1	1	1	1	1	1	1	1	1	1
1989	1	1	1	1	1	1	1	1	1	1
1990	1	1	1	1	1	1	1	1	1	1
1991	1	1	1	1	1	1	1	1	1	1
1992	1	1	1	1	1	1	1	1	1	1
1993	1	1	1	1	1	1	1	1	1	1
1994	9	4	1	1	1	1	1	1	1	13
1995	1	1	1	1	1	1	1	1	1	1
1996	1	1	1	1	1	1	1	1	1	1
1997	1	1	1	1	1	1	1	1	1	1
1998	1	1	1	1	1	1	1	1	1	1
1999	1	1	1	1	1	1	1	1	1	1
2000	1	1	1	2	1	2	1	1	1	4
2001	1	1	1	1	1	1	1	1	1	1
2002	1	1	1	1	1	1	1	1	1	1
2003	1	1	1	1	1	1	1	1	1	1
2004	1	1	1	1	1	1	1	1	1	1
2005	1	1	1	1	1	1	1	1	1	1
2006	1	1	1	1	1	1	1	1	1	1
2007	1	1	1	1	1	1	1	1	1	1



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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तित	सब्जी	रजना	अन्य	योग (हेक्टेयर में)
980	1287	-	-	103	-	-	-	-	-	1390
981	1093	-	-	205	-	-	-	-	-	1298
982	1305	-	-	201	-	-	-	-	-	1506
983	1103	-	-	101	-	-	-	-	-	1204
984	1406	-	-	97	-	-	-	-	-	1503
985	938	-	-	208	-	-	-	-	-	1146
986	1437	-	-	138	-	-	-	-	-	1575
987	1382	-	-	171	-	-	-	-	-	1553
988	1099	-	-	310	-	-	-	-	-	1409
989	308	3	-	203	-	-	-	-	का.मो. 97	611
990	531	1	2	301	-	1	-	-	का.मो. 38	874
991	301	22	17	208	-	5	-	-	का.मो. 59	612
992	611	1	1	196	-	-	-	-	-	808
993	529	22	23	91	-	1	-	-	-	666
994	308	18	1	157	-	10	-	-	का.मो. 500	686
995	102	52	16	119	-	36	-	-	का.मो. 367	692
996	97	20	3	203	-	15	-	-	का.मो. 306	644
997	173	15	2	172	-	2	-	-	का.मो. 33	696
998	180	4	-	2	-	1	-	-	का.मो. 310	505
999	160	4	-	29	-	2	-	-	का.मो. 227	422
100	363	8	-	53	-	1	-	-	का.मो. 189	622
101	253	9	11	201	-	5	-	-	का.मो. 288	687
102	4	1	1	-	-	-	-	-	का.मो. 745	749
103	106	1	1	33	-	-	-	-	का.मो. 731	870
104	7	1	1	43	-	-	-	-	का.मो. 642	693
105	309	30	79	124	-	-	-	-	का.मो. 260	823
106	125	30	27	108	-	-	-	-	का.मो. 310	611
107	209	5	43	20	-	1	-	-	का.मो. 351	617



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गो लसोडा

वर्ष	घंटा	मोट	ज्वार	ज्वार	ज्वार	मिठ	साली	रकका	डोनर	योग
2008	113	10	48	104	-	3	-	-	374	652
2009	126	79	88	88	-	13	-	बा.मो. 320	641	641
2010	232	47	104	104	-	5	-	बा.मो. 175	698	698
2011	266	59	106	106	-	20	-	बा.मो. 154	640	640
2012	286	34	53	53	-	5	-	बा.मो. 94	536	536
2013	456	19	80	80	-	03	-	बा.मो. 48	656	656
2014	503	24	31	31	-	9	-	-	620	620
2015	531	20	37	37	-	2	-	-	643	643
योग										

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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	187	-	-	239	-	-	-	-	-	426
1981	201	-	-	187	-	-	-	-	-	388
1982	285	-	-	190	-	-	-	-	-	475
1983	318	-	-	127	-	-	-	-	-	445
1984	337	-	-	-	-	-	-	-	-	337
1985	193	-	-	93	-	-	-	-	का.मो. 131	417
1986	319	-	-	35	-	-	-	-	-	354
1987	320	-	-	-	-	-	-	-	-	320
1988	120	-	-	148	-	-	-	-	-	268
1989	403	-	-	-	-	-	-	-	-	403
1990	373	-	-	-	-	-	-	-	का.मो. 47	431
1991	203	-	-	198	-	-	-	-	-	401
1992	409	-	-	137	-	-	-	-	-	546
1993	312	-	-	145	-	-	-	-	-	457
1994	106	16	-	139	-	1	-	-	का.मो. 237	499
1995	207	5	2	24	-	-	-	-	का.मो. 202	510
1996	193	2	5	47	-	2	-	-	का.मो. 103	352
1997	182	5	-	102	-	1	-	-	का.मो. 53	343
1998	186	7	-	2	-	7	-	-	188	330
1999	201	5	1	26	-	3	-	-	118	414
000	278	7	5	38	-	2	-	-	का.मो. 90	420
001	245	4	7	80	-	4	-	-	का.मो. 102	452
002	-	-	-	-	-	-	-	-	का.मो. 401	401
003	217	-	-	29	-	-	-	-	का.मो. 288	534
004	172	-	-	69	-	-	-	-	का.मो. 150	391
005	125	9	-	95	-	-	-	-	का.मो. 260	489
006	136	18	3	79	-	-	-	-	का.मो. 157	387
007	177	10	1	54	-	7	-	-	का.मो. 181	430

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2008	131	10	1	72	-	1	-	-	-	340
2009	105	2	15	73	-	-	-	का.मं. 162	125	357
2010	108	-	2	78	-	3	-	-	141	332
2011	174	-	3	43	-	23	-	का.मं. 75	-	318
2012	140	-	4	23	-	-	-	-	96	263
2013	279	1	1	28	-	1	-	का.मं. 6	-	316
2014	208	1	-	27	-	1	-	का.मं. 31	-	268
2015	105	4	5	38	-	3	-	-	47	202
योग										


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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अप्य	योग (हेक्टेयर में)
1980	347	-	-	148	-	-	-	-	-	495
1981	537	-	-	-	-	-	-	-	-	537
1982	309	-	-	201	-	-	-	-	-	510
1983	187	-	-	330	-	-	-	-	-	488
1984	501	-	-	37	-	-	-	-	-	538
1985	290	-	-	209	-	-	-	-	का.मो. 47	554
1986	493	-	-	109	-	-	-	-	-	602
1987	569	-	-	42	-	-	-	-	-	611
1988	478	-	-	207	-	-	-	-	-	685
1989	504	-	-	187	-	-	-	-	-	691
1990	603	-	-	-	-	-	-	-	-	603
1991	463	-	-	193	-	-	-	-	-	656
1992	600	-	-	238	-	-	-	-	-	838
1993	429	2	14	122	-	16	-	-	370/3	586
1994	70	1	-	131	-	1	-	-	का.मो. 436, 370/3	642
1995	62	-	3	202	-	-	-	-	-	786
1996	132	2	1	187	-	3	-	-	-	626
1997	61	8	1	83	-	2	-	-	-	748
1998	211	5	-	8	-	2	-	-	-	583
1999	27	3	3	131	-	2	-	-	का.मो. 357	645
000	384	2	5	99	-	-	-	-	413	697
001	228	1	5	170	-	-	-	-	का.मो. 147	704
002	-	-	-	-	-	-	-	-	-	835
003	255	-	44	84	-	-	-	-	-	904
004	10	-	-	130	-	-	-	-	-	910
005	72	5	69	299	-	-	-	-	-	852
006	-	14	114	156	-	-	-	-	-	670
007	191	5	23	231	-	5	-	-	का.मो. 183	638

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का.मो. 183

मिचरवाडा, पंचपदरा

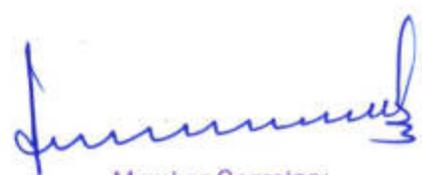
मेक (ग)

2008	-	5	156	140	-	-	-	-	331	632
2009	-	-	144	73	-	-	-	-	का.मं. 378	595
2010	137	4	96	157	6	-	-	-	का.मं. 267	667
2011	180	9	59	60	1	-	-	-	का.मं. 340	649
2012	135	-	49	85	2	-	-	-	का.मं. 222	493
2013	323	3	30	115	-	-	-	-	का.मं. 124	595
2014	364	2	23	104	6	-	-	-	का.मं. 94	593
2015	234	5	17	113	5	-	-	-	का.मं. 87	461
योग										


 नरसिंहचंद, पंचसदस्य
 श्री
 पंजीतरसेना



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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	2351	-	-	171	-	-	-	-	-	2522
1981	2384	-	-	301	-	-	-	-	-	2685
1982	2782	-	-	-	-	-	-	-	-	2782
1983	2635	-	-	397	-	-	-	-	-	3032
1984	2363	-	-	534	-	-	-	-	-	2897
1985	2487	-	-	347	-	-	-	-	-	2834
1986	2505	-	-	401	-	-	-	-	-	2906
1987	2590	-	-	56	-	-	-	-	-	2646
1988	2729	-	-	779	-	-	-	-	-	2908
1989	2451	-	-	398	-	-	-	-	-	2849
1990	2314	-	-	307	-	-	-	-	-	2621
1991	504	5	3	206	-	2	-	-	क.मो. 197	917
1992	608	2	1	181	-	-	-	-	-	792
1993	508	6	24	145	-	2	-	-	-	685
1994	11	25	7	182	-	4	-	-	क.मो 599	828
1995	303	4	4	247	-	2	-	-	क.मो 257	817
1996	231	5	3	187	-	3	-	-	क.मो 306	737
1997	149	14	6	339	-	7	-	-	क.मो. 125	934
1998	218	14	6	64	-	6	-	-	क.मो 442	750
1999	523	5	3	264	-	6	-	-	क.मो 313	896
2000	523	5	17	134	-	-	-	-	क.मो 191	870
2001	332	7	19	193	-	-	-	-	क.मो 331	882
2002	-	-	-	-	-	-	-	-	क.मो 947	947
2003	-	-	-	113	-	-	-	-	क.मो 630	753
2004	88	-	2	286	-	13	-	-	क.मो 765	1154
2005	172	16	66	233	-	-	-	-	क.मो 542	1029
2006	56	23	39	215	-	8	-	-	क.मो 696	1037
2007	37	104	13	137	-	5	-	-	क.मो 539	741

पंचपदरा, मंडल, ज. ल. सो. दे.

अमरसरा, पटवार, मंडल, ज. ल. सो. दे.

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(51)

आमलिका

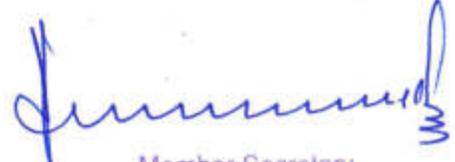
2008	61	27	122	260	-	5	-	1019
2009	10	27	103	169	-	6	-	921
2010	190	15	38	137	-	3	-	879
2011	70	29	55	150	-	51	-	955
2012	121	-	10	102	-	5	-	687
2013	339	9	13	146	-	14	-	767
2014	552	7	13	122	-	9	-	795
2015	531	3	27	121	-	3	-	799
योग								


 नमोबहा. बजबहा
 नमोबहा. बजबहा



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क्र.	बाजार	भूग	भोग	जगर	जगर	तिल	सब्जी	रकबा	अन्न (जान व रकबा)	योग (रकबा)
80	714	3	16	108	117	4	4		नौकल-64 जान-1	1031
81	703	-	13	90	98	3	2		नौकल-72 जान-2	993
82	718	2	-	101	76	6	5		नौकल-66 जान-3	979
83	656	-	12	76	410	6	8		नौकल-64 जान-58	868
84	751	1	-	29	72	9	6		नौकल-72 जान-2	966
85	690	-	9	115	64	7	7		नौकल-68 जान-2	1009
86	718	3	18	97	98	3	4		नौकल-72 जान-2	826
87	703	1	17	44	76	2	5		नौकल-67 जान-58	832
88	649	1	9	160	107	4	6		नौकल-60 जान-82	903
89	618	-	12	88	63	3	5		नौकल-74 जान-2	844
90	576	-	34	190	52	2	3		नौकल-5 जान-1	755
91	545	03	26	136	74	3	5		नौकल-58 जान-2	822
92	553	03	28	180	60	15	3		नौकल-58 जान-4	1042
93	456	11	42	204	60	6	3		नौकल-81 जान-4	877
94	637	8	6	98	71	67	9		जान-2	839
95	820	60	14	58	96	58	67		जान-1	763
96	590	40	80	58	6	47	3		जान-1 जान-14	783
97	552	46	7	49	116	22	4			
98	553	20	7	49	6	77	3			
99	482	15	13	44	116	22	4			



सचिव, पंचवट

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वर्ष	काज्य	बेटा	मोठ	जगार	ज्वार	तिल	सब्जी	रजफा	अन्न	मोग (रकबा)
2000	575	2	73	36	-	10	15	93	अरबी 63 बाजरा 103	970
2001	582	50	71	29	-	35	10	242	अरबी 10 सबजी 2	1040
2002	467	6	46	5	208	8	2	-	अरबी 01 बाजरा 10	780
2003	601	10	64	36	-	4	7	-	अरबी 5 बाजरा 204	932
2004	822	2	13	7	123	3	7	-	अरबी 42 सबजी 1	985
2005	569	3	60	21	1	2	2	-	अरबी 170 सबजी 1	871
2006	457	27	9	55	205	-	4	-	अरबी 5 बाजरा 168	775
2007	460	25	17	59	201	4	1	-	अरबी 2 बाजरा 10	785
2008	463	12	43	25	-	1	-	-	अरबी 10 बाजरा 1	735
2009	314	3	172	35	-	-	1	-	अरबी 2 बाजरा 10	679
2010	478	13	50	16	-	-	-	-	अरबी 2 बाजरा 10	654
2011	438	32	25	45	257	10	-	-	अरबी 15 बाजरा 3	878
2012	359	24	15	150	324	18	-	-	अरबी 1 बाजरा 2	816
2013	533	13	22	72	167	1	-	-	अरबी 5	603
2014	319	9	2	23	244	6	-	-		



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बलोट्रा, राजस्थान

380 से आज दिनांक 16/08/2019 को ही रबी का विलयन कार्य समाप्त हो गया है।

क्र.सं.	डिंड	रायदा	जमा	जीरा	ताम्रमिका	इसबगोल	रजका	सहनी	अन्न	मोटा (अन्न)
180	364	60	-	160	-	2	80	60	मो - 2	728
181	347	67	-	166	-	7	86	61	मो - 4	738
182	300	80	-	182	-	5	100	47	मो - 6	795
183	344	72	-	176	-	6	91	49	मो - 6	763
184	310	83	-	117	-	6	67	54	मो - 7	643
185	317	91	-	189	-	-	84	62	मो - 8	781
186	311	71	-	116	-	-	66	43	मो - 6	653
187	298	61	-	121	-	4	67	42	मो - 10	629
188	310	77	-	136	2	7	80	60	को - 1	667
189	332	24	-	199	-	-	75	60	-	700
1990	386	168	-	60	-	-	60	40	-	604
1991	298	164	-	70	-	-	71	43	-	646
1992	316	30	-	70	-	-	69	47	-	532
1993	376	219	-	42	-	13	77	31	-	763
1994	332	241	1	42	-	12	83	20	मो - 16	755
1995	305	262	-	22	-	4	83	13	मो - 7	732
1996	300	352	-	15	-	3	78	15	मो - 6	785
1997	315	296	-	14	-	7	82	18	मो - 6	792
1998	418	278	-	14	-	3	67	12	मो - 8	780
1999	390	313	-	23	6	2	80	13	-	833

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16/08/2019

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380 से अधिक दिनांक तक कोई भी रबी फसल का विकास कम बिना प्रसारित बिना (आकृषि संशोधन एवं प्रदर्शन) उपलब्ध

वर्ष	गेहूं	रायस	चना	जीरा	तारपीर	इकोन	रजफा	सब्जी	अन्य	योग
2000	437	218	-	1	-	1	78	22	अक्टू-20 मार्च-4	781
2001	530	58	-	48	-	4	106	30	अक्टू-30 मार्च-4	839
2002	358	106	-	133	-	-	112	38	अक्टू-13 मार्च-16	838
2003	411	35	-	97	-	8	202	14	अक्टू-12 मार्च-5	792
2004	393	169	-	74	1	6	151	17	अक्टू-2 मार्च-11	839
2005	360	221	-	53	2	29	117	22	अक्टू-3 मार्च-5	843
2006	354	235	-	12	-	6	147	9	अक्टू-7 मार्च-5	828
2007	451	192	-	10	-	4	145	11	अक्टू-5 मार्च-5	784
2008	429	180	-	15	-	1	126	21	अक्टू-1 मार्च-13	754
2009	390	172	-	24	1	13	132	11	अक्टू-11 मार्च-31	820
2010	564	62	-	19	7	-	109	17	अक्टू-21 मार्च-16	859
2011	548	107	-	20	26	-	105	6	अक्टू-16 मार्च-23	754
2012	418	148	-	13	2	1	97	4	अक्टू-23 मार्च-15	713
2013	454	131	-	3	3	-	193	-	अक्टू-2 मार्च-15	770
2014	501	76	-	-	-	-	144	-	अक्टू-7	703
2015	500	45	-	-	-	-	-	-	-	-



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वर्ष	गोहू	रायड़ा	चना	जौना	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	255	82	-	178	-	39	-	24	अन्य-9	637
1981	293	39	-	219	-	78	-	52	-	630
1982	302	80	-	246	2	102	4	58	अरबी 6	804
1983	276	74	-	197	-	74	-	52	अरबी 6	685
1984	295	28	-	214	-	53	2	54	अरबी 2	650
1985	263	87	-	276	-	59	-	83	अरबी 2	766
1986	254	59	-	263	-	92	-	91	अरबी 7	748
1987	273	72	-	128	4	19	-	72	अरबी 2	575
1988	265	21	-	172	-	53	05	51	अरबी 23	495
1989	360	120	-	189	-	37	-	78	अरबी 7	842
1990	350	103	-	171	-	69	-	29	अरबी 4	736
1991	290	76	-	203	6	76	-	61	अरबी 6	720
1992	398	84	-	147	-	55	-	51	अरबी 2	720
1993	390	118	-	158	-	72	05	50	अरबी 1	738
1994	309	190	-	243	-	58	02	60	अरबी 03	823
1995	278	339	-	140	-	32	02	60	अरबी 02	889
1996	299	124	-	204	9	34	-	49	अरबी 4	872
1997	307	179	-	265	-	98	2	89	अरबी 2	616
1998	366	285	-	314	-	121	02	54	अरबी 1	886
1999	290	85	-	232	-	41	-	32	अरबी 01	1056
2000	302	75	-	232	-	16	-	84	अरबी 6	683
2001	362	38	-	278	2	94	-	70	अरबी 20	712
2002	316	37	-	511	-	83	03	61	अरबी 40	932
2003	292	220	-	451	04	58	01	196	अरबी 18	1074
2004	327	41	-	505	-	81	-	59	अरबी 14	1083
2005	366	330	-	69	-	48	01	66	अरबी 38	1062
2006	319	369	01	612	-	16	12	36	अरबी 118	1009
2007	319	230	-	67	03	35	09	35	अरबी 60	789
									अरबी 34	



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2012/117

वर्ष	गैर	साथ	वना	गीरा	सामग्री	बैरा	सहज	रकबा	अंक	योग
2008	258	28	-	18	-	23	-	16	2	342
2009	281	05	-	20	-	17	-	31	6	390
2010	251	43	-	-	-	09	-	23	14	369
2011	312	28	-	19	-	04	-	27	4	416
2012	278	26	-	17	-	19	-	27	9	383
2013	251	39	-	03	-	18	-	25	19	376
2014	306	53	-	18	-	21	-	18	22	438
2015	357	35	-	20	-	24	-	15	08	483
योग										

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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	1015	48	228	222	24	40	-	-	मसका-6	1583
1981	987	16	78	160	-	20	-	-	-	1261
1982	857	56	252	221	-	90	-	22	-	1502
1983	990	40	190	302	29	-	4	-	अलसी-9	1570
1984	1058	36	178	79	31	-	-	79	-	1466
1985	879	40	140	127	51	40	2	-	-	1279
1986	660	48	256	36	-	80	01	21	मसका-01	1091
1987	865	42	103	167	29	71	-	23	मसका-6	1311
1988	1015	02	23	122	23	07	02	-	मसका-04	1298
1989	976	16	79	197	24	79	5	-	अलसी-9	1380
1990	914	31	81	228	40	52	-	24	गुण्डा-0	1391
1991	937	34	78	179	40	81	6	22	-	1311
1992	967	36	32	332	-	20	07	16	मसका-03	1413
1993	879	28	74	250	29	69	4	16	-	1349
1994	1000	39	112	242	29	45	02	2	मसका-02 इरडी-06 काठको	1479
1995	884	38	210	237	23	69	34	-	मसका-02	1429
1996	830	38	169	68	28	69	-	10	मसका-01	1213
1997	940	16	176	76	51	40	8	-	मसका-01	1248
1998	1050	75	178	84	-	21	7	18	-	1423
1999	924	48	310	321	07	23	-	-	इरडी-27	1680
2000	928	76	219	219	40	20	6	18	-	1527
2001	1122	40	99	118	14	14	5	19	मसका-4	1440
2002	978	72	81	78	28	21	7	21	मसका-4	1293
2003	911	58	74	105	29	22	6	28	-	1231
2004	853	57	78	95	17	39	-	-	-	1122
2005	953	59	22	214	28	47	2	19	-	1354
2006	812	34	36	26	-	47	1	29	-	995
2007	790	31	46	99	-	40	1	21	-	1049

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कीर्तनोड

वर्ष	कुल	मार्च	अप्रैल	मई	जून	जुलै	अगस्त	सित्त	सप्टेंबर	ऑक्टोबर	नोव्हेंबर	डिसेंबर	योग
2008	615	109	21	104	61	14	—	—	—	अप्रैल-6	—	—	930
2009	614	104	39	82	—	22	—	—	—	अप्रैल-32	65	—	958
2010	716	119	51	75	62	15	—	—	—	अप्रैल-104	—	—	9942
2011	565	170	45	33	74	35	—	—	—	अप्रैल-106	—	—	1031
2012	596	128	94	104	34	59	—	—	—	अप्रैल-9	—	—	1004
2013	785	104	36	39	88	44	—	—	—	अप्रैल-38	07	—	1181
2014	4321	35	22	78	141	04	—	—	—	—	—	—	599
2015													
योग													


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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	80	4	-	16	2	4	-	1	-	107
1981	87	2	-	8	3	2	-	-	-	102
1982	74	-	-	9	1	6	-	-	-	90
1983	84	4	2	17	4	4	-	-	-	115
1984	92	6	-	6	2	2	-	2	-	111
1985	93	8	-	2	6	1	-	-	-	115
1986	108	-	-	19	1	4	-	-	-	132
1987	99	4	-	4	2	5	-	-	-	114
1988	101	-	-	-	4	-	-	-	-	105
1989	98	4	1	16	2	6	-	-	-	127
1990	87	5	2	13	8	4	-	-	-	124
1991	96	8	-	9	4	2	-	-	-	119
1992	99	03	-	16	02	-	-	-	-	120
1993	72	04	-	14	04	-	-	-	-	114
1994	90	06	-	08	05	04	-	2	-	113
1995	77	06	-	05	05	06	-	-	-	99
1996	95	01	-	04	05	07	-	-	-	112
1997	84	-	03	-	01	03	-	-	-	127
1998	114	-	-	01	06	04	-	-	-	125
1999	96	01	-	01	-	06	-	03	-	122
2000	35	4	24	11	-	2	-	-	-	126
2001	120	2	-	84	2	1	-	-	-	129
2002	94	4	-	9	4	6	-	-	-	117
2003	39	6	4	8	1	2	-	3	-	113
2004	71	-	-	6	2	-	1	-	सुसुन-4	89
2005	78	4	-	2	5	4	-	2	-	123
2006	91	9	7	4	9	4	-	-	-	132
2007	104	4	-	6	4	3	-	-	-	121


 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

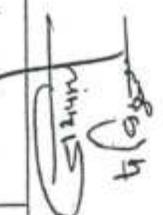
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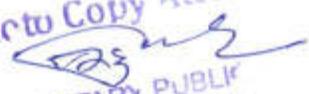
सिरी क्रमांक

वर्ष	खान्दा	संज्ञा	मोठ	द्वार	द्वार	कुवार	तिल	सकनी	सजाळा	संख्या	योग
2008	110	१०	२	१५	०९	१					१५६
2009	111	—	—	—	०५	—	—	—	—	—	११६
2010	121	—	—	—	०६	—	—	—	—	३२००१	१२८
2011	८९	—	—	—	०८	०१	—	—	—	—	९८
2012	९४	—	१०	२६	०१	—	—	—	—	—	१३६
2013	२३	३०	०२	३१	०१	३३	—	—	—	—	१२०
2014	२९	०१	१५	०६	०१	—	—	—	—	—	९१
2015											
योग											


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वर्ष	गेहूँ	रायड़ा	चना	ज्वार	तासमीरा	इसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	45	26	-	26	-	2	-	4	-	103
1981	60	28	-	28	-	1	-	1	मैथी-2	120
1982	64	36	-	24	-	-	-	2	-	116
1983	45	34	-	31	-	-	-	5	-	115
1984	47	28	-	36	2	-	-	4	मैथी-1	118
1985	42	26	-	34	-	-	-	2	मैथी-1	105
1986	52	28	-	24	-	4	-	2	-	120
1987	46	19	-	19	-	-	-	4	-	88
1988	30	07	-	51	-	02	-	02	काका-1	104
1989	46	29	-	26	-	1	-	2	-	104
1990	42	32	-	24	-	2	-	6	-	106
1991	40	37	-	32	-	3	1	1	मैथी-2	116
1992	42	36	-	14	-	-	-	2	-	90
1993	45	25	-	12	-	04	-	02	मैथी-02	90
1994	52	42	-	10	-	-	-	02	मैथी-02	108
1995	36	42	-	06	-	03	-	02	मैथी-02	91
1996	56	41	-	14	-	-	-	2	-	113
1997	43	43	-	16	-	-	-	1	-	103
1998	54	38	10	03	-	-	-	02	-	107
1999	69	41	-	17	-	2	-	2	मैथी-2	133
2000	54	40	-	17	-	-	-	4	-	112
2001	66	22	-	17	-	-	-	01	-	94
2002	55	17	-	26	-	06	-	02	-	106
2003	56	05	-	13	-	01	-	13	-	88
2004	45	34	-	05	-	-	-	04	मैथी-01	89
2005	42	43	-	-	01	-	-	03	-	90
2006	47	39	-	-	-	-	-	02	मैथी-01-02	90
2007	61	20	-	-	-	-	-	02	-	91



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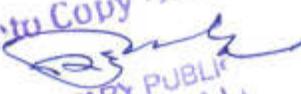
गणना

वर्ष	बापडा	पणा	जीरा	नाशिक इंसर	सडजी	राज्य	जोन्य	भोग
2008	46	-	4	-	-	04	31-01	52
2009	48	-	2	-	-	02	-	54
2010	50	-	6	-	-	06	-	66
2011	52	-	4	-	-	04	-	39
2012	53	-	-	-	-	02	31-01	44
2013	54	-	2	-	-	04	31-01	63
2014	44	-	-	-	-	04	-	52
2015	46	-	-	-	-	04	31-01	52
योग								


 76
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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	1069	80	4	210	21	8	2	-	अन्य-4 अरबी-2	1400
1981	1523	120	5	205	51	17	1	-	अन्य-4 अरबी-4	1420
1982	913	127	-	170	78	19	-	6	अन्य-6 अरबी-3	1322
1983	978	97	-	212	91	9	-	4	अन्य-4 अरबी-1	1399
1984	1107	108	-	195	94	7	4	-	अरबी-9	1524
1985	1089	128	4	177	28	16	2	-	अन्य-4	1448
1986	1087	97	9	150	27	20	1	15	अरबी-10	1415
1987	972	73	6	90	35	28	4	4	अन्य-9	1233
1988	1169	85	03	60	10	-	02	-	-	1147
1989	1119	65	-	120	47	20	2	6	अन्य अरबी-2	1385
1990	957	106	4	90	51	19	8	4	-	1239
1991	1088	104	2	87	68	8	6	-	-	1363
1992	1139	65	-	259	64	08	08	8	अन्य-03	1602
1993	950	82	-	140	36	6	4	-	-	1218
1994	810	80	-	188	41	36	02	-	अन्य-02 अरबी-139 कागस-15	1311
1995	634	90	06	208	79	14	02	5	अन्य-03 अरबी-154	1198
1996	975	123	09	169	62	63	01	05	अन्य-02 अरबी-28	1436
1997	115	139	03	162	85	74	-	-	अन्य-01 अरबी-05	1584
1998	270	06	-	100	87	07	04	-	अरबी-03	477
1999	930	80	-	271	15	06	-	-	अरबी-02	1304
2000	917	80	-	217	23	3	4	58	अन्य-4	1318
2001	1050	120	-	219	29	9	2	6	-	1433
2002	845	41	22	97	65	7	-	-	अरबी-6 अन्य-4 अरबी-4	1121
2003	796	117	7	315	73	17	-	-	अरबी-6	1335
2004	825	123	8	78	57	19	6	5	अन्य-9	1135
2005	1104	89	5	97	43	23	2	25	अन्य-4	1407
2006	976	99	05	121	91	17	1	5	अन्य-2	1306
2007	857	126	14	171	45	19	2	-	अन्य-9 अरबी-8	1209



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 Balotra Water Pollution Control
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 Foundation Trust, Balotra

Handwritten signature and name: अन्य

अन्यसिंह, पंचपदरा

वर्ष	आवासीय	सूचना	निवासी	शुल्क	जवाब	तिथि	संख्या	राजका	अन्य	योग
2008	808	126	278	124	50	46	-	4	-	1430
2009	855	107	378	223	-	36	-	03	माम-4	1600
2010	944	102	402	140	34	43	-	4	अरुडी-10	1666
2011	796	115	127	82	56	18	-	2	अरुडी-28	1458
2012	846	120	194	194	46	29	-	01	अरुडी-35	1457
2013	991	253	312	280	26	28	-	-	-	1876
2014	617	110	54	251	96	27	-	-	-	1163
2015										
योग										

Signature
A. K. SINGH

Signature
A. K. SINGH

बहुसंख्यार, पंचपरवरा



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वर्ष	गहूँ	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	योग (हेक्टियर में)
1980	380	247	-	187	-	73	-	49	944
1981	417	317	-	190	-	-	-	79	1010
1982	687	248	-	241	-	-	-	18	1198
1983	478	320	-	178	-	74	-	57	1106
1984	429	317	-	259	-	75	-	37	1128
1985	459	248	-	317	9	-	4	48	1095
1986	517	250	-	215	-	104	-	74	1167
1987	589	198	-	239	-	-	-	36	1124
1988	487	219	-	291	-	-	-	41	1042
1989	434	72	-	374	6	017	05	41	953
1990	51	179	-	302	-	-	-	69	1116
1991	430	183	-	156	-	40	-	72	946
1992	469	209	-	175	19	-	-	34	926
1993	496	206	-	153	1	45	12	22	937
1994	417	322	-	186	-	-	-	34	972
1995	487	217	-	191	-	-	-	30	925
1996	640	259	-	204	-	-	-	22	1166
1997	520	264	-	209	-	29	2	40	1036
1998	630	341	-	156	-	11	-	28	1214
1999	599	504	-	121	17	-	9	22	1262
2000	620	179	-	193	-	-	-	44	1041
2001	614	60	-	113	-	-	-	41	834
2002	622	98	-	255	-	-	-	14	1030
2003	766	42	-	195	-	-	-	57	1104
2004	724	251	-	118	-	-	-	12	1108
2005	671	320	-	62	-	-	-	14	1067
2006	529	151	-	23	-	-	-	24	727
2007	839	214	-	44	-	09	-	63	1174



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तहसील पंचपदरा

कानून

वर्ष	संख्या	आय	तारकीर	ईस	सर्व	वर्ष	आय	योग
2008	496	126	-	-	-	196	925	925
2009	525	129	-	-	-	119	776	776
2010	435	176	-	2	-	98	767	767
2011	504	205	-	-	1	73	894	894
2012	496	94	-	-	-	87	807	807
2013	480	98	-	-	-	95	771	771
2014	842	124	-	-	-	102	793	793
2015	616	34	-	-	-	147	810	810
योग								


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सचिव, कानून



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वर्ष	बाजरा	मूंग	मोट	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हैक्टयर में)
1980	1292	23	8	213	15	4		28		13
1981	1228	37	13	228	14	5		32		11
1982	1235	47	9	225	22	3		18		7
1983	1218	35	5	218	25	1				15
1984	1207	13		369	27	3				15
1985	1292	18		211	14	1				8
1986	1281	15	13	193	5	2		8		3
1987	11887	2			28	3		31		7
1988	930	5		187	35	6				12
1989	1033	36	7	190	38	3		25		15
1990	1155	22	15	215	45	8	7	13		17
1991	1282	51	9	185	32	7		19		3
1992	1311	36	24	386		6	6	21		6
1993	1088	22	11	496	20					1
1994	1252	41	28	436	24					26
1995	1282	51	6	313		1				1781
1996	1059	24		426	12	4				1679
1997	1251	76	2	190	11	14				1525
1998	1188			10		2				1544
1999	1238	75	26	322		14				1200
2000	1005	27	28	44		4				1675
2001	1086	139	473	103		3		24		1108
2002	1355	49	141	153				10		1828
2003	1672	115	53	306						1682
2004	1621	142	120	331				91		2152
2005	1328	133	330	63	32	5		24		2338
2006	1017	88	629	284	108	3				1943
2007	1358	97	58	287	56	2		18		2150
2008	1196	75	702	75		11		81		1881
2009	964	74	9778	231		9		149		2162
										2218



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2010	1260	83	808	52	150	18	7	2378
2011	1107	132	410	85	192	36	31	1993
2012	1320	60	281	289	203	3	13	2169
2013	1504	183	399	272		32	179	2569
2014	1193	110	341	297		8	132	2081
2015								
योग	42695	2136	5697	7885	1108	221	592	61000

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सुभाष चंद्र बोस



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वर्ष	गहूँ	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	285	48		75		3	10	25	18	464
1981	288	55		62	1		14	28	20	468
1982	293	51		68		5	11	27	18	473
1983	290	63		74			14	26	19	486
1984	224	47		68			11	26	20	396
1985	246	51		43		14	12	28	17	411
1986	271	23		51		9	15	31	14	414
1987	243	55		49		3	13	30	11	404
1988	172	112		161	1	11	14	32	10	513
1989	242	91		158		11	11	31	18	562
1990	288	95		144	1	7	8	28	14	585
1991	281	186		93		9	14	26	13	622
1992	220	317		41		6	3	36	5	628
1993	243	313		53		5	4	24	12	654
1994	227	368		39		2		28	2	666
1995	221	393		22	1	3	2	26	4	672
1996	220	420		60				26		726
1997	273	340		58				29		700
1998	336	301		47				13		697
1999	260	317		21				12	9	619
2000	244	241		19			2	19		525
2001	301	61		4					13	379
2002	424	48		149				20	5	646
2003	533			143				43	27	746
2004	511	133		22	1			22		689
2005	455	143		2			8	32		640
2006	465	113		4	3	3		37	4	629
2007	463	113		4	3			34	5	622
2008	374	155		2	13		7	35	8	594
2009	384	169		1	10		2	38	7	611



Handwritten signature and name: S. S. S. S.

Handwritten signature.

Handwritten signature and name: नवलोकन, बलोटरा

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वर्ष	गोहू	रायड़ा	चना	जीरा	तासमीरा	ईसबगोल	संजी	रजका	अन्य	योग (हेक्टर में)
1980	40	13	-	-	2	-	-	-	-	55
1981	2	4	-	-	-	-	-	-	-	6
1982	-	-	-	-	-	-	-	-	-	-
1983	-	-	-	-	-	-	-	-	-	-
1984	6	2	-	-	-	-	-	-	-	8
1985	-	27	-	-	-	-	-	-	-	27
1986	-	-	-	-	-	-	-	-	-	-
1987	5	10	-	-	-	-	-	-	-	15
1988	-	-	-	-	-	-	-	-	-	-
1989	3	-	-	-	-	-	-	-	-	3
1990	-	-	-	-	-	-	-	-	-	-
1991	-	-	-	-	-	-	-	-	-	-
1992	21	2	-	-	-	-	-	-	-	23
1993	-	-	-	-	-	-	-	-	-	-
1994	-	11	-	-	-	-	-	-	-	11
1995	-	-	-	-	-	-	-	-	-	-
1996	-	-	-	-	-	-	-	-	-	-
1997	-	-	-	-	-	-	-	-	-	-
1998	-	-	-	-	-	-	-	-	-	-
1999	-	-	-	-	-	-	-	-	-	-
2000	34	12	-	-	-	-	-	-	-	46
2001	-	-	-	-	-	-	-	-	-	-
2002	-	-	-	-	-	-	-	-	-	-
2003	-	-	-	-	-	-	-	-	-	-
2004	-	-	-	-	-	-	-	-	-	-
2005	-	-	-	-	-	-	-	-	-	-
2006	-	-	-	-	-	-	-	-	-	-
2007	3	100	-	-	-	-	-	-	-	103

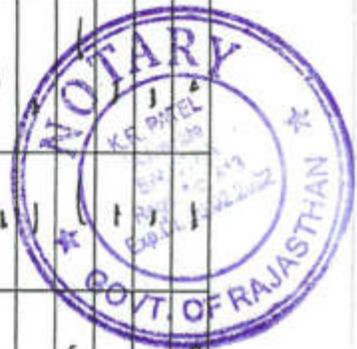


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वर्ष 1990 से आज दिनांक तक बोई गयी खरीफ फसलों का विवरण ग्राम पटवार मण्डल तहसील पचपदरा

वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
980	1087	22	3	166	281	3	-	-	-	1562
981	1291	106	11	113	2	-	-	-	-	1523
982	956	43	8	371	113	-	-	-	-	1491
983	710	16	9	209	-	4	-	-	-	950
984	1036	107	15	302	-	-	-	-	-	1460
985	1018	36	43	193	449	-	-	-	-	1739
986	1166	9	10	212	205	7	-	-	-	1609
987	-	110	117	301	801	2	-	-	-	1331
988	-	-	-	276	1068	-	-	-	-	1344
989	189	15	9	143	711	6	-	-	-	1073
990	315	117	115	371	200	3	-	-	-	1121
991	1079	42	7	411	73	2	-	-	-	1614
992	1465	22	4	463	6	5	-	-	-	1953
993	1213	47	8	257	15	18	-	-	-	1558
994	1093	77	-	511	31	10	-	-	-	1722
995	1457	99	-	503	-	18	-	-	-	2077
996	1559	82	12	104	-	13	-	-	-	1780
997	461	97	1	174	2	8	-	-	कामोठ=1307	2050
998	487	102	3	229	2	7	-	-	कामोठ=964	1854
999	346	105	5	253	3	6	-	-	कामोठ=1106	1824
1000	154	86	3	62	-	-	-	-	कामोठ=1554	1759
1001	558	43	3	34	-	1	-	-	कामोठ=801	1440
1002	129	3	3	-	-	-	-	-	कामोठ=1116	1253
1003	28	60	24	149	-	-	-	-	कामोठ=1432	1696
1004	32	18	31	83	-	2	-	-	कामोठ=1013	1179
1005	216	43	42	113	-	4	-	-	कामोठ=918	1337
1006	417	106	81	337	-	5	-	-	कामोठ=1319	2194
1007	112	18	-	165	-	-	-	-	कामोठ=1112	1364



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74

श्री. अ. ए. ए. ए.
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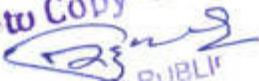
श्री. ए. ए. ए.
 श्री. ए. ए. ए.

2008	745	8	10	76	7	-	-	-	1097
2009	996	24	42	34	10	-	-	-	1106
2010	1708	112	151	208	-	9	-	-	2188
2011	1556	90	17	32	-	2	-	-	1697
2012	327	10	35	443	-	-	-	-	815
2013	404	134	97	62	-	5	-	-	762
2014	206	56	32	25	-	-	-	बामोठ - 315	634
2015-									
योग									


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 26/10/2015

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1999-00 के अंतर्गत विभिन्न वर्षों के लिए खरीद की जा रही वस्तुओं की विवरण तालिका (I+II) के अंतर्गत बालोत्रा (I+II)

क्र. सं.	व्यय	मात्रा	दर	कुल	विवरण	मात्रा	दर	कुल	विवरण	कुल
980	768	4	62	76	10	6	942	15	942	
981	810	2	73	69	8	5	210	17	210	
982	151	3	25	32	9	4	210	2	210	
983	798	2	43	71	11	2	210	5	210	
984	667	4	52	49	13	5	210	18	210	
985	796	3	48	58	16	3	997	2	997	
1986	805	1	37	67	14	6	987	2	987	
987	835	2	53	74	11	4	863	2	863	
988	736	4	131	92	10	3	823	5	823	
989	778	2	118	89	25	5	883	2	883	
990	710	18	40	60	8	2	782	2	782	
991	644	17	83	80	89	9	832	1	832	
992	679	4	91	80	3	1	248	2	248	
993	479	49	141	18	15	8	644	40	644	
994	673	28	45	18	8	591	40	591		
995	134	4	22	60	13	1	763	1	763	
1996	424	54	60	74	10	1	643	1	643	
1997	420	47	74	19	6	5	643	1	643	
1998	731	6	19	37	5	3	643	1	643	
1999	504	31	37	67	5	3	643	1	643	

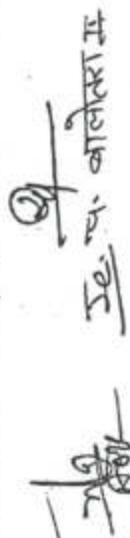

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380 से 399 तक दिनांक 15/05/2019 को की गई रबी - 15000 का विवरण नीचे (I+II) पत्र में दर्शाया गया है।

क्र.सं.	शेड नं.	खेत नं.	चन्ना	मीरा	नारसीना	सिस्केमल	खेत नं.	सब्जी	अप	कुल
380	271	45		59	2	21	45	29	श-8	453
381	280	34		57	4	19	40	32	श-10	545
382	268	38		62	3	23	43	27	श-12	410
383	275	23		58	5	18	38	23	श-6	434
384	263	29		51	6	15	33	31	श-7	411
385	260	40		64	2	24	43	28	श-10	414
386	276	18		84	6	19	38	32	श-8	400
387	293	32		78	3	22	40	24	श-15	277
388	280	12		77	7	17	37	37	श-7	403
389	267	19		83	4		40	30	श-14	370
390	318	113	34	21	6	16	32	9	श-05	464
391	226	113		14	1	3	35	13	श-2	
392	235	108	22	18	4	4	32	14	श-1	
393	272	61		18		4	38	5	श-2	
394	272	85		5		4	40	9	श-4	
395	228	116		1			16	9	श-5	
396	238	112						9	श-18	
397	206	151		2			25	13		
398	252	83		5			18	10	श-2	
399	241	117		2	8		16	16	श-5	



By 
 K.P. Patel
 प. बालोत्रा में
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साल	गठ	शपडा	चन	बीरा	लामप्रिना	इसकगत	रकफा	राफती	अफ	बाडा
2000	319	68	-	-	-	-	26	8	जी.2 अ.बी.3	436
2001	329	89	-	4	-	-	26	5	अ.बी.3 अ.बी.6	384
2002	287	36	-	5	-	-	33	13	अ.बी.3	377
2003	222	6	-	22	-	-	36	6	अ.बी.1 अ.बी.19 अ.बी.1	322
2004	244	47	-	2	-	-	20	-	अ.बी.1	314
2005	205	60	-	-	-	-	6	3	-	275
2006	264	12	-	-	-	-	17	3	-	296
2007	282	20	-	-	-	-	17	9	-	328
2008	262	26	-	-	-	-	16	10	-	314
2009	272	29	-	-	-	-	15	5	-	321
2010	238	-	-	-	-	-	17	6	-	261
2011	178	2	-	-	-	04	7	3	-	194
2012	81	8	-	-	-	-	1	-	-	90
2013	43	-	-	-	-	-	-	-	-	43
2014	136	36	-	-	-	-	3	-	-	176
2015	15	-	-	-	-	-	-	1	-	20



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 अ.बी.3

वर्ष 1980 से आज दिनांक तक बोर्ड गरी खरीफ फसलों का विवरण ग्राम मेमनावा पटवार मण्डन मेमनावा तहसील पंचपदरा

वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	492	22	2	64	-	1	-	-	-	581
1981	604	-	-	100	2	3	-	-	-	709
1982	509	10	-	133	7	5	-	-	-	644
1983	550	10	-	92	8	28	-	-	-	688
1984	514	10	-	74	3	6	-	-	-	607
1985	102	-	-	5	-	-	-	-	-	107
1986	102	-	-	5	-	-	-	-	-	107
1987	-	60	42	103	412	-	-	-	-	173
1988	-	-	-	8	347	-	-	-	-	617
1989	201	22	6	49	-	4	-	-	-	355
1990	246	34	-	54	-	-	-	-	-	282
1991	302	12	1	72	-	1	-	-	-	334
1992	405	4	-	66	7	5	-	-	-	388
1993	278	19	-	83	-	-	-	-	-	487
1994	291	24	-	104	7	3	-	-	-	380
1995	294	45	-	89	2	5	-	-	-	429
1996	393	29	-	47	-	-	-	-	-	435
1997	457	47	1	41	-	3	-	-	-	469
1998	406	38	-	44	-	2	-	-	-	549
1999	350	56	-	120	-	3	-	-	-	490
2000	398	51	-	21	-	-	-	-	-	529
2001	443	58	6	24	-	1	-	-	-	470
2002	274	44	-	19	-	-	-	-	-	532
2003	209	32	-	42	-	2	-	-	-	337
2004	369	17	-	30	7	5	-	-	-	285
2005	298	31	-	44	-	2	-	-	-	433
2006	276	51	-	29	-	-	-	-	-	379
2007	291	32	-	36	-	2	-	-	-	356
										363



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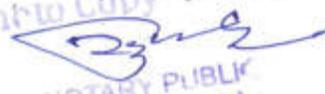
Member Secretary
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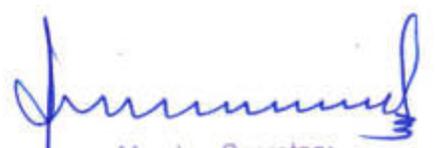
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2008	114	16	10	63	3	1	1	1	413
2009	408	24	54						486
2010	337	23	67	60	1	1	1		487
2011	383	20	53	7	0	7			470
2012	163	27	46	204	1	1			446
2013	297	43	46	64	5	2			457
2014	271	24	3	14	1	3		काग्रेस-91	406
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वर्ष	बाजरा	मूंग	मोठ	गवार	ज्वार	तिल	सब्जी	रजका	अन्य	योग (हेक्टियर में)
1980	241	4	-	23	-	-	-	-	-	273
1981	223	3	1	42	-	2	-	-	-	271
1982	204	11	-	40	-	-	-	-	-	255
1983	217	8	-	19	-	4	-	-	-	248
1984	198	-	4	16	-	1	-	-	-	219
1985	172	-	3	28	-	3	-	-	-	206
1986	134	4	-	52	-	-	-	-	-	190
1987	-	-	6	76	143	-	-	-	-	225
1988	-	-	-	59	170	-	-	-	-	229
1989	253	6	-	39	-	-	-	-	-	298
1990	216	-	-	27	-	-	-	-	-	243
1991	209	5	-	48	-	-	-	-	-	262
1992	232	2	1	36	3	2	-	-	-	276
1993	209	6	-	51	-	-	-	-	-	266
1994	213	73	-	72	30	-	-	-	-	288
1995	218	18	3	43	-	20	-	-	-	302
1996	228	17	-	44	-	5	-	-	-	294
1997	266	11	-	21	-	1	-	-	-	299
1998	196	8	-	46	-	-	-	-	-	250
1999	213	9	-	58+1	2	3	-	-	-	286
2000	210	11	-	30	-	-	-	-	-	251
2001	219	4	-	26	-	2	-	-	-	251
2002	188	6	-	33	-	-	-	-	-	227
2003	203	6	1	22	-	5	-	-	-	237
2004	214	10	1	29	-	8	-	-	-	262
2005	201	7	1	38	-	-	-	-	-	246
2006	199	12	2	43	-	4	-	-	-	255
2007	188	9	2	32	-	2	-	-	-	231

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2008	313	3	7	8	1	2	1	1	333
2009	278	25	42	4					349
2010	187	34	59	53		2			335
2011	268	19	3	5		1			295
2012	74	-	42	163		1			279
2013	253	12	3	6		3			280
2014	292	10	-	3		1		खामोस-35	274
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योग									

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बहुमतिवार, पंचपरक



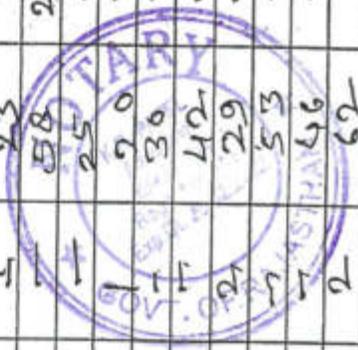
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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	नित	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	126	14	1	31	-	2	-	-	-	174
1981	137	9	-	23	-	-	-	-	-	169
1982	98	11	-	36	1	-	-	-	-	146
1983	104	16	3	24	-	3	-	-	-	150
1984	109	6	-	38	-	-	-	-	-	153
1985	113	4	-	19	-	-	-	-	-	136
1986	-	7	3	72	103	7	-	-	-	191
1987	-	22	8	43	129	-	-	-	-	202
1988	-	-	-	12	32	-	-	-	-	104
1989	96	12	2	19	-	-	-	-	-	129
1990	107	8	-	32	-	-	-	-	-	157
1991	102	9	-	28	-	-	-	-	-	139
1992	04	2	1	20	1	1	-	-	-	109
1993	97	10	-	30	-	-	-	-	-	137
1994	111	-	-	20	4	-	-	-	-	136
1995	109	12	-	42	-	-	-	-	-	163
1996	130	98	-	21	-	-	-	-	-	159
1997	143	6	-	21	3	5	-	-	-	178
1998	116	8	1	23	-	-	-	-	-	148
1999	100	4	-	58	2	-	-	-	-	144
000	124	7	-	25	-	-	-	-	-	156
001	109	6	-	20	-	1	-	-	-	147
002	107	9	-	30	-	-	-	-	-	146
003	112	13	-	42	-	2	-	-	-	169
004	134	8	-	29	-	-	-	-	-	173
005	108	7	-	53	-	-	-	-	-	178
006	101	11	-	46	-	3	-	-	-	161
007	96	5	2	62	-	-	-	-	-	165



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2009	148	22	1	6	1	1	1	1	1	167
2010	141	05	17	01	1	1	1	1	1	164
2011	125	12	6	25	2	1	1	1	1	170
2012	126	13	7	5	1	1	1	1	1	114
2013	32	-	7	87	1	1	1	1	1	121
2014	132	12	3	15	1	1	1	1	1	162
2015	55	3	-	1	1	1	1	1	1	117
योग										

11/11/2015

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वर्ष	गैहू	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	234	11	-	8	-	-	2	-	-	315
1981	28	17	-	4	-	-	1	2	मकका = 1	53
1982	24	7	-	1	-	-	1	-	-	-
1983	11	8	-	3	-	-	1	-	-	33
1984	10	2	-	-	-	-	-	1	-	23
1985	-	-	-	-	-	-	-	-	-	13
1986	-	-	-	-	-	-	-	-	-	-
1987	-	-	-	-	-	-	-	-	-	-
1988	-	-	-	-	-	-	-	-	-	-
1989	-	-	-	-	-	-	-	-	-	-
1990	-	-	-	-	-	-	-	-	-	-
1991	-	-	-	-	-	-	-	-	-	-
1992	18	6	-	-	-	-	-	-	-	-
1993	-	-	-	-	-	-	-	-	-	-
1994	6	6	-	2	-	-	1	-	-	24
1995	4	6	-	2	-	-	-	-	-	16
1996	3	18	-	-	-	-	-	-	-	12
1997	-	19	-	-	-	-	-	-	-	21
1998	-	20	-	-	-	-	-	-	-	19
1999	-	-	-	-	-	-	-	-	-	20
2000	4	20	-	-	-	-	-	-	-	-
2001	9	-	-	-	-	-	-	-	-	24
2002	-	-	-	-	-	-	-	-	-	9
2003	-	-	-	-	-	-	-	-	-	-
2004	-	-	-	-	-	-	-	-	-	-
2005	-	-	-	-	-	-	-	-	-	-
2006	-	-	-	-	-	-	-	-	-	-
2007	-	7	-	-	-	-	-	-	-	7



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वर्ष	गेहूँ	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	24	9	-	-	-	-	-	-	-	33
1981	6	4	-	-	-	-	-	-	-	10
1982	-	-	-	-	-	-	-	-	-	-
1983	-	7	-	-	-	-	-	-	-	7
1984	4	5	-	-	-	-	-	-	-	9
1985	3	3	-	-	-	-	-	-	-	6
1986	-	-	-	-	-	-	-	-	-	-
1987	-	-	-	-	-	-	-	-	-	-
1988	-	-	-	-	-	-	-	-	-	-
1989	-	-	-	-	-	-	-	-	-	-
1990	-	-	-	-	-	-	-	-	-	-
1991	-	-	-	-	-	-	-	-	-	-
1992	6	5	-	-	-	-	-	-	-	11
1993	-	-	-	-	-	-	-	-	-	-
1994	-	-	-	-	-	-	-	-	-	-
1995	-	-	-	-	-	-	-	-	-	-
1996	-	-	-	-	-	-	-	-	-	-
1997	-	-	-	-	-	-	-	-	-	-
1998	-	5	-	-	-	-	-	-	-	5
1999	-	-	-	-	-	-	-	-	-	-
000	3	2	-	-	-	-	-	-	-	5
001	3	-	-	-	-	-	-	-	-	3
002	-	-	-	-	-	-	-	-	-	-
003	-	-	-	-	-	-	-	-	-	-
004	-	-	-	-	-	-	-	-	-	-
005	-	-	-	-	-	-	-	-	-	-
006	-	-	-	-	-	-	-	-	-	-
007	-	3	-	-	-	-	-	-	-	3



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[Signature]
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 MEMBER SECRETARY

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वर्ष	गोहूँ	रायड़ा	चना	जीरा	ताम्बीरा	इसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	6	2								8
1981										
1982										
1983	4									
1984										
1985										
1986										
1987										
1988										
1989										
1990										
1991										
1992	5									
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1994	1									
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2000	3									
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2005										
2006										
2007										



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वर्ष 1980 से आज दिनांक तक बोई गयी रबी फसलों का वितरण ग्राम ...
 पटवार मण्डल ... तहसील पंचपदरा

वर्ष	गैहू	रायड़ा	चना	जीरा	तारामीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टियर में)
1980	39	9								47
1981	18	7								25
1982										
1983	12	3								15
1984	16	5								21
1985	9	2								11
1986										
1987										
1988										
1989										
1990										
1991										
1992	16	4								
1993										
1994	31	6		27						20
1995	25	9		20			2			66
1996										54
1997	4									
1998	3									4
1999										3
2000	5	4								9
2001										
2002										
2003										
2004										
2005										
2006										
2007		5								5



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वर्ष	बाजरा	मूंग	मोठ	ग्वार	ज्वार	तिल	सर्जी	रतका	अन्य	योग (हेक्टेयर में)
1980	1598	40	4	571	41	2	-	-	ख.सं. 60	2312
1981	1637	38	2	610	47	3	-	-	" 18	2355
1982	1768	41	2	510	36	1	-	-	" 29	2387
1983	1752	44	2	632	52	2	-	-	ख.सं. 96	2642
1984	1932	38	1	534	3	5	-	-	" 43	2663
1985	1208	38	-	796	82	3	-	-	" 200	2327
1986	1650	30	-	249	20	4	-	-	" 92	2041
1987	1703	22	2	216	-	2	-	-	" 45	1990
1988	1857	16	-	224	-	-	-	-	ज.सं. 2	2099
1989	1802	21	9	484	17	3	-	-	" 31	2369
1990	598	27	11	215	11	2	-	-	ख.सं. 3	909
1991	541	33	13	198	13	3	-	-	" 37	888
1992	530	49	2	206	4	1	-	-	ख.सं. 44	840
1993	592	37	3	237	5	1	-	-	ख.सं. 31	906
1994	1170	59	5	150	-	1	-	-	ख.सं. 8, ख.सं. 302	696
1995	295	77	25	95	4	-	-	-	ख.सं. 310	806
1996	185	178	112	91	7	18	-	-	ख.सं. 299	881
1997	351	129	82	127	4	-	-	-	ख.सं. 110	801
1998	324	40	11	81	6	9	-	-	ख.सं. 271	742
1999	277	20	11	18	3	-	-	-	ख.सं. 267	596
2000	271	41	35	148	1	5	-	-	ख.सं. 319	820
2001	415	94	96	134	19	-	-	-	ख.सं. 238	996
2002	236	136	238	75	-	2	-	-	ख.सं. 4, ख.सं. 284	977
2003	329	134	267	-	-	-	-	-	-	130
2004	305	128	220	23	12	-	-	-	ख.सं. 264	976
2005	310	36	187	175	5	-	-	-	ख.सं. 236	910
2006	338	124	193	80	7	-	-	-	ख.सं. 132	855
2007	341	108	153	71	2	1	-	-	ख.सं. 89	765

जानिस्थान, 01.08.2006
 पंचसालवार, पंचपदरा

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2008	310	71	157	65	11	3	-	-	-	78	3956	38277	
2009	373	88	197	84	-	6	-	-	-	रिजिस्ट्रार-0	107	724	
2010	289	71	247	40	10	2	-	-	-	का.पो.	178	934	
2011	509	59	296	55	7	1	-	-	-	"	210	869	
2012	378	84	217	63	7	5	-	-	-	"	126	1003	
2013	348	61	149	24	26	5	-	-	-	"	65	829	
2014	494	83	179	80	14	4	-	-	-	"	-	850	
2015	370	65	157	90	28	1	-	-	-	"	10	854	
योग													721

26417 2368 5100 7764 493 91 96 4652 45061
 बालोत्रा, राजस्थान
 7/8
 10/10/2015



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वर्ष	गेहूँ	रायड़ा	चना	जीरा	तार मीरा	ईसबगोल	सब्जी	रजका	अन्य	योग (हेक्टेयर में)
1980	28	4	-	5	-	-	-	2	-	38
1981	30	-	-	2	-	-	-	1	जो-3	36
1982	37	4	-	3	-	-	-	1	-	45
1983	35	3	-	11	-	-	1	1	जो-10	66
1984	29	9	-	4	-	-	-	1	जो-4	47
1985	39	1	-	2	-	-	-	1	जो-6	49
1986	42	-	-	2	-	2	-	2	जो-7, धनिया-2	57
1987	37	3	-	3	-	1	-	2	-	54
1988	37	3	-	2	-	1	-	1	जो-5	48
1989	17	9	-	4	-	-	-	1	जो-4	35
1990	21	11	-	2	-	1	-	2	-	37
1991	23	13	-	3	-	-	-	2	जो-5	46
1992	25	15	-	1	-	-	1	2	जो-13	56
1993	27	26	-	-	-	-	1	2	-	56
1994	36	35	-	7	-	-	1	2	जो-4	81
1995	39	21	-	3	-	-	-	2	-	69
1996	40	44	-	1	-	-	1	1	-	87
1997	41	29	-	4	-	-	-	2	जो-4	80
1998	38	16	-	2	-	-	-	1	जो-4	60
1999	43	15	-	2	4	-	-	1	जो-3	68
2000	51	10	-	1	-	-	-	1	-	63
2001	53	-	-	3	-	-	-	2	-	58
2002	48	2	-	22	-	-	1	4	जो-1	78
2003	37	1	-	24	-	1	1	4	-	68
2004	47	6	-	16	-	-	2	4	-	75
2005	38	13	-	1	-	-	-	3	जो-1	56
2006	36	19	-	1	-	-	1	4	जो-2	63
2007	51	21	-	1	-	-	-	4	अन्य-4	99

1975 4093 22 5 10 57 जो-7, धनिया-2 जो-1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99

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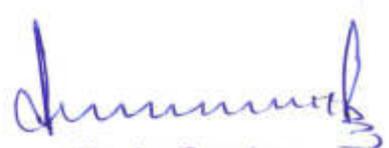
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2008	63	13	-	-	130	23	5	10	57	80	1665
2009	66	15	-	-	-	1	-	-	4	जो-3	86.
2010	62	1	-	-	-	-	-	-	3	-	85.
2011	66	1	-	-	-	76	-	-	3	-	36
2012	37	1	-	-	-	-	-	-	5	-	148
2013	45	-	-	-	-	-	-	-	4	-	41
2014	40	3	-	-	-	-	-	-	3	-	48
2015	39	1	-	-	-	3	-	-	4	-	50.
योग	1413	367	-	-	130	106	5	10	4	जो-1	45.
	1025	339	-	-	150	106	5	10	87	जो-78, रिफॉर-2, गैलरी 4, = 84	2202
									97	जो-75	2502


 जयसलवार, जयपुर
 १०/०५/२०१६



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BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA
Chairman

Mob. : +91-9414107989
e-mail : subhashscop208@gmail.com



MANOJ CHOPRA
Secretary

Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETP/ 2019 / 10316

Date : 07/07/2019

Balotra

To,

The Member Secretary
Rajasthan State Pollution Control Board,
04, Institutional Area, Jhalana Dungri
Jaipur

Subject: Reply of show cause notice dt. 03-07-2019.

Reference: Your letter no. F-14/ Tech_09-CETP/RPCB/ Plg /463-65 Dated 03.07.2019

Respected Madam,

The Point wise reply is attached herewith.

Regards,

(Manoj Kumar Chopra)
Member Secretary.



CC to :

- 1- The Regional Officer, RSPCB, Balotra.
- 2- The Group In-charge, PLG, RSPCB, Jaipur.

Member Secretary
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S.No.	Particulars	Reply	Evidence	Remarks
1	Whereas the Air Act come into force in whole of state of Rajasthan with effect from 16.06.1981	The contents of para no. 1 refer to enforcing of Air Act 1981 and the same; do not require any comment from the answering Trust.		
2	And whereas the Water Act came into force in the whole of the State of Rajasthan with effect	The contents of para no. 2 refer to enforcing of Water Act 1974 and the same; do not require any comment from the answering Trust.		
3	And whereas Air Act has been enacted to provide for the prevention, control and abatement of air pollution and the Water Act to provide for the prevention and control of water pollution and for maintaining and restoring the wholesomeness of water.	The contents of para no. 3 refer to enactment of Water Act 1974 and Air Act 1981 and the same, do not require any comment from the answering Trust.		
4	And whereas keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of air and water pollution.	The contents of para no.4 refer to powers of the Board and the same, do not require any comment from the answering Trust.		
5	And whereas you are operating a Common effluent treatment plant & HRTS for treatment & disposal of waste water in the name and style of Balotra Water pollution Control Treatment & research Foundation Trust at Balotra, Barmer	Agreed that M/s Balotra Water Pollution Control Treatment and Research Foundation Trust is responsible, under law, to operate CETP and HRTS for the treatment of trade effluent generated from textile industries, Balotra so as to bring it in conformity to the standards prescribed under the Environment (Protection) Act, 1986		
6	And whereas notice was issued by Regional Officer Balotra vide letter dated 07.06.2019 for noncompliance / deficiencies observed during inspection dated 28.05.2019	We have given point wise reply along with evidences regarding letter dated 07.06.2019	Annexure-A	



M. S. Jaiswal
 Member Secretary
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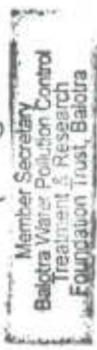
7	<p>And whereas a notice was issued by Regional Officer Balotra vide letter dated 01.07.2019 that a sample of treated waste water collected on 28.05.2019 and as per analysis report various parameters were not meeting the prescribed standards.</p>	<p>We have replied the letter on 03.07.2019 that chloride, sulphate are naturally found in raw water itself. The remaining COD, BOD and Sulphide are marginally out and due to grab sample it may be slightly out of limit. Due to illegal discharge, we are receiving very high inlet parameters so we are facing too much problem. We are trying to overcome the problem but it is very difficult as the inlet sludge quantity is very high.</p>	Annexure-B	<p>Previously several times it is replied that Raw water TDS is very high and we cannot reduce with tertiary treatment as it is part of FDS.</p>
8	<p>And whereas a letter was issued by Regional Officer Balotra vide letter dated 01.07.2019 for the deficiencies observed in Slope structure stability report of earthen bunds of SEP.</p>	<p>Agreed and we have replied accordingly that we will complete all instructions given in the report. We have given a work order of supply of bags & filling and placing of sand bags at solar pond along with site photographs are attached collectively.</p>	Annexure-C-D	<p>Work order and Photograph of filling and placing of sand bags.</p>
9	<p>And whereas CETP and HRTS were visited on 25-06-2019 and following facts/noncompliance were observed.</p>	<p>The point was reply was given as under-</p>		
A	<p>The flow meter at inlet of CETP was not found installed.</p>	<p>We have already given a work order for installation of 04 Flow meters at inlet of CETP Balotra. The flow meters will be install very shortly. The copy of work order is attached herewith as annexure-1. Here it is submitted that a flow meter at Equalisation Tank is working and the reading is noted since beginning,</p>	Annexure-1 of Annexure A	<p>It was replied in the letter dated 28.06.2019</p>
B.	<p>Total discharge at HRTS/SEP near Ambay Valley was found approx 5.46 MLD. The RCC lined pond was found filled more than the capacity and the waste water was started overtopping from boundary walls of the pond.</p>	<p>We have controlled the water intake in the CC Flooring pond and water level is constantly reducing the level at Solar evaporation pond.</p>		



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C.	Tertiary treated waste water & RO reject was found discharged in the same pond (RCC lined pond from bottom only) at HRTS/SEP.	Initially we have connected and started the extension of pipe and both the pipes were in the solar ponds further We have made the arrangement of pipe line as per the consent. The tertiary treated water is transported the last lined pond and RO reject water to CC flooring pond.	Annexure-E	The photographs of the both the arrangements are attached
D.	The details of Sludge transported & stored at storage yard from the member units of CETP Balotra was not maintained.	No dry sludge has been collected from the individual industry. Here we want to submit that wet sludge is collected through vacuum tanks from individual PTPs and it is collected in sludge tanks at CETP for further centrifuge. For this purpose we are maintaining the log book also.		
E.	Sludge storage and handling was not proper. The sludge was found in open area which was not covered by any means. Approx. 3000 MT sludge was stored at storage yard and sludge drying beds.	We are regularly sending the sludge to TSDF and the sludge stored at outside sludge yard is reducing day by day (This sludge is also lying on HDPE liner not on Ground) . M/s Ramky has deficit of vehicle so they are not able to lift our entire sludge. Despite that we have sent the following quantity of sludge in last three months- April 2019- 1020.050 MT May 2019- 3174.530 MT June 2019- 2659.410 MT	Annexure 4 of Annexure A	
F.	The sludge was found still stored in 03 nos. of temporary made Kacha ponds inside CETP premises. The Trust has disposed sludge from some of these temporary made arrangements.	Same as point no. E Above	Annexure 4 of Annexure A	

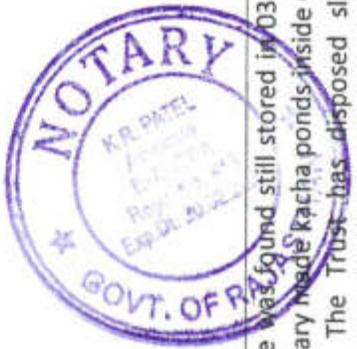
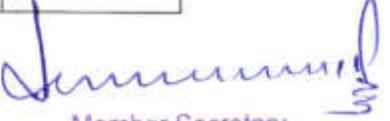
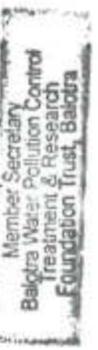


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G.	The Trust was using two ponds for discharging waste water at HRTS/SEP near Ambey Valley but due to excess load the capacity of the ponds was found no adequate. The waste water was found overtopping from RCC lined pond to adjacent another pond.	Reply is same as Point No. C above.	Annexure-E	The photographs of the both the arrangements are attached
H.	Seepage of waste water towards River Luni was also observed. The stone pitching at the boundary walls of lagoons was not sufficient as the seepage of waste water was still observed. The garland drain along with the stone pitching wall of approx. length 500 meter was completed. The sump well for the collection of waste water and then pump back in to SEP was not started yet.	The latest photograph of reduced seepage is attached for your kind perusal. The latest water spread might be due to recent rains. Regarding pumping back of water from garland drain, we pump it as and when required. As this is remote place we are not able to fix the pump on regular basis.	Annexure-F	
I.	All 10 mist evaporators were found non-operative during inspection.	On the night before day of the inspection due to rain a major electric fault at Grid Sub Station (Two Phasing) the mist were non operative due to burning of 05 pumps, it was resolved and presently they are in running condition.	Annexure-G	The copy of the repairing bills are along with recent photographs are attached collectively.
J.	Thickness of the HDPE lining of the newly constructed ponds at Khed Village is 400 micrometre which is not proper as per consent condition of HRTS/SEP dated 22-05-2019.	Usually for these type of tanks 400 micron is applied of treated water tanks.		
K.	No work related to de-sludging from River was observed during inspection.	Initially a work order was given to a firm but that firm was not able to complete the work after that we have given a work order to another firm presently the dragging work is under progress.	Annexure-H	Both the work order and photograph are attached collectively

M. S. Patil



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M. S. Patil
 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

L.	The PTZ camera at the new location of HRTS/SEP at Kh. No. 567/274 & 852/10, Khed Village has not been installed yet.	Presently no electricity is available at Khed Site so we are unable to install the PTZ at khed site. As soon as the electricity supply starts at khed site, we will install the PTZ camera. We have already applied for the electrical connection.	Annexure-I	Copy of the demand note for electrical connection
M.	Stone pitching of the earthen bunds of the SEP's at HRTS/SEP near Ambey Valley was not completed yet. The stone pitching of approx. 180 meter length was completed of total length of approx. 550 meter length towards River Luni. No stone pitching or any other structures for strengthening the earthen bunds at newly constructed HRTS was found at site.	Out of total 1110 meter, 700 meter completed. 300 meter pitching is not required as no water body is touching as well as sand dunes are also available in vicinity of Boundary wall. Only 100 meter left which is under progress At Khed the structure stability work is under progress as per the stability test report. Same has been replied in annexure C.	Annexure-J	The Photo graphs of completed work, under progress work and the site where pitching is not required are attached collectively.
N.	No flow meter at inlet of HRTS/SEP of CETP was found installed.	It is humbly submitted that the flow meters are installed at outlet of pipe line at CETP and from same pipe line water is pumped to SEP directly. So it is not required.		
10	And whereas Trust has failed to comply with conditions of consent to operate issued vide letters dated 22.05.2019 and Trust has failed to submit point wise compliance report of CTO with documentary evidences.	Most of the conditions of CTO have been complied. Rest are under process. The compliance letter is sent separately.	Annexure-K	CTO Compliance letter
11	And whereas Trust has failed to comply with various directions of Hon'ble NGT is the matter of OA no 34(THC)/2014, Digvijay Singh v/s State of Rajasthan & ors.	Most of the directions of Hon'ble NGT is the matter of OA no 34(THC)/2014, Digvijay Singh v/s State of Rajasthan & ors. Have been copied and rest are under process.		
12	And whereas CTO under Water Act 1974 was issued vide letter dated 22.05.2019 with the specific condition " That the Trust ensure that no breach of solar evaporation ponds	It is humbly submitted that no breach has been occurred since 22.05.2019. No treated / untreated water is discharged in River Luni since 22.05.2019		

Sanjay Datta
Member Secretary
Balotra Water Pollution Control
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Balotra Water Pollution Control
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			<p>takes place for which continuous surveillance through PTZ camera will kept. In case there is breach of existing or upcoming Solar Evaporation pond and any treated / intreated effluent discharge into river Luni from CETP, the bank guarantee of Rs 1.25 Cr deposited by CETP Trust Balotra will be forfeited in accordance with Law" with other conditions.</p>
13		<p>Most of the conditions of CTO have been complied. Rest are under process.</p>	<p>And whereas non-compliance and violations of provisions of the water act have been viewed seriously by the Board.</p>
14		<p>The contents of para no. 14 refer to power of Board officials under Air Act 1981, and Water Act and the same; do not require any comment from the answering Trust.</p>	<p>And whereas the state Board in order to prevent air and control air and water pollution being caused by the industry is competent to issue and any directions under section 31A of the air Act and section 33 A of water Act in writing to any person, officer or authority and such person, officer or authority shall bound to comply with such condition.</p>

Since we have complied most of the conditions and regularly trying to comply the CTO conditions, and directions of Hon'ble NGT is the matter of OA no 34(THC)/2014, Digvijay Singh v/s State of Rajasthan & ors. So we request you to kindly drop the show cause notice and oblige us.

Regards,

Manoj Kumar Chopra
 (Manoj Kumar Chopra)
 Member Secretary.

[Signature]
 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra



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107

Annexure - A

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA

Chairman

Mob. : +91-9414107989

e-mail : subhashscop208@gmail.com



MANOJ CHOPRA

Secretary

Mob. : +91-9214407666

e-mail : manoj@bitextile.com

No. CETP/ 2019/ 10276-10278

Date : 28/6/19

To,

Balotra

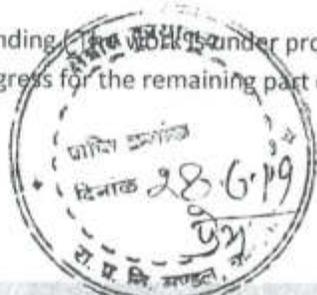
Regional Officer,
Rajasthan State Pollution Control Board,
Opp. JdVVNL Office,
Jasol Phanta
Balotra

Sub: Reply of letter Dt. 07.06.2019 bearing number RPCB/RO Balotra/ CETP-Balotra/430-431

Dear Sir,

With reference to your said letter dt 07.06.2019 regarding inspection of Board officials visit at CETP on dated 28.05.2019.2019, point wise reply is hereunder-

1. We have already given a work order for installation of 04 Flow meters at inlet of CETP Balotra. The flow meters will be install very shortly. The copy of work order is attached herewith as annexure-1
2. The fresh calibration of the machine has been completed recently. The calibration certificate is attached herewith as annexure-2
3. The RO Plant is operating at optimum level. We are submitting the RO Water produced quantity of last one month as annexure-3
4. We have made the arrangement of pipe line as per the consent. The tertiary treated water is transported the last lined pond and RO reject water to CC flooring pond.
5. We have controlled the water intake in the CC Flooring pond and water level is constantly reducing the level at Solar evaporation pond.
6. We are regularly sending the sludge to TSDf and the sludge stored at outside sludge yard is reducing day by day. We will completely clean the CETP site in this month only. The latest site photograph is attached as annexure-4
7. No dry sludge has been collected from the individual industry.
8. This month of sludge has been transported to TSDf and the sludge stored at outside sludge yard is reducing day by day. We will completely clean the CETP site in this month only.
9. The stone pitching at river side is extending (The works under progress) similarly the garland construction is also under progress for the remaining part of the river side.



[Signature]

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Trust, Balotra

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotrasetp@gmail.com

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BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA

Chairman

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e-mail : subhashscop208@gmail.com



MANOJ CHOPRA

Secretary

Mob. : +91-9214407666

e-mail : manoj@bitextile.com

No. CETP/

Date :

10. Till date due to ground water we were not able to de-sludging in the Luni river. Recently we have re surveyed the river and verified the site along with your officials. We have given a work order for de-sludging in Luni river, the work order is attached as annexure-5
11. Presently no electricity is available at Kher Site so we are unable to install the PTZ at kher site. As soon as the electricity starts at kher site, we will install the PTZ camera.
12. At kher site the water column will be of 600 mm and this HDPE line was laid before issuing the CTO.
13. The structural stability report is enclosed for your kind perusal. Stability check report is attached as Annexure-6

Regards,

(Manoj Kumar Chopra)

Member Secretary, Trust

CC :

1. Member Secretary, Rajasthan State Pollution Control Board, Jaipur
2. Group In charge (Planning), Rajasthan State Pollution Control Board, Jaipur



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotracetp@gmail.com

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109

Annexure-1 of A

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH CHOPRA

Chairman

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e-mail : subhashscop208@gmail.com



MANOJ CHOPRA

Secretary

Mob. : +91-9214407666

e-mail : manoj@bitextile.com

No. CETPI/2019/10226

Date: 10/06/19

M/s. Maruti Engineering
E-40, I Phase, Industrial Area,
Balotra 344022

Subject: Supply order for 300mm Electromagnetic Flow meter with PTFE Liner.

With reference to your quotation reference dated: 29/05/2019 as per discussion.
We are placing our order as per under:

No	Description	Qty	Rate
1.	300mm Electromagnetic Flow meter with PTFE Liner.	04	111,000.00 each
2.	Panel Box.	01	4000.00 each
Total Order Value:			Rs. 448,000/- + 18% GST.

Terms & Conditions:

Taxes: GST 18% will be extra. **Freight:** Inclusive

P & F Charges: 2% **Delivery Schedule:** 06 weeks.

You are requested to supply above maintained items as early as possible

Regards,

(Manoj Kumar Chopra)
Member Secretary, Trust



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotracetp@gmail.com

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110

Annexure - 2 of A



Calibration certificate for Multi Parameter Analyser

Date: 30/5/2019

Customer Name	CETP
PO number	CETP/2019/10139/Dated:-11-5-19
Analyser Model	AWA make CX 1000-3932
Serial no	202932

Configuration Parameters

Parameters	COD	BOD	TSS
Flow cell (mm)	3	3	3
Range	2000	1000	1500
Display Label	COD	BOD	TSS
Unit	Mg/l	Mg/l	Mg/l
Scale factor	210		179.4
Calibration factor	1	0.10	1

Standard solution verification before servicing /calibration

COD		TSS	
Std-1 (DM water)	Std-2 (1000 PPM)	Std-1 (DM water)	Std-2 (1000 PPM)
69	964	49	1149

Standard solution verification after servicing /calibration

COD		TSS	
Std-1 (DM water)	Std-2 (1000 PPM)	Std-1 (DM water)	Std-2 (1000 PPM)
0	998	0	1007

pH buffer verification before servicing /calibration

4 - 7.6	7 - 7.6
---------	---------

pH buffer verification after servicing /calibration

4 - 0	7 - 14
-------	--------



Comments:- pH sensor and pH card found faulty.

Smit Chavda
Tested by

Signature

30/5/2019
Date

Member Secretary
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111

Annexure-3 of A

RO Permeate Quantity Detail (M³)

(in M3)

Sl.No.	Date	RO Permeate qty. (in M ³)	Reuse to Industries	Balance for Gardening & Miscellaneous use or Stored
1	01-05-2019	3612	1818.00	1794.00
2	02-05-2019	3706	2344.00	1362.00
3	03-05-2019	3530	2462.00	1068.00
4	04-05-2019	3344	2865.00	479.00
5	05-05-2019	3297	2957.50	339.50
6	06-05-2019	3409	2522.00	887.00
7	07-05-2019	3195	2444.50	750.50
8	08-05-2019	3463	2684.00	779.00
9	09-05-2019	3606	2771.00	835.00
10	10-05-2019	2611	2511.00	100.00
11	11-05-2019	1571	1552.00	19.00
12	12-05-2019	2535	1956.50	578.50
13	13-05-2019	3360	2681.50	678.50
14	14-05-2019	3235	2562.00	673.00
15	15-05-2019			
16	16-05-2019			
17	17-05-2019			
18	18-05-2019			
19	19-05-2019			
20	20-05-2019			
21	21-05-2019			
22	22-05-2019			
23	23-05-2019	3040	0.00	3040.00
24	24-05-2019	3140	861.00	2279.00
25	25-05-2019	3507	2305.00	1202.00
26	26-05-2019	3546	2756.00	790.00
27	27-05-2019	3134	2741.00	393.00
28	28-05-2019	3366	2856.00	510.00
29	29-05-2019	3559	3088.00	471.00
30	30-05-2019	3466	2901.00	565.00
31	31-05-2019	2252	1835.00	417.00


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Annexure - 4 of A



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Annexure - 5 of A

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

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e-mail : balotractp@gmail.com



Secretary
Mob. : +91-9214407666
e-mail : manganj@balotrctf.com

No. CETP/ 2019/1027

Date: 27/01/20

श्री गजेन्द्रकुमार
ग्राम खट्टू, तहसील पंचपदरा
जिला बाड़मेर

विषय : माननीय राष्ट्रीय हरित अधिकरण के दिनांक 07.03.2019 के आदेशों की अनुपालना में लुनी नदी के तल की साफ-सफाई करने बाबत।
सन्दर्भ : आप द्वारा प्रस्तुत कॉटेशन दिनांक 26.06.2019 के क्रम में।

विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 07.01.2019 के आदेशों की अनुपालना में नियुक्त कमीश्नर द्वारा दिनांक 19.02.2019 को प्रस्तुत रिपोर्ट के पृष्ठ संख्या 47 पर दिये गये सुझावों के अनुरूप जिला कलेक्टर बाड़मेर की अध्यक्षता में आयोजित बैठक दिनांक 22.03.2019 को लिये गये निर्णय में लुनी नदी में विभिन्न स्थानों पर अज्ञात लोगों द्वारा डाली गई इण्डस्ट्रीयल स्लज की साफ-सफाई का कार्य सीईटीपी बालोतरा द्वारा किया जाना है।

अतः आप द्वारा दिनांक 26.06.2019 को प्रस्तुत कॉटेशन के सम्बन्ध में लुनी नदी के तल में विभिन्न स्थानों पर डाली गई स्लज की साफ-सफाई करने की प्रस्तुत दर रुपये 821000.00 ट्रस्ट मण्डल द्वारा स्वीकृत की गई है।

अतः आपको आदेशित किया जाता है कि आप सिविल अभियन्ता से सम्पर्क कर उनके निर्देशानुसार लुनी नदी के तल में अज्ञात लोगों द्वारा विभिन्न स्थानों पर डाली गई स्लज की साफ-सफाई करने की व्यवस्था सुनिश्चित करावें एवं निकलने वाली स्लज को ट्रेक्टरों द्वारा सीईटीपी बालोतरा के स्लज यार्ड में खाली करने की व्यवस्था करावें। इस कार्य में प्रयुक्त होने वाले ट्रेक्टर, ट्राली, श्रमिक, इत्यादि समस्त प्रकार के उपकरण एवं सामग्री की व्यवस्था आप स्वयं को करनी होगी।



सदस्य सचिव
बा.वा.पो.क. एण्ड रि.फा.
ट्रस्ट, बालोतरा

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Member Secretary
Balotra Water Pollution Control
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114

Annexure 6 of A.

Prof. Ajay Sharma

B.E. HONS. (CIVIL), M.E. (Structural Engg.),
Ph.D. (Earthquake Engg.) IIT Bombay,
Professor and Head



Dept. of Structural Engineering,
Faculty of Engineering,
(MBM ENGINEERING COLLEGE),
Jai Narain Vyas University,
JODHPUR

No. JNVU/FE/PC/AS/2019-20/215

Dated 20.05.2019

To,

**The Balotra Water Pollution Control Treatment and Research Foundation Trust,
Balotra, Rajasthan**

Subject: Slope Stability of Earthen Bunds of Solar Evaporation Ponds near Village Khed

Reference: As per our discussion dated 01.05.2019

Dear Sir,

The site of the solar evaporation ponds has been inspected and as per the site condition the slope stability of the existing earthen bund has been investigated by Swedish circle method. The geotechnical properties of the soil has been obtained experimentally.

The motif is to identify the stability of the slope both in dry and in saturated condition. The slope can be said to be stable if the Factor of safety is above 1.3.



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Slope Stability in Existing Dry Condition

Dry unit Weight of Soil 18.00KN/m³
 Saturated unit Weight of Soil 20.00KN/m³
 Submerged Unit Weight of soil 12.00KN/m³
 Cohesion factor of soil 0.00KN/m²
 Angle of friction 27.500°

length of arc 9.134 m

Slice No.	A (mm ²)	W	α (Deg.)	α (rad.)	N = Wcos α	T = Wsin α
1	0.473	8.51	65.20	1.138	3.57	7.73
2	2.066	37.19	50.40	0.880	23.70	28.65
3	3.033	54.59	36.90	0.644	43.66	32.78
4	3.628	65.30	25.40	0.443	58.99	28.01
5	3.306	59.51	15.00	0.262	57.48	15.40
6	2.416	43.49	5.00	0.087	43.32	3.79
7	1.351	24.32	-4.80	-0.084	24.23	-2.03
8	0.228	4.10	-12.70	-0.222	4.00	-0.90
					258.96	113.43



Factor of safety 1.19

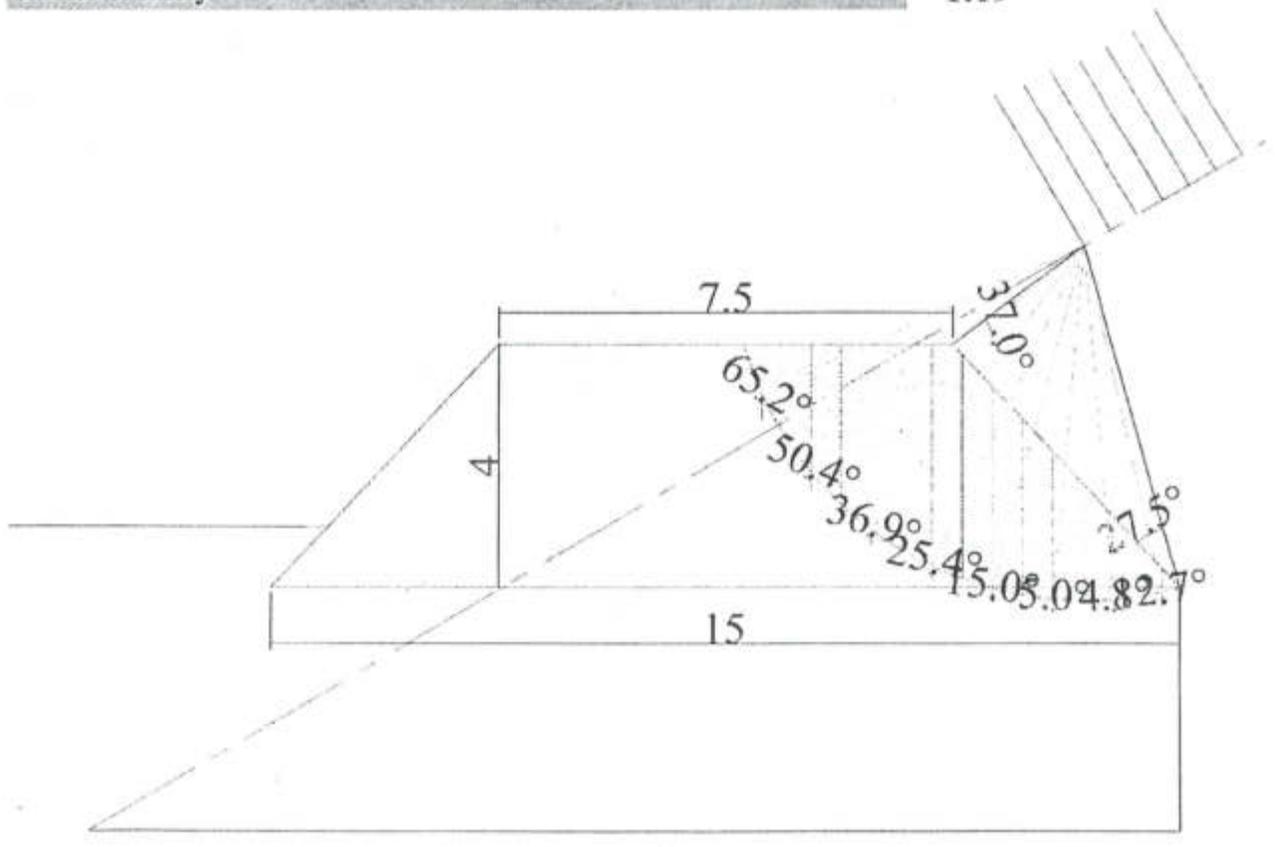


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Case II

Length of Arc					8.658 m	
Slice No.	A (mm ²)	W	α (Deg.)	α (rad.)	$N = W \cos \alpha$	$T = W \sin \alpha$
1	0.085	1.53	68.10	1.189	0.57	1.42
2	1.474	26.53	55.50	0.969	15.03	21.87
3	2.618	47.12	41.10	0.717	35.51	30.98
4	3.316	59.69	29.40	0.513	52.00	29.30
5	3.075	55.35	18.90	0.330	52.37	17.93
6	2.258	40.64	9.00	0.157	40.14	6.36
7	1.266	22.79	-0.60	-0.010	22.79	-0.24
8	0.213	3.83	-8.20	-0.143	3.79	-0.55
					222.20	107.07

Factor of safety **1.08**

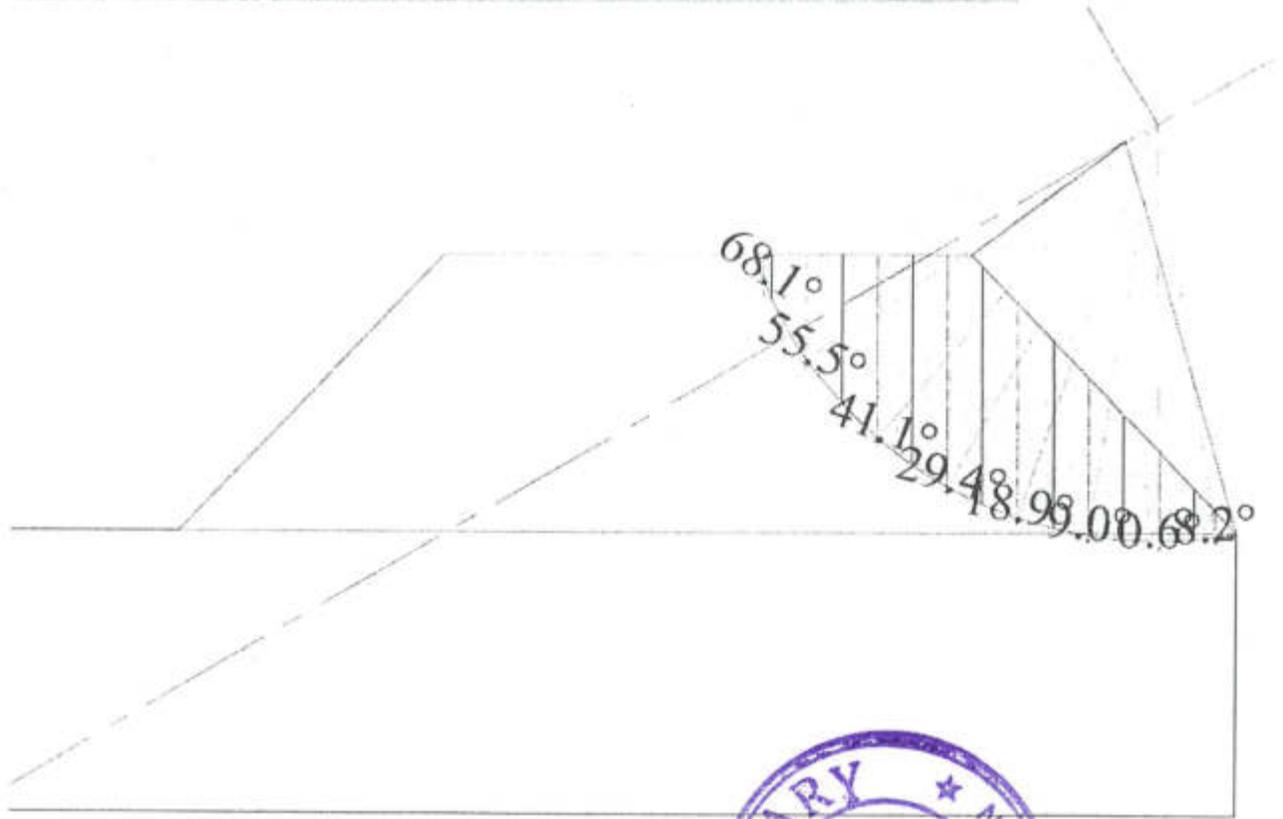
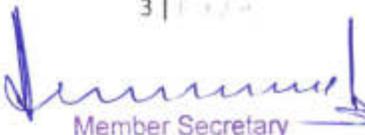


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Case IV

Length of Arc					7.886 m	
Slice No.	A (mm ²)	W	α (Deg.)	α (rad.)	$N = W \cos \alpha$	$T = W \sin \alpha$
1	0.408	7.34	61.40	1.072	3.52	6.45
2	1.813	32.63	48.60	0.848	21.58	24.48
3	2.727	49.09	36.50	0.637	39.46	29.20
4	2.646	47.63	26.00	0.454	42.81	20.88
5	1.968	35.42	16.40	0.286	33.98	10.00
6	1.111	20.00	7.20	0.126	19.84	2.51
7	0.185	3.33	0.10	0.002	3.33	0.01
					164.52	93.52

Factor of safety **0.92**

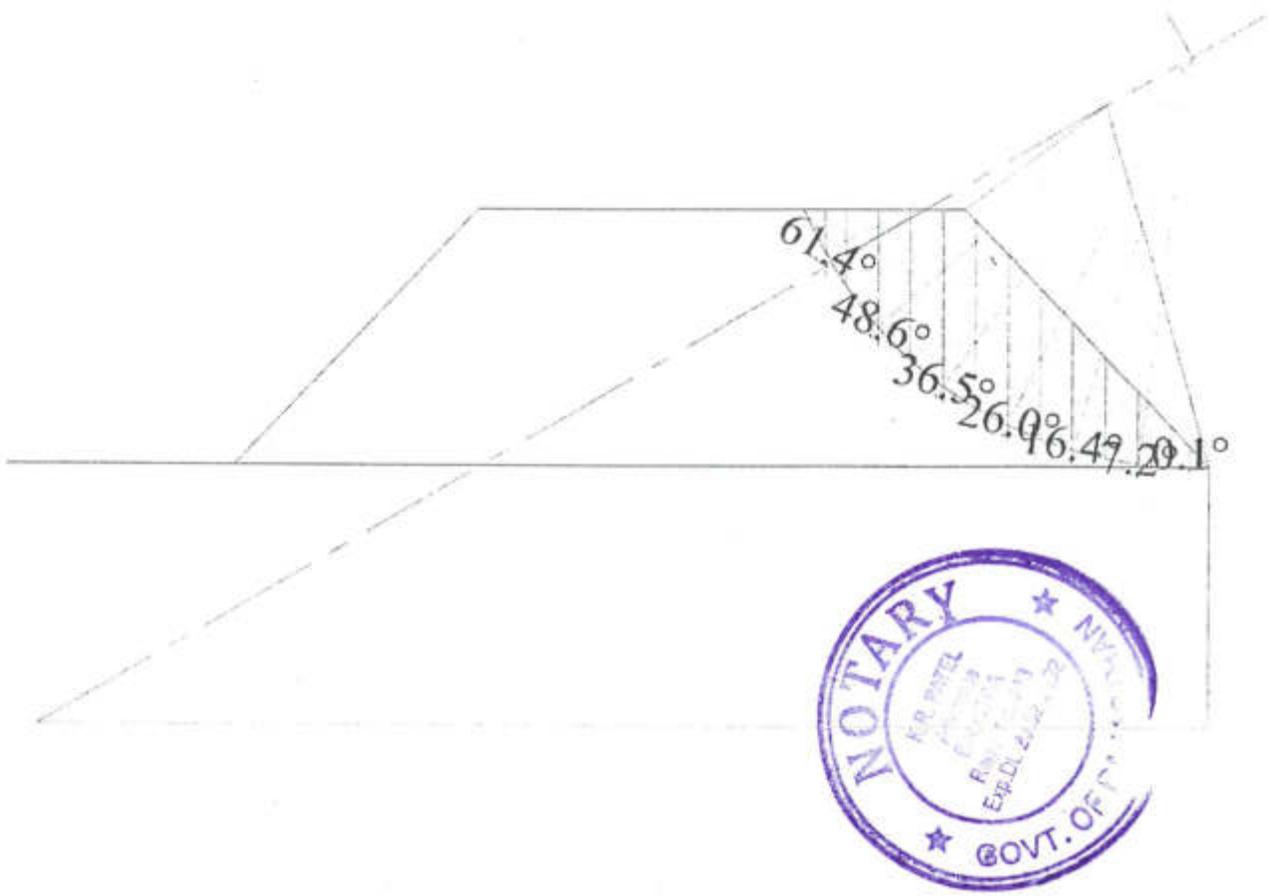
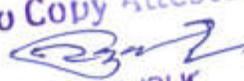
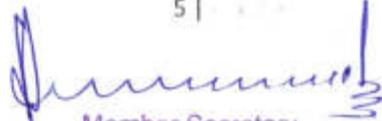


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Case V

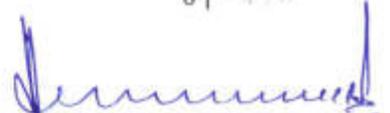
Length of Arc					7.576 m	
Slice No.	A (mm ²)	W	α (Deg.)	α (rad.)	N = Wcos α	T = Wsina
1	0.137	2.47	62.90	1.098	1.12	2.20
2	1.424	25.63	51.90	0.906	15.82	20.17
3	2.451	44.12	39.60	0.691	33.99	28.12
4	2.444	43.99	29.10	0.508	38.44	21.39
5	1.836	33.05	19.60	0.342	31.13	11.09
6	1.041	18.74	10.70	0.187	18.41	3.48
7	0.176	3.17	3.80	0.066	3.16	0.21
					142.08	86.66

Factor of safety 0.85



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120

Case VI

Length of Arc

7.307 m

Slice No.	A (mm ²)	W	α (Deg.)	α (rad.)	N = Wcos α	T = Wsin α
1	0.015	0.27	64.10	1.119	0.12	0.24
2	1.047	18.85	54.90	0.958	10.84	15.42
3	2.187	39.37	42.40	0.740	29.07	26.54
4	2.259	40.66	32.00	0.559	34.48	21.55
5	1.711	30.80	22.60	0.394	28.43	11.84
6	0.976	17.57	13.90	0.243	17.05	4.22
7	0.166	2.99	7.20	0.126	2.96	0.37
					122.96	80.18

Factor of safety 0.80



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(121)

Case VII

Length of Arc					7,307 m	
Slice No.	A (mm ²)	W	α (Deg.)	α (rad.)	N = Wcos α	T = Wsin α
1	0.692	12.46	56.80	0.991	6.82	10.42
2	1.935	34.83	44.60	0.778	24.80	24.46
3	2.081	37.46	34.10	0.595	31.02	21.00
4	1.593	28.67	24.80	0.433	26.03	12.03
5	0.915	16.47	16.30	0.284	15.81	4.62
6	0.156	2.81	9.70	0.169	2.77	0.47
					107.24	73.00

Factor of safety	0.76
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From the above analysis of stability of the slope by Swedish circle method, it has been observed that the slope in dry condition is unstable, even the Factor of safety of the slope evaluated to be less than 0.76. Thus slope improvement is advised.

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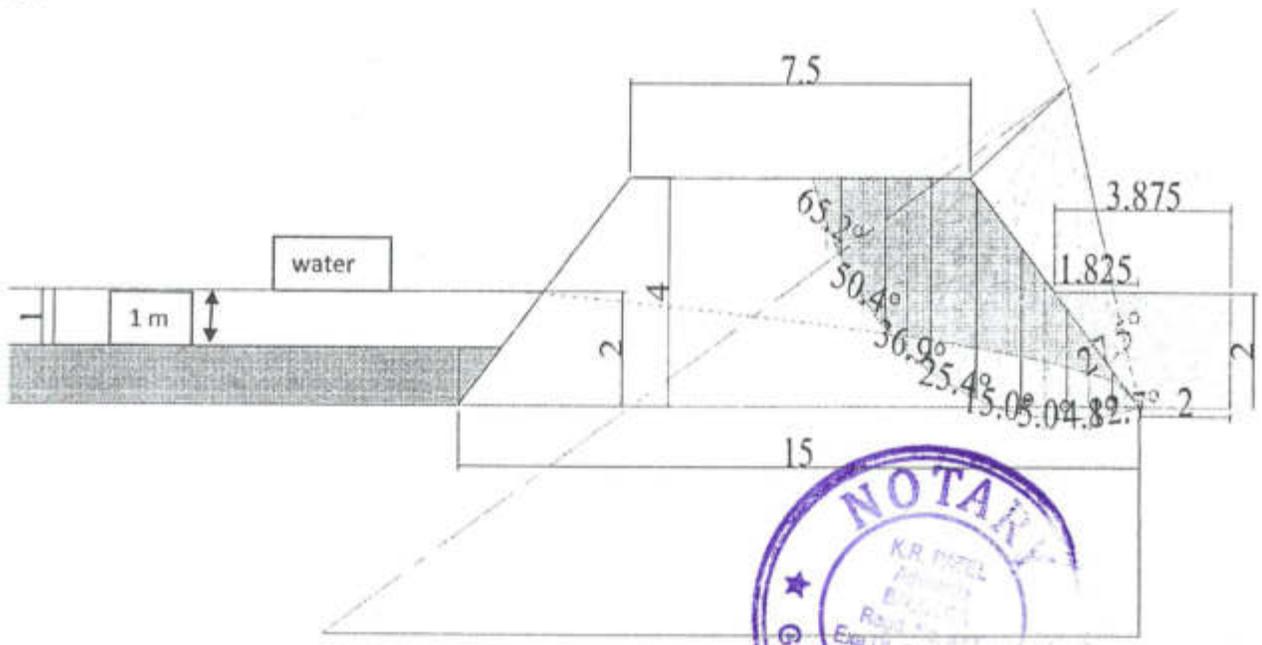
Slope Stability in Pond Filled Condition with Slope Improvement

Stability of slope in Tank Full condition of soil

Dry unit Weight of Soil	18.00KN/m ³
Saturated unit Weight of Soil	20.00KN/m ³
Submerged Unit Weight of soil	12.00KN/m ³
Cohesion factor of soil	0.00KN/m ²
Angle of friction	27.500°

length of arc	9.134 m						
Slice No.	A1	A2	A3	W	α (Deg.)	N = Wcosα	T = Wsina
1	0.473	0.000	0.000	8.51	65.20	3.57	7.73
2	2.066	0.000	0.000	37.19	50.40	23.70	28.65
3	2.771	0.263	0.000	55.14	36.90	44.09	33.11
4	2.887	0.741	0.000	66.79	25.40	60.33	28.65
5	2.338	0.969	0.000	61.46	15.00	59.37	15.91
6	1.438	0.979	0.043	46.24	5.00	46.06	4.03
7	0.584	0.768	0.838	40.96	-4.80	40.81	-3.43
8	0.034	0.194	0.994	22.38	-12.70	21.84	-4.92
9	0.000	0.000	4.000	72.00	0.00	72.00	0.00
						371.78	109.73

Factor of safety 1.76
For



For improvement of slope, Sand bags filled with the same soil has suggested to placed as shown above.

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Case II

Length of Arc				8.658 m			
Slice No.	A (mm ²)		W	α (Deg.)	N = Wcos α	T = Wsin α	
1	0.085	0.000	0.000	1.53	68.10	0.57	1.42
2	1.474	0.000	0.000	26.53	55.50	15.03	21.87
3	2.588	0.029	0.000	47.16	41.10	35.54	31.00
4	2.887	0.429	0.000	60.55	29.40	52.75	29.72
5	2.338	0.737	0.000	56.82	18.90	53.76	18.41
6	1.438	0.820	0.043	43.06	9.00	42.53	6.74
7	0.584	0.682	0.838	39.24	-0.60	39.23	-0.41
8	0.034	0.180	0.994	22.10	-8.20	21.88	-3.15
9	0.000	0.000	4.000	72.00	0.00	72.00	0.00
					333.29	105.59	

Factor of safety 1.64

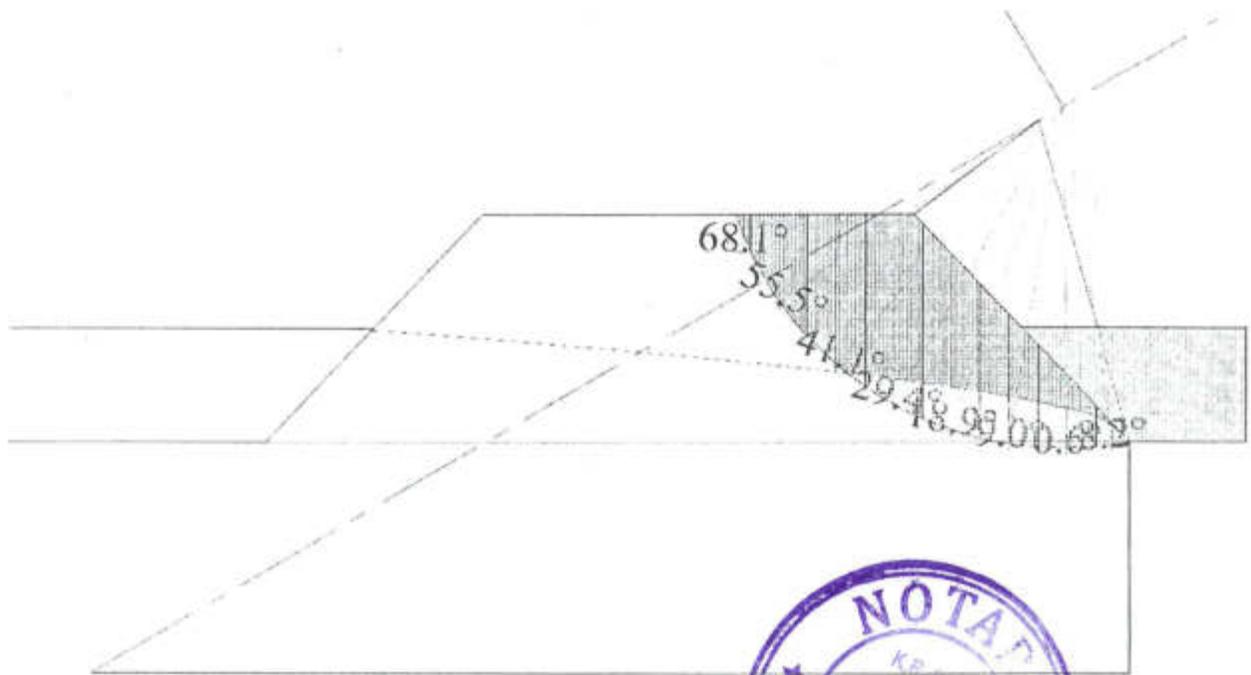


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Case III

Length of Arc				8.244 m			
Slice No.	A (mm ²)			W	α (Deg.)	$N = W \cos \alpha$	$T = W \sin \alpha$
1	0.866	0.000	0.000	15.59	59.70	7.86	13.46
2	2.211	0.000	0.000	39.80	45.00	28.14	28.14
3	2.868	0.147	0.000	54.56	33.10	45.71	29.80
4	2.338	0.517	0.000	52.42	22.60	48.40	20.15
5	1.438	0.671	0.043	40.08	12.80	39.08	8.88
6	0.584	0.602	0.838	37.64	-3.50	37.57	-2.30
7	0.034	0.166	0.994	21.82	-3.90	21.77	-1.48
8	0.000	0.000	4.000	72.00	0.00	72.00	0.00
						300.53	96.64

Factor of safety **1.62**

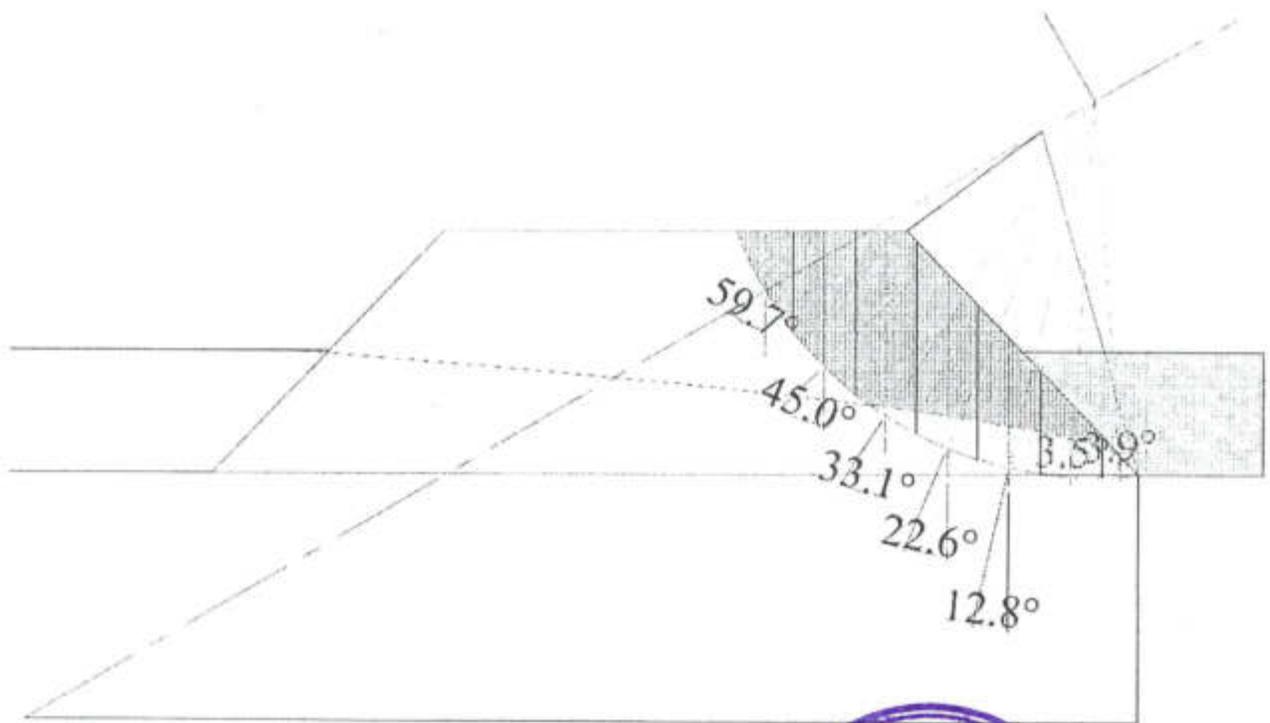


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Case IV

Length of Arc				7.886 m			
Slice No.	A (mm ²)			W	α (Deg.)	N = Wcos α	T = Wsin α
1	0.408	0.000	0.000	7.34	61.40	3.52	6.45
2	1.813	0.000	0.000	32.63	48.60	21.58	24.48
3	2.712	0.015	0.000	49.12	36.50	39.48	29.22
4	2.338	0.308	0.000	48.24	26.00	43.36	21.15
5	1.438	0.531	0.043	37.28	16.40	35.76	10.53
6	0.584	0.527	0.838	36.14	7.20	35.85	4.53
7	0.034	0.152	0.994	21.54	0.10	21.54	0.04
8	0.000	0.000	4.000	72.00	0.00	72.00	0.00
						273.10	96.38

Factor of safety **1.48**

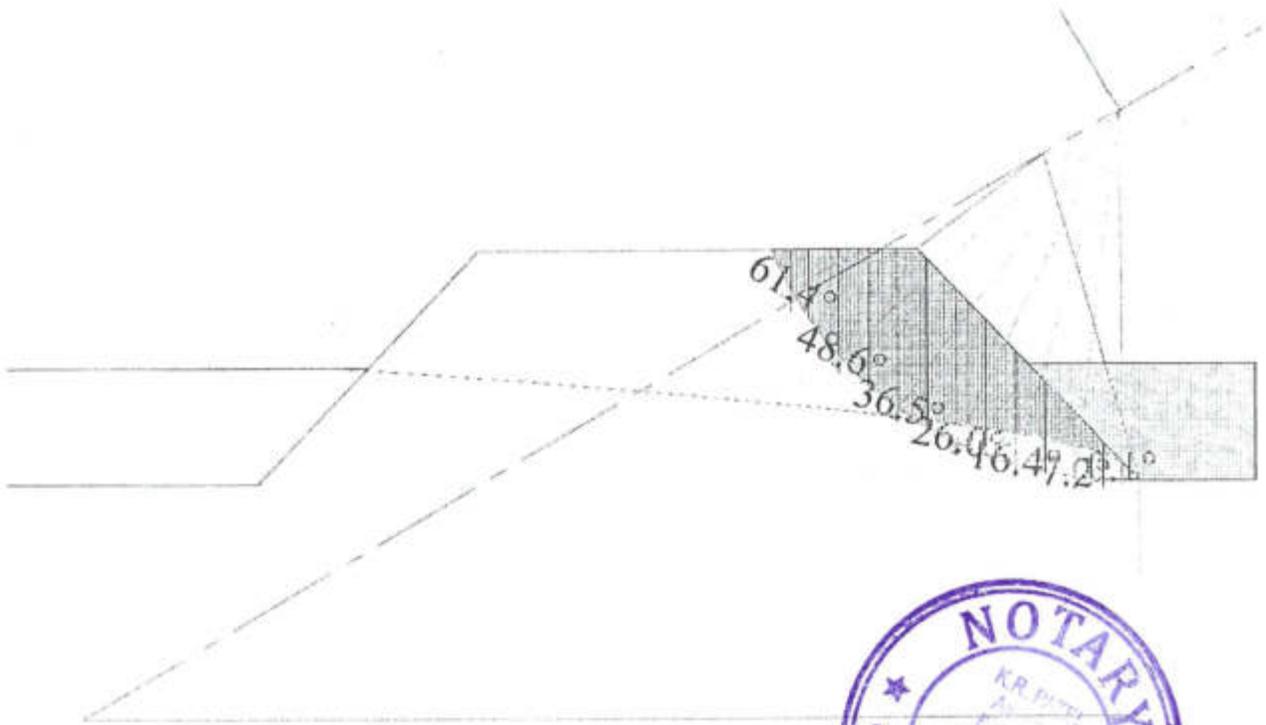
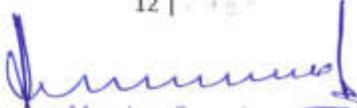


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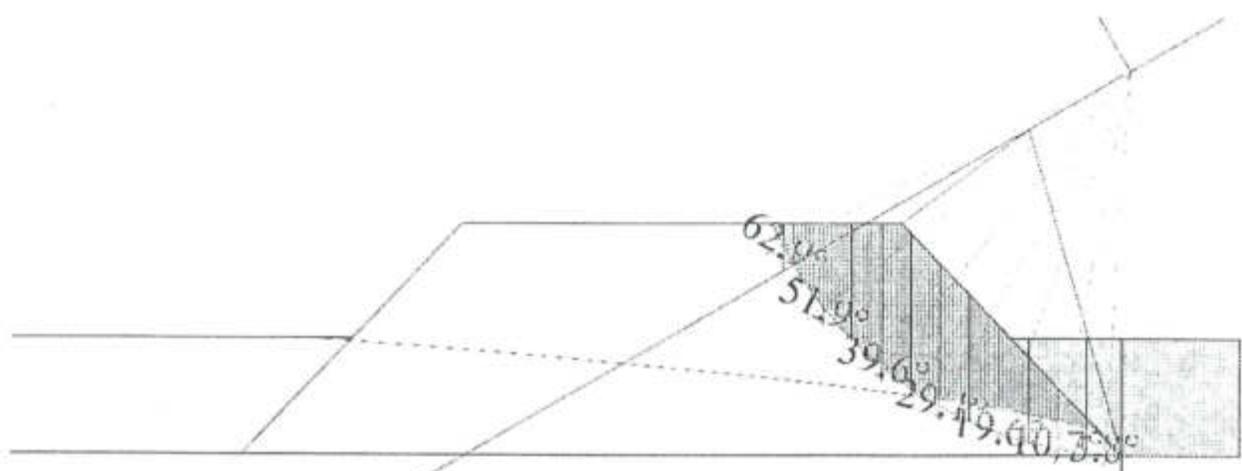
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156

Case V

Length of Arc				7.576 m			
Slice No.	A (mm ²)		W	α (Deg.)	$N = W \cos \alpha$	$T = W \sin \alpha$	
1	0.137	0.000	0.000	2.47	62.90	1.12	2.20
2	1.424	0.000	0.000	25.63	51.90	15.82	20.17
3	2.451	0.000	0.000	44.12	39.60	33.99	28.12
4	2.325	0.122	0.000	44.29	29.10	38.70	21.54
5	1.438	0.398	0.043	34.62	19.60	32.61	11.61
6	0.584	0.458	0.838	34.76	10.70	34.15	6.45
7	0.034	0.143	0.994	21.36	3.80	21.32	1.42
8	0.000	0.000	4.000	72.00	0.00	72.00	0.00
					249.71	91.51	

Factor of safety **1.42**



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Case VI

Length of Arc				7.307 m			
Slice No.	A (mm ²)		W	α (Deg.)	N = Wcos α	T = Wsin α	
1	0.015	0.000	0.000	0.27	64.10	0.12	0.24
2	1.047	0.000	0.000	18.85	54.90	10.84	15.42
3	2.187	0.000	0.000	39.37	42.40	29.07	26.54
4	2.234	0.025	0.000	40.71	32.00	34.53	21.57
5	1.438	0.273	0.043	32.12	22.60	29.65	12.34
6	0.584	0.392	0.838	33.44	13.90	32.46	8.03
7	0.034	0.132	0.994	21.14	7.20	20.98	2.65
8	0.000	0.000	4.000	72.00	0.00	72.00	0.00
					229.64	86.81	

Factor of safety **1.38**

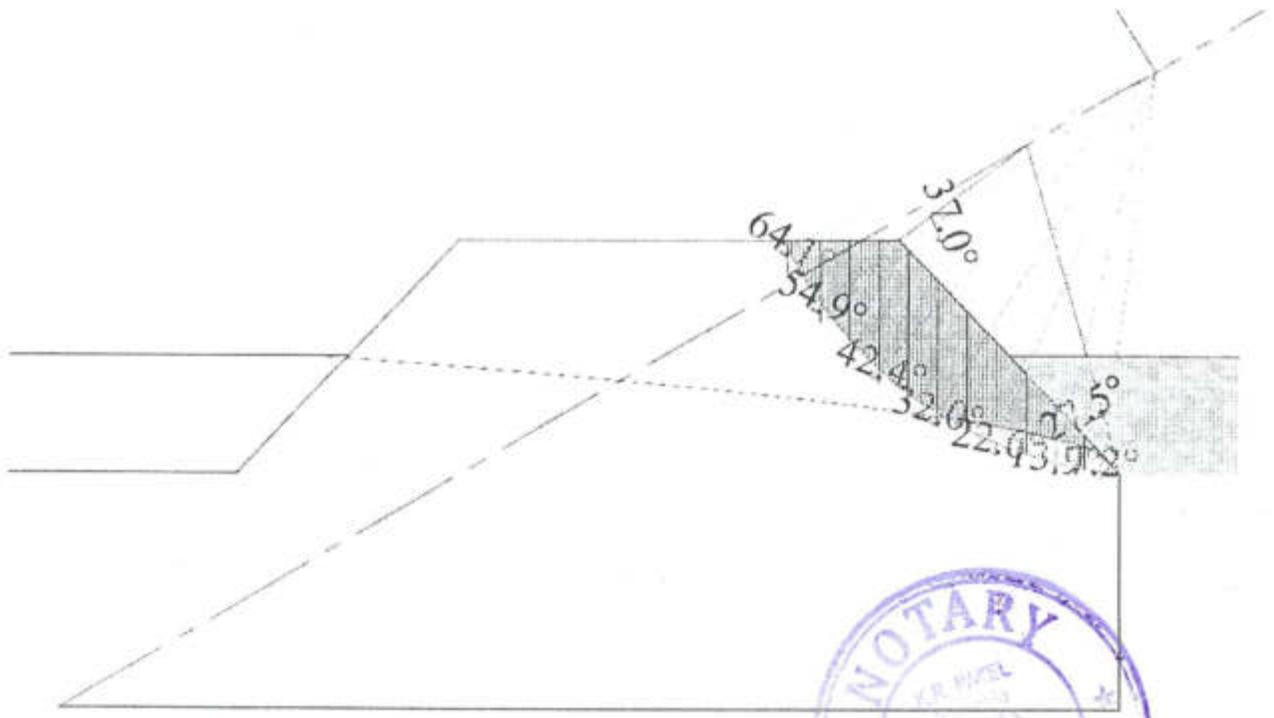
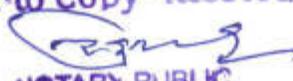
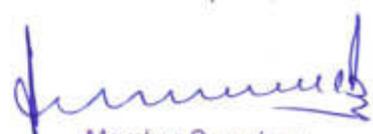


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Case VII

Length of Arc				7.073 m			
Slice No.	A (mm ²)			W	α (Deg.)	$N = W \cos \alpha$	$T = W \sin \alpha$
1	0.692	0.000	0.000	12.46	56.80	6.82	10.42
2	1.935	0.000	0.000	34.83	44.60	24.80	24.46
3	2.081	0.000	0.000	37.46	34.10	31.02	21.00
4	1.438	0.156	0.043	29.78	24.80	27.03	12.49
5	0.584	0.331	0.838	32.22	16.30	30.92	9.04
6	0.034	0.122	0.994	20.94	9.70	20.64	3.53
7	0.000	0.000	4.000	72.00	0.00	72.00	0.00
						213.24	80.94

Factor of safety 1.37

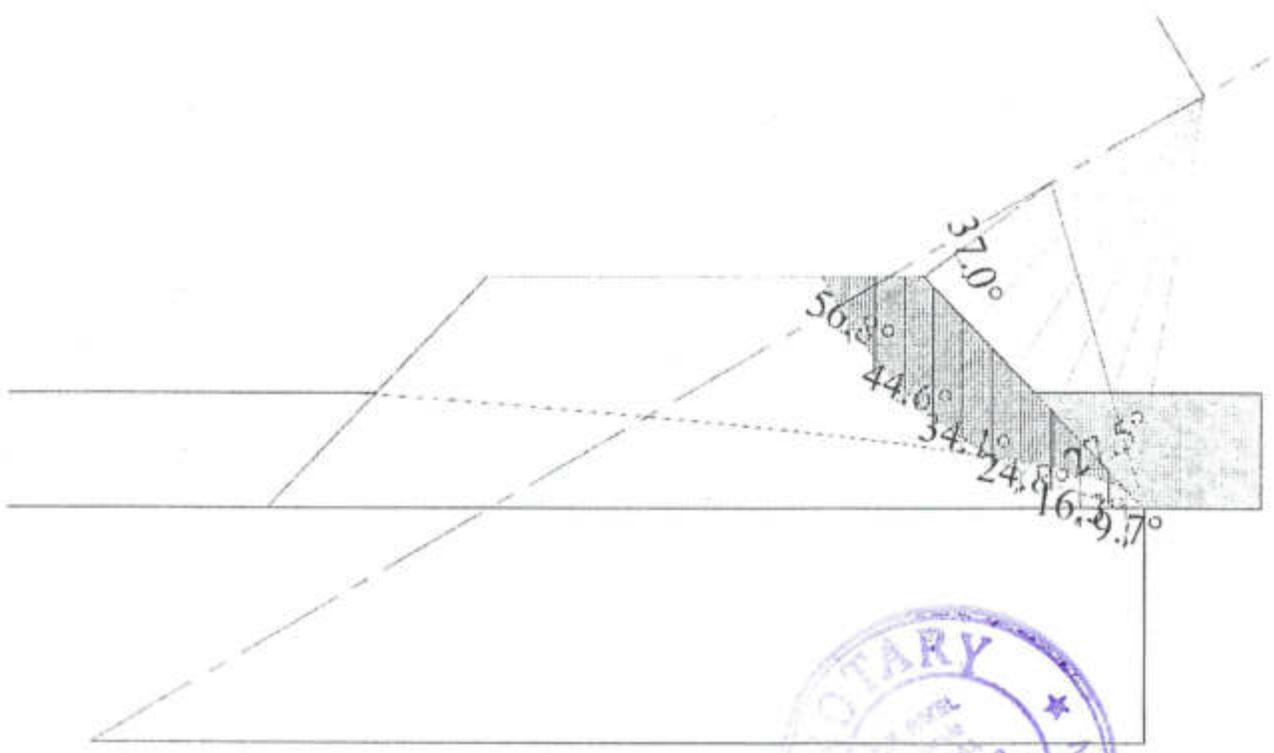


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Case VIII

Length of Arc				6.869 m			
Slice No.	A (mm ²)		W	α (Deg.)	N = Wcos α	T = Wsin α	
1	0.424	0.000	0.000	7.63	57.70	4.08	6.45
2	1.696	0.000	0.000	30.53	47.10	20.78	22.36
3	1.913	0.000	0.000	34.43	26.90	30.71	15.58
4	1.413	0.070	0.043	27.61	27.90	24.40	12.92
5	0.584	0.274	0.838	31.08	19.60	29.28	10.42
6	0.034	0.113	0.994	20.76	13.30	20.21	4.78
7	0.000	0.000	4.000	72.00	0.00	72.00	0.00
					201.45	72.51	

Factor of safety **1.45**

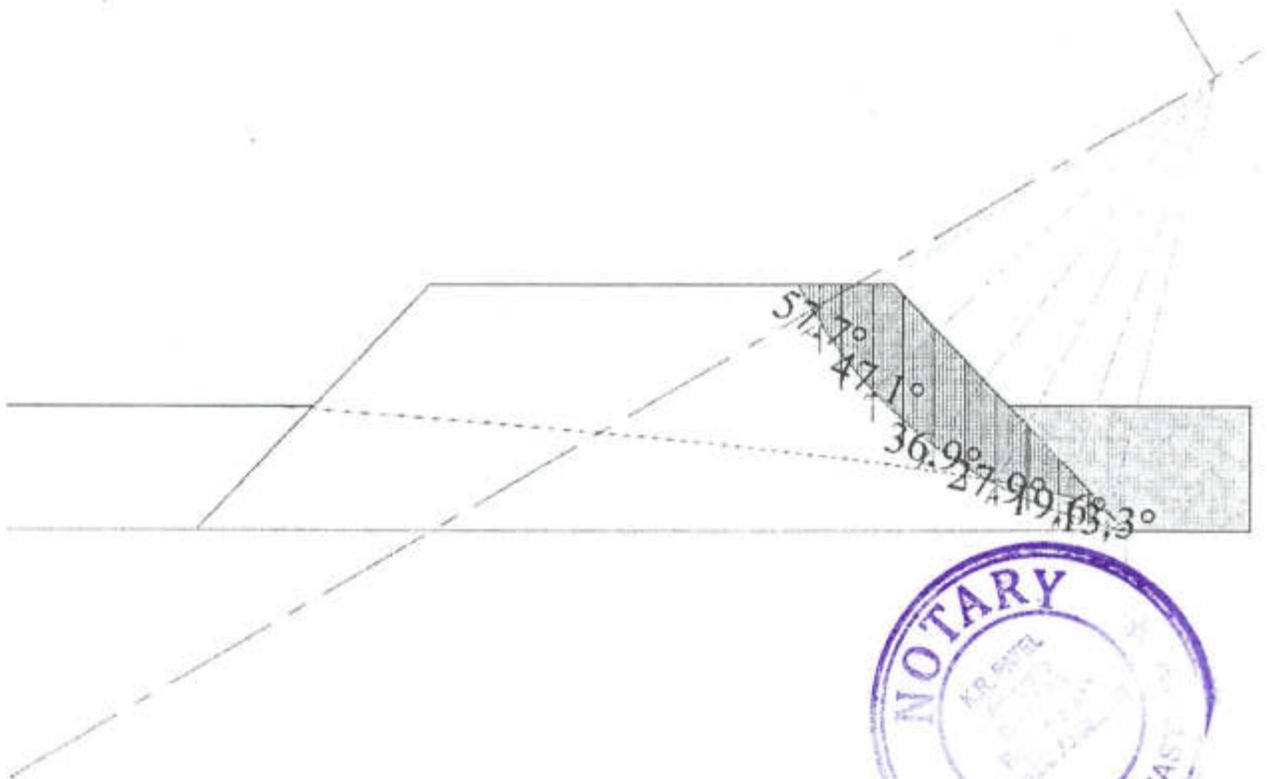


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Case IX

Length of Arc				6.691 m			
Slice No.	A (mm ²)		W	α (Deg.)	$N = W \cos \alpha$	$T = W \sin \alpha$	
1	0.236	0.000	0.000	4.25	58.50	2.22	3.62
2	0.147	0.000	0.000	2.65	49.10	1.73	2.00
3	1.754	0.000	0.000	31.57	39.00	24.54	19.87
4	1.356	0.024	0.043	25.66	30.10	22.20	12.87
5	0.584	0.220	0.838	30.00	22.10	27.79	11.29
6	0.034	0.104	0.994	20.58	15.90	19.80	5.64
7	0.000	0.000	4.000	72.00	0.00	72.00	0.00
					170.28	55.29	

Factor of safety 1.60

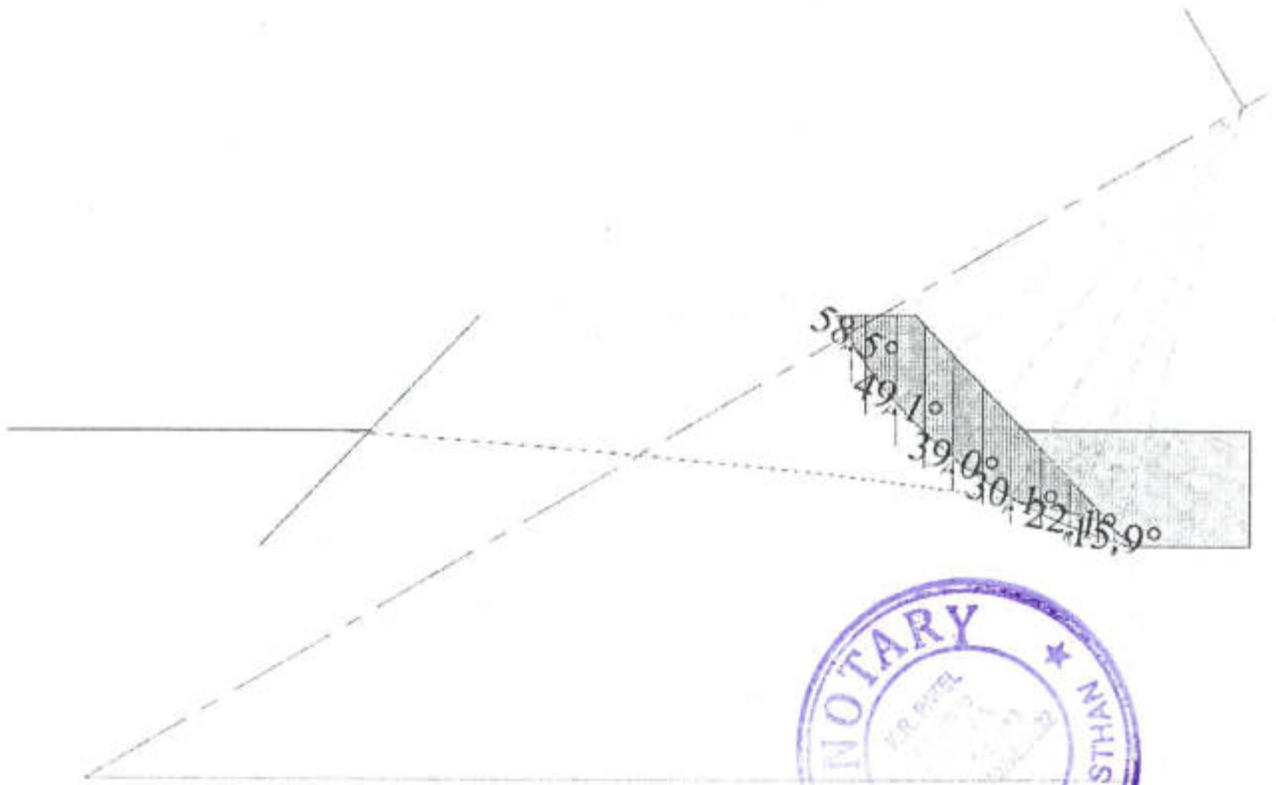
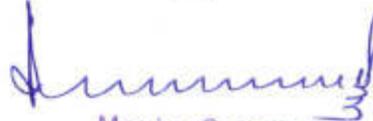


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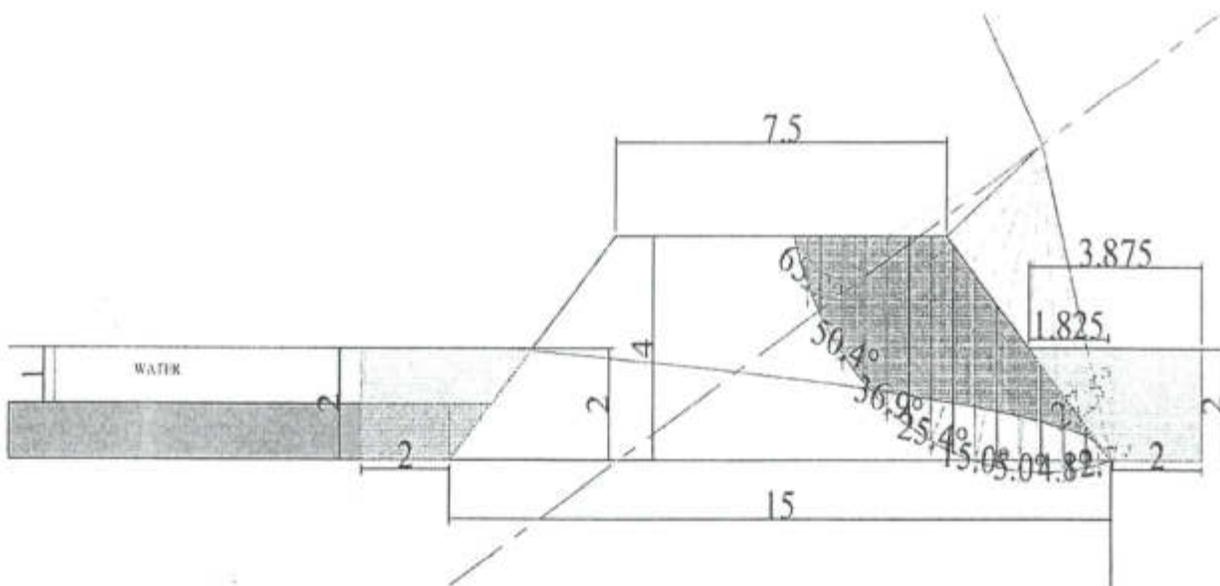

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Conclusions and Recommendations

It can be concluded that the stability of the slope of the earthen bund even in dry condition is less than 1.3 thus unsafe in all the possible slope failures. An improvement of the slope has been suggested as shown in the figure below that on both outside and inside sand bags (preferably jute bags) filled with the same soil having top width 3.875 m and bottom width 2 m of 2m height. The slope stability analysis with Pond filled up to 1 m (maximum) , it has been found that factor of safety minimum observed is 1.37 which is just above the 1.3 required.

Thus following are the recommendations

1. The slope has to be improvised as shown and advised.
2. The maximum height of water must not be more than 1.0 m.
3. The PU sheet should be properly laid and jointed well.



[Handwritten signature]
 K. R. PATEL
 15/05/2022



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132

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

Annexure - B.

SUBHASH MEHTA
Chairman

Mob. : +91-9414107989
e-mail : subhashscop208@gmail.com



MANOJ CHOPRA
Secretary

Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETPI 2019/10289

Date: 3/7/19

To,

Balotra

The Regional Officer,
Rajasthan State Pollution Control Board,
Opp. JdVVNL Office,
Jasol Phanta
Balotra

Sub: Reply of letter Dt. 01.07.2019 bearing number RPCB/RO Balotra/ CETP-Balotra/619

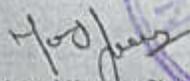
Dear Sir,

With reference to your said letter dt. 01.07.2019, the under sign submits the following reply:
We are constantly trying to improve the out let results. The Chloride, and sulphates are naturally present in the ground water at Balotra industrial area in the form of FDS. Since the water flowing to the HRTS having a treatment of physico chemical treatment followed by SBR so these parameters are exist in the water.

COD sulphide and BOD were marginally out due to incoming heavy load of chemical sludge from illegal discharge. We are regularly checking to identify the such units. After resoving the problem of illegal discharge we will be in position to reduce the pollution paraments.

It is submitted and reassured once again that the Trust will fully comply with all the conditions of the Consent to Operate, and Water Act and Air Act and constantly try to improve the outlet results.

Regards,


(Manoj Kumar Chopra)
Member Secretary, Trust



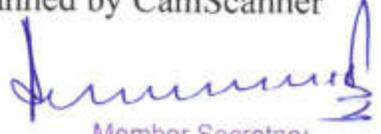
CC:

1. The Member Secretary, Rajasthan State Pollution Control Board, Jaipur
2. Group In charge (Planning), Rajasthan State Pollution Control Board, Jaipur

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Foundation Trust, Balotra

133

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

Annexure - C.

SUBHASH MEHTA
Chairman
Mob. : +91-9414107989
e-mail : subhashscop208@gmail.com



MANOJ CHOPRA
Secretary
Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETP/ 2019/10283

Date: 3/7/19

To,

Balotra

The Regional Officer,
Rajasthan State Pollution Control Board,
Opp. JdVVNL Office,
Jasol Phanta
Balotra

Sub: Reply of letter Dt. 01.07.2019 bearing number RPCB/RO Balotra/ CETP/611-612

Dear Sir,

With reference to your said letter dt. 01.07.2019, the under sign submits that we working on the suggestions given for improvement of bund stability given by Dr Ajay Sharma, MBM Engg. College Jodhpur.

Further we submits that the water column will not be increased by 1.0 m. and all HDPE Liner joints will be completely sealed before water will be discharged into the pond.

Regards,

Manoj Chopra
(Manoj Kumar Chopra)
Member Secretary, Trust

CC:

- 1. The Member Secretary, Rajasthan State Pollution Control Board, Jaipur
- 2. Group In charge (Planning), Rajasthan State Pollution Control Board, Jaipur



ANCO Ind: Area, Khad Road, BALOTRA - 344 022 (Ra.) Ph +91-9214210051 E-mail: balotrasetp@gmail.com

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Member Secretary
Balotra Water Pollution Control
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Foundation Trust, Balotra

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Annexure. D.

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA
Chairman
Mob. : +91-9414107989
e-mail : subhashscop208@gmail.com



MANOJ CHOPRA
Secretary
Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETPI 2019/10272

Date: 27/6/19

श्री शरद
बालोतरा

विषय : ग्राम खेड़ स्थित न्यू एचआरटीएस भूमि पर पॉण्ड की चारदीवारी/पाल पर सीमेन्ट बेग में मिट्टी भरकर जमा करने का कार्य।
सन्दर्भ : आप द्वारा प्रस्तुत कॉटेशन दिनांक 26.06.2019 के क्रम में।

विषयान्तर्गत ग्राम खेड़ स्थित न्यू एचआरटीएस भूमि पर पॉण्ड की चारदीवारी/पाल पर सीमेन्ट बेग में मिट्टी भरकर जमा करने के कार्य हेतु आप द्वारा प्रस्तुत दर रुपये 5.00 प्रति बेग ट्रस्ट मण्डल द्वारा स्वीकृत की गई है।

अतः आपको आदेशित किया जाता है कि आप सिविल अभियन्ता से सम्पर्क कर उनके निर्देशानुसार ग्राम खेड़ स्थित न्यू एचआरटीएस भूमि पर पॉण्ड की चारदीवारी/पाल पर सीमेन्ट बेग में मिट्टी भरकर जमा करने की व्यवस्था सुनिश्चित करावें। इस हेतु सीमेन्ट के खाली बेग ट्रस्ट द्वारा उपलब्ध कराये जायेंगे, जिन्हें पॉण्ड के बाहर से मिट्टी भरकर पॉण्ड के भीतर एक मीटर उंचाई एवं एक मीटर चौड़ाई में व्यवस्थित as per design जमाने होंगे। बेग पूर्ण रूप से भरे होने चाहिये एवं कोई भी फटे हुए बेग उपयोग में नहीं लिये जायेंगे। जमाये गये बेगों की गणना करने के उपरान्त भुगतान किया जायेगा।

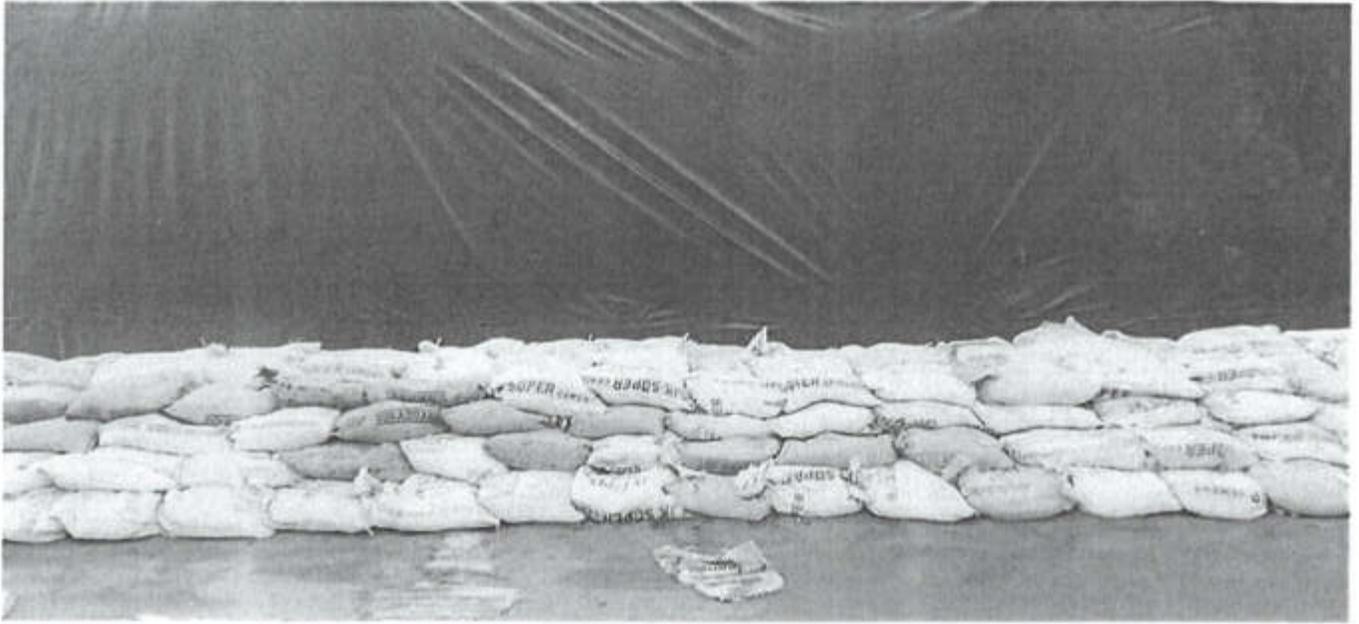
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Manoj Chopra
सदस्य सचिव
बा.वा.पो.क. एण्ड रि.फा.
ट्रस्ट, बालोतरा



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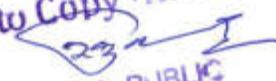


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Annexure-F.



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Anneville-G.

|| Shree Ganeshay Namah ||

(M) : 9460288298, 9928184298
(M) : 8058725777

Ma Ashapura Electric

Specialist in : All Type D C Sliprings Motor, D G Set Panal, New,
Old Machinery Wiring & Service & All Type Electric Moter
Rewinding & Repairing

3rd Phase, Industrial Area, BALOTRA 344 022 (Raj.)

Bill No. 588 Date: 2.7.19
M/s. Balotra Water Pollution Control Treatment
& Research Foundation Trust, Balotra

S.No.	Particulars	Qty.	Rate	Rs.	Amount	P.
1.	10HP Pump Rewinding [G.P. NO. 489 & 487] [ORDER FORM - 1286]	3	2500	7500		
2.	15 HP Pump Rewinding [G.P. NO. 489] [ORDER FORM - 1286].	1	5500	5500		
TOTAL				13000		



For: MA ASHAPURA ELECTRIC

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 NOTARY PUBLIC
 BALOTRA (RAJ.)

Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra



Latitude: 25.833962
Longitude: 72.204956
Elevation: 121.56m
Accuracy: 3.2m
Time: 07-04-2019 11:09
Note: mist evaporetor

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



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BALOTRA (RAJ.)

140

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA

Chairman

Mob. : +91-9414107989

e-mail : subhashscop208@gmail.com



MANOJ CHOPRA

Secretary

Mob. : +91-9214407666

e-mail : manoj@bitextile.com

No. CETP/ 2019/10271

Date : 27/6/19

श्री गजेन्द्रकुमार
ग्राम खट्टू, तहसील पचपदरा
जिला बाड़मेर

विषय : माननीय राष्ट्रीय हरित अधिकरण के दिनांक 07.03.2019 के आदेशों की अनुपालना में लुनी नदी के तल की साफ-सफाई करने बाबत।
सन्दर्भ : आप द्वारा प्रस्तुत कॉटेशन दिनांक 26.06.2019 के क्रम में।

विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 07.01.2019 के आदेशों की अनुपालना में नियुक्त कमीशनर द्वारा दिनांक 19.02.2019 को प्रस्तुत रिपोर्ट के पृष्ठ संख्या 47 पर दिये गये सुझावों के अनुरूप जिला कलेक्टर बाड़मेर की अध्यक्षता में आयोजित बैठक दिनांक 22.03.2019 को लिये गये निर्णय में लुनी नदी में विभिन्न स्थानों पर अज्ञात लोगों द्वारा डाली गई इण्डस्ट्रीयल स्लज की साफ-सफाई का कार्य सीईटीपी बालोतरा द्वारा किया जाना है।

अतः आप द्वारा दिनांक 26.06.2019 को प्रस्तुत कॉटेशन के सम्बन्ध में लुनी नदी के तल में विभिन्न स्थानों पर डाली गई स्लज की साफ-सफाई करने की प्रस्तुत दर रुपये 821000.00 ट्रस्ट मण्डल द्वारा स्वीकृत की गई है।

अतः आपको आदेशित किया जाता है कि आप सिविल अभियन्ता से सम्पर्क कर उनके निर्देशानुसार लुनी नदी के तल में अज्ञात लोगों द्वारा विभिन्न स्थानों पर डाली गई स्लज की साफ-सफाई करने की व्यवस्था सुनिश्चित करावें एवं निकलने वाली स्लज को ट्रेक्टरों द्वारा सीईटीपी बालोतरा के स्लज यार्ड में खाली करने की व्यवस्था करावें। इस कार्य में प्रयुक्त होने वाले ट्रेक्टर, ट्रौली, श्रमिक, इत्यादि समस्त प्रकार के उपकरण एवं सामग्री की व्यवस्था आप स्वयं को करनी होगी।



[Handwritten Signature]

[Handwritten Signature]
सदस्य सचिव
वा.वा.पो.क. एण्ड रि.फा.
ट्रस्ट, बालोतरा

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotractep@gmail.com

Photo Copy Attested

[Handwritten Signature]
NOTARY PUBLIC
BALOTRA (RAJ.)

[Handwritten Signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

141

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA
Chairman
Mob. : +91-9414107989
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MANOJ CHOPRA
Secretary
Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETP/ 2019 / 9890

Date: 24/03/2019

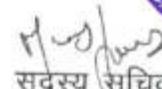
श्री द्वारकाराम पुत्र श्री लिखमाराम
रीको औद्योगिक क्षेत्र, बालोतरा

विषय : माननीय राष्ट्रीय हरित अधिकरण के दिनांक 07.03.2019 के आदेशों की अनुपालना में लुनी नदी के तल की साफ-सफाई करने बाबत।
सन्दर्भ : आप द्वारा प्रस्तुत कॉटेशन दिनांक 23.03.2019 के क्रम में।

विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 07.01.2019 के आदेशों की अनुपालना में नियुक्त कमीश्नर द्वारा दिनांक 19.02.2019 को प्रस्तुत रिपोर्ट के पृष्ठ संख्या 47 पर दिये गये सुझावों के अनुरूप जिला कलेक्टर बाड़मेर की अध्यक्षता में आयोजित बैठक दिनांक 22.03.2019 को लिये गये निर्णय में लुनी नदी में विभिन्न स्थानों पर अज्ञात लोगों द्वारा डाली गई इण्डस्ट्रीयल स्लज की साफ-सफाई का कार्य सीईटीपी बालोतरा द्वारा किया जाना है। अतः आप द्वारा दिनांक 23.03.2019 को प्रस्तुत कॉटेशन के सम्बन्ध में लुनी नदी के तल में विभिन्न स्थानों पर डाली गई स्लज की साफ-सफाई करने की प्रस्तुत दर रुपये 75000.00 ट्रस्ट मण्डल द्वारा स्वीकृत की गई है।

अतः आपको आदेशित किया जाता है कि आप सिविल अभियन्ता से संपर्क कर उनके निर्देशानुसार लुनी नदी के तल में अज्ञात लोगों द्वारा विभिन्न स्थानों पर डाली गई स्लज की साफ-सफाई करने की व्यवस्था सुनिश्चित करावें एवं निकलने वाली स्लज को सीईटीपी बालोतरा के स्लज यार्ड में खाली करने की व्यवस्था करावें।




सदस्य सचिव
बा.वा.पो.क. एण्ड रि.फा.
ट्रस्ट, बालोतरा

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotrasetp@gmail.com

Photo Copy Attested

NOTARY PUBLIC
BALOTRA (RAJ.)


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

142



Latitude: 25.831986
 Longitude: 72.204745
 Elevation: 105.93m
 Accuracy: 3.2m
 Time: 03-07-2019 17:09
 Note: river sludge removing
 change old pipe line khed hrt

Powered by NoteCam



Latitude: 25.833908
 Longitude: 72.204898
 Elevation: 115.74m
 Accuracy: 3.8m
 Time: 07-03-2019 10:25
 Note: sludge removal in river bed under progress

Powered by NoteCam

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 Member Secretary
 Balotra Water Pollution Control
 Treatment & Research
 Foundation Trust, Balotra

143

Annexure-I

OFFICE OF THE ASSISTANT ENGINEER (O&M)
JODHPUR VIDYUT VITARAN NIGAM LTD. BALOTRA

Name of circle -The superintending Engineer (O&M) Barmer

Name of Division -The Executive Engineer (O&M) Balotra

Name of Sub-division -The Assistant Engineer (O&M) Balotra

Work - Technical Estimate for proposed new 11 kv line for release of new HT connection of CETP Balotra at Jerla Road under Aen (O&M) Balotra standard issue rate w.e.f.1.10.2018

Length of line -4.870 km

S.No.	Particulars of material	Item No.	Unit	Rate	Qty.	Amount
1	PCC Pole 9 Meter Long 200Kg	601000101	Nos	2860.56	118	337546.08
2	11 KV cross arm with top and clamp	113021001	Nos.	830.96	102	84757.92
3	11 KV Line DP set.	112020202	Set	6176.96	8	49415.68
4	11KV Pin Insulator	702020101	Nos	37.51	330	12378.30
5	11KV GI Pin	704020101	Nos	79.24	330	26149.20
6	11 KV Disc Insulator (T&C) 45KN	701020401	Nos	248.40	48	11923.20
7	Hardware Set for (T&C)	703000102	Nos	119.39	48	5730.72
8	ACSR weasal conductor	504000106	KM	27370.69	15.05	411928.88
9	GI Stay Set 16X1800mm	109000102	Nos	677.93	104	70504.72
10	Stay Wire 7/10 SWG	110000104	MT	66872.50	0.624	41728.44
11	11KV Stay Insulator	702020301	Nos	21.74	104	2260.96
12	MS Nuts & Bolts (AS)	101000503	MT	66305.72	0.098	6497.96
13	Stay clamp for 8.0 mtr poles	109000702	Set	103.28	104	10741.12
14	MS Channel 100X50X5 mm	104000604	MT	63236.20	0.200	12647.24
15	11KV GO 400A WO EB with PI	705020802	Set	14000.17	1	14000.17
16	GI Earth Wire 8 SWG	111000104	MT	64457.50	0.487	31390.80
17	Misc. item	L.S.				398.60
(i) Cost of material equipments as per latest standard issue rates (SIR) RS						1130000.00
(ii) Cost of civil works , if any, @10% on (a) above						113000.00
(iii) Cost of labour charges @10% on (i) above						113000.00
Total estimated cost for new works (i)+(ii)+(iii) say cost (a)						1356000.00
Overhead charges @ 20 % on cost (a) say cost (b)						271200.00
Total cost (cost (a)+cost (b) say cost (c)						1627200.00
Statuary charges/ shut down charges @ 1% on cost (c) say cost (d)						16272.00
Net Estimated cost of scheme cost (c)+cost (d)						1643472.00

ESTIMATED COST SAY RS 1643472.00



Executive Engineer (O&M)
Jodhpur Discom, Balotra

Assistant Engineer (O&M)
Jodhpur Discom, Balotra

Junior Engineer (I/A)
Jodhpur Discom, Balotra

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BALOTRA (RAJ)

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

144

Annexure - J.

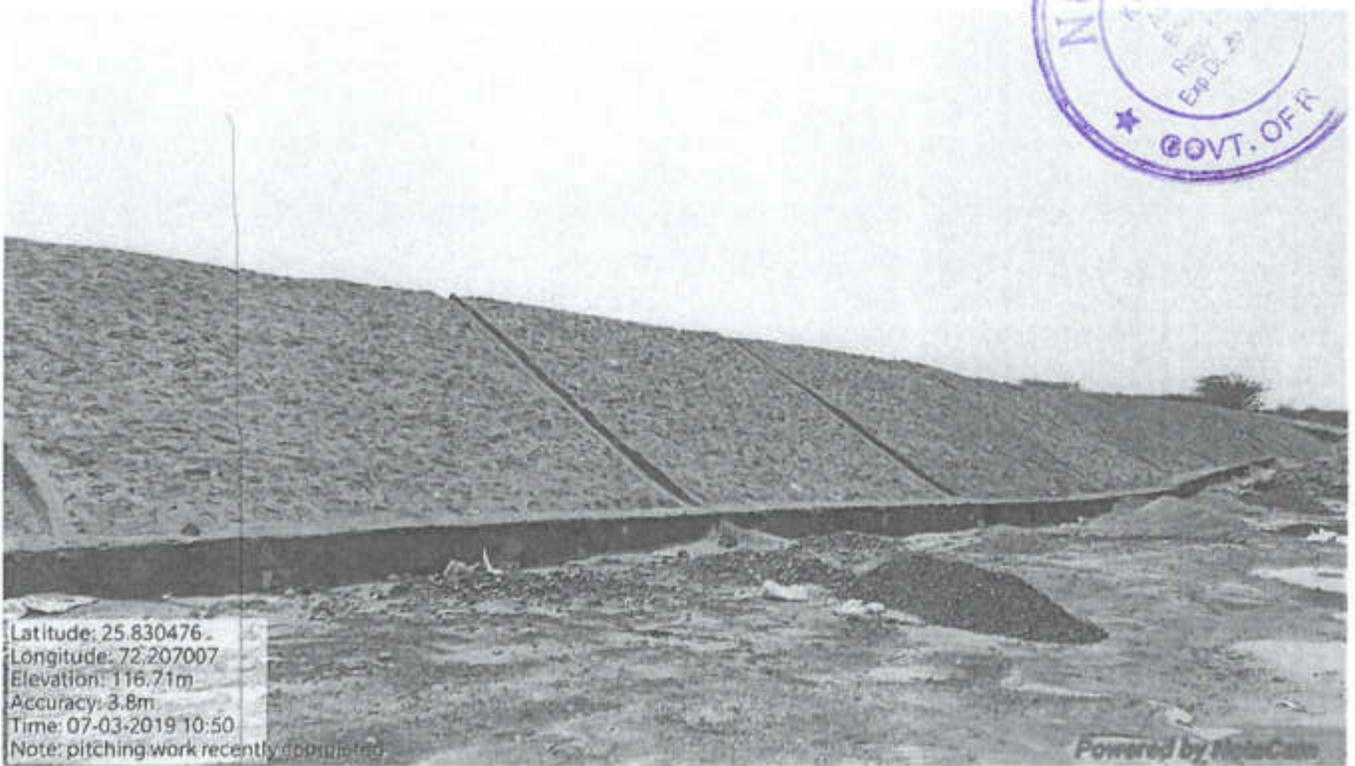
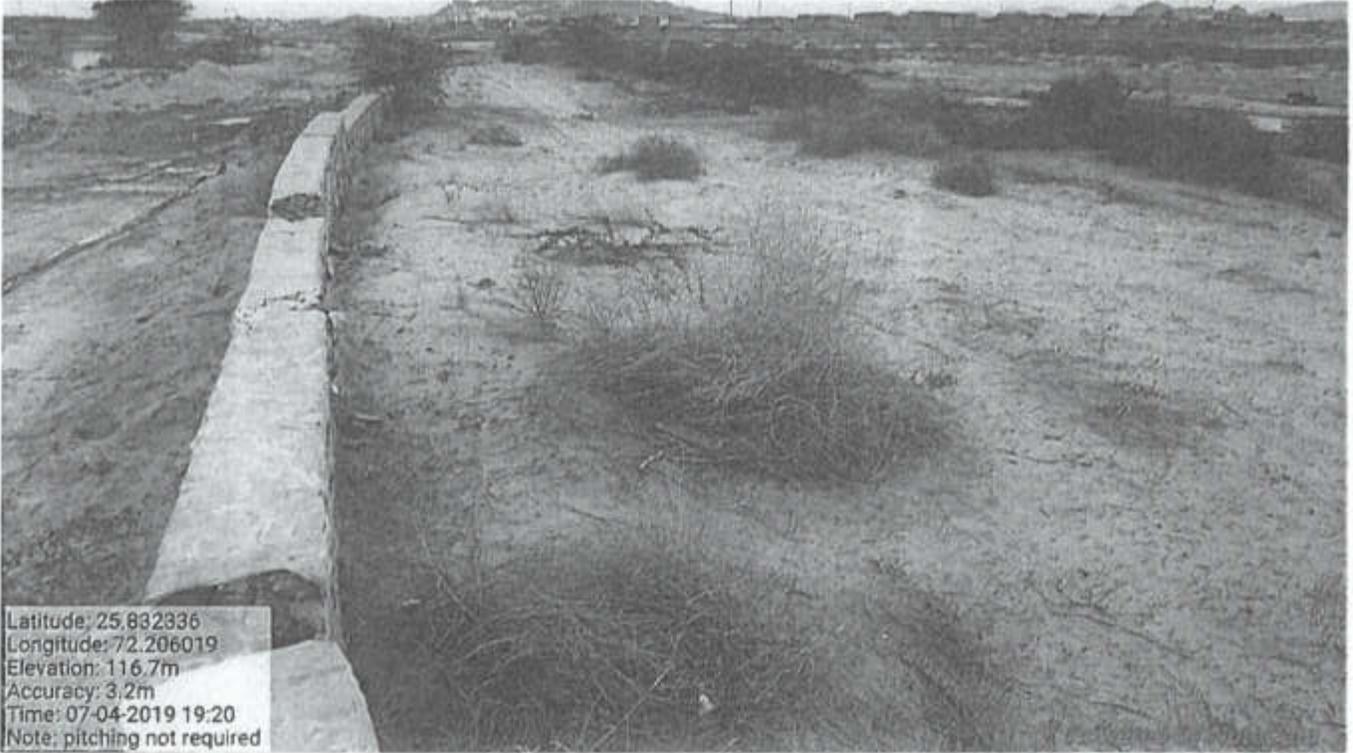


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BALOTRA (RAJ)


Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

145



Latitude: 25.832336
Longitude: 72.206019
Elevation: 116.7m
Accuracy: 3.2m
Time: 07-04-2019 19:20
Note: pitching not required

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



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BALOTRA (RAJ.)

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Annexure - K.

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MENTA

Chairman

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MANOJ CHOPRA

Secretary

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No. CETP/ 2019/10315 - 315

Date: 07/07/2019

To,
The Member Secretary,
Rajasthan State Pollution Control Board,
04, Institutional Area,
Jhalana Dungari,
Jaipur

Sub: : Point wise reply for CTO for 18 MLD CETP at Balotr issued on 22.05.2019

Reference: CTO File no. G(PLG)/1000/5650(1)2017/2018/786-788

Dear Sir,

With reference to your said letter the under sign submits the following point wise compliance :

1. Agreed that this CTO is valid for a period from 22.05.2019 to 30.04.2024
2. Agreed that this CTO is granted 18 MLD CETP.
3. Agreed that this CTO is for existing plant, process and capacity and separate consent to establish / operate is required to be taken for any addition / modification/ alteration in process or change in capacity or change in fuel.
4. Agreed that the quantity of effluent quantity will be 18000 cum/day and mode of disposal is solar evaporation pond.
5. Agreed that this consent is not valid for ascertaining land title.
6. Agreed that treated effluent will meet the prescribed standards for inland surface water as per the notification dated 01.01.2016 issued by Ministry of Environment & Forest. And also no treated or untreated water will be discharged it to Luni River. Treated water will be either recycled or solar evaporated in well-designed SEPs.
7. Agreed that the member units of CETP shall comply with the inlet standards of CETP at out let of their PTPs as per Board's office order dated 11.03.2019.
8. Agreed that all member unit will send the effluent to CETP through SCADA system only. The daily flow is also record at CETP.



Manoj Chopra

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotracetp@gmail.com

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BALOTRA

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

147

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA
Chairman
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e-mail : subhashscop200@gmail.com

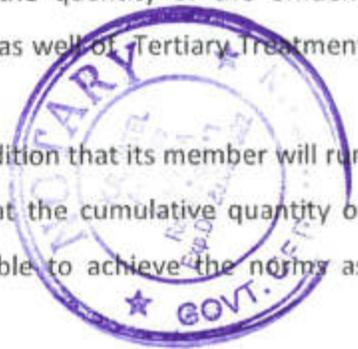


MANOJ CHOPRA
Secretary
Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETP/

Date :

9. Agreed that CETP will regulate the total flow quantity as per capacity of solar evaporation pond.
10. Agreed that RO reject will be solar evaporated separately in impervious lagoons/ Tanks and will not be mixed with other effluents. (Photograph annexed for separate pipe line as annexure-1)
11. Agreed that only 18 MLD will be operated and effluent from member units will be so regulated that at no point time, total effluent quantity exceeds the designed capacity of the CETP.
12. Agreed that the CETP Trust will comply all the directions and order passed by Hon'ble NGT in the matter of O.A. No. 34THC/2014 Digvijay Singh V/s State of Rajasthan & Others and any other connected matter.
13. Agreed that Trust will ensure that no untreated / treated effluent will be bypassed from the CETP and the Trust will also ensure that the quantity of the effluent generated is within the treatment capacity of the CETP as well of Tertiary Treatment System.
14. Agreed that CETP Trust will ensure and enforce the condition that its member will run at such reduced capacity as may be necessary so that the cumulative quantity of effluent is always kept at a level in which CETP is able to achieve the norms as prescribed under the EPA 1986.
15. Agreed that CETP Trust will ensure providing adequate and proper closed pipe line conduit for collection and conveyance of the effluent generated from industries/ member unit of the CETP so as prevent over flow of untreated effluent through drain.
16. Agreed that CETP Trust will maintain complete record of the effluent treated type of chemical used, chemical consumed, etc., and will send monthly report to Regional Officer Balotra.



Manoj Chopra

Photo Copy Attested
[Signature]
NOTARY PUBLIC
BALOTRA (RAJ.)

[Signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

148

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

SUBHASH MEHTA

Chairman

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e-mail : subhashscop208@gmail.com



MANOJ CHOPRA

Secretary

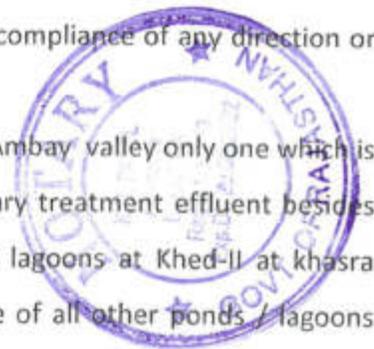
Mob. : +91-9214407666

e-mail : manoj@bitaxtite.com

No. CETP/

Date :

17. Agreed that the sledge generated from CETP will be stored under the covered shed and will be disposed of as per the provisions of the Hazardous Waste and other Waste (Management and Transboundary movement) rules 2016.
18. Agreed that Trust will ensure that all the member units shall not discharge waste water more than the quantity of the wastewater allowed by the trust.
19. Agreed that the trust will ensure that each member unit cell install individual primary treatment plant and follow the standards of inlet to CETP as per the directions of on honorable NGT.
20. Agreed that the stream of effluent inventing from each participant industry shall be equipped with recording flow metering device and sampling. Both at inlet and outlet of treatment works, the records of the measurement will be maintained for each inlet and outlet on daily basis and the records will be submitted to the board from time to time.
21. Agreed that project proponent will comply with all the conditions of environmental clearance imposed by SEIAA Jaipur Rajasthan white letter number 809 dated 17th July 2009.
22. Agreed that this consent to operate will be subject to compliance of any direction or order passed by the court of law in the matter.
23. agreed that the existing solar evaporation pond site at Ambay valley only one which is HDPE lined will be used for solar evaporation of tertiary treatment effluent besides the to newly constructed solar evaporation Ponds at lagoons at Khed-II at khasra number 657/274 and 852/ 10 at village khed. The use of all other ponds / lagoons previously been used for solar evaporation will be discontinued and will not be used in any case. No ACP shell stablished/ operated within 500 meter aerial distance of TSDf site.
24. Agreed that all the lagoons will be filled up to a depth of only 2 ft and overflow pipes (weep holes) will be inserted in the embankment wall at the level of 2 ft so that the



Manoj Chopra

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BALOTRA (RAJ.)

Manoj Chopra
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

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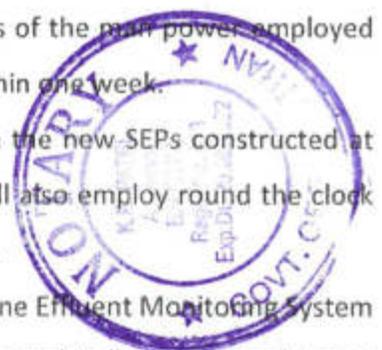
MANOJ CHOPRA
Secretary
Mob. : +91-9214407666
e-mail : manoj@bitextile.com

No. CETP/

Date :

water level in the ponds does not rise more than 2 ft in any case. No SEP will be established/operated within 500 meter aerial distance of TSDF site. (Photograph of weep hole is annexed as annexure-2)

- 25. Agreed that all the tanks will be scientifically lined with HDPE liner and it will be ensured that no seepage of tertiary treatment effluent is allowed.
- 26. Agreed that the Trust will ensure that no breach of Solar Evaporation pond takes place for which continuous surveillance through PTZ camera will be kept, in case there is breach of any existing or upcoming Solar Evaporation pond and any treated / untreated effluent is discharged into the river Luni from CETP. The bank guarantee of Rs. 1.25 Crore deposited by CETP Trust Balotra will be forfeited in accordance with law.
- 27. Agreed that the RO reject from the existing 6 MLD RO Plant will be disposed through existing concrete lined solar evaporation pond only and it will be ensured that RO reject does not get mixed up with the tertiary treated effluent. (Photographs of the separate pipe line is attached as annexure-3)
- 28. Agreed that operation and maintenance of the CETP will be carried out through a professional agency having qualified manpower as prescribed by the State Board from time to time and Trust will submit complete particulars of the manpower employed at CETP for operation and maintenance of the same within one week.
- 29. Agreed that the CETP Trust will install PTZ cameras on the new SEPs constructed at Khed Site-II before commissioning of the ponds and will also employ round the clock security to ensure that no breach in the SEPs takes place.
- 30. Agreed that CETP Trust will ensure that Continuous Online Effluent Monitoring System is installed and maintained as per guidelines of the Central Pollution Control Board and Rajasthan State Pollution Control Board (Latest calibration certificate is attached as annexure-4)
- 31. Agreed that the total capital investment of the CETP will not exceed Rs. 1867.56 Lacs without prior permission of State Board.



Manoj Chopra

Photo Copy Attested
[Signature]
NOTARY PUBLIC
BALOTRA (RAJ.)

[Signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

150

BALOTRA WATER POLLUTION CONTROL TREATMENT & RESEARCH FOUNDATION TRUST

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MANOJ CHOPRA

Secretary

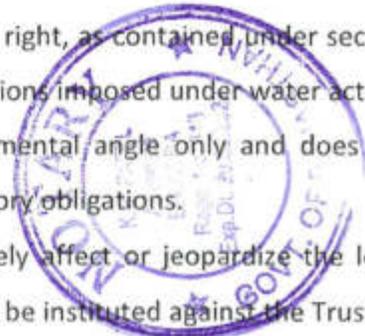
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e-mail : manoj@bitextile.com

No. CETP/

Date :

32. Agree that CETP Trust will ensure that the works of stone pitching at bunds of Ambey Velly SEPs (Solar Evaporation Ponds) will be completed within one month from issuance of this consent. That proper stone pitching shall be provided at bunds of proposed SEP at Kher-II along with any other suitable scientifically structures for strengthening of bunds of SEP.
33. Agreed that Trust will carry out structural stability report of proposed and exiting SEP within one month.
34. Agreed that proper record of waste water management i.e. intake, evaporation etc. shall be maintained on daily basis.
35. Agreed that Trust will install and operate flow meter at inlet of all existing and proposed SEP and shall maintain the record on the daily basis.
36. Agreed that guidelines and orders issued by the State Board for the CETP from time to time will be complied by the Trust.
37. Agreed that the Board has a power and reserves its right, as contained under section 27(2) of the water act to review any one or all conditions imposed under water act.
38. Agreed that this CTO is issued from the environmental angle only and does not absolve the project proponent from the other statutory obligations.
39. Agreed that this CTO will not , in any way adversely affect or jeopardize the legal proceeding, if any instituted in the past or that could be instituted against the Trust.



Regards,

(Member Secretary)

BWPCT&RF Trust

CC to :

- 1- The Regional Officer, RSPCB, Balotra.
- 2- The Group In-charge, PLG, RSPCB, Jaipur.

RIICO Ind. Area, Khed Road, BALOTRA - 344 022 (Raj.) Ph. +91-9214210051 E-mail: balotracetp@gmail.com

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BALOTRA (Raj.)

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

Annexure - 1



Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



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BALOTRA (RAJ)



Latitude: 25.836401
Longitude: 72.203302
Elevation: 116.27m
Accuracy: 3.8m
Time: 07-03-2019 10:34
Note: separate line for tertiary treated water in line 2

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra



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154

Annexure - 3



Calibration certificate for Multi Parameter Analyser

Date: 30/5/2019

Customer Name	CETP
PO number	CETP/2019/10139/Dated:-11-5-19
Analyser Model	AWA make CK 1000-3932
Serial no	202934

Configuration Parameters

Parameters	COD	BOD	TSS
Flow cell (mm)	3	3	3
Range	2000	1000	1500
Display Label	COD	BOD	TSS
Unit	Mg/l	Mg/l	Mg/l
Scale factor	191		157.4
Calibration factor	1	0.10	1

Standard solution verification before servicing /calibration

COD		TSS	
Std-1 (DM water)	Std-2 (1000 PPM)	Std-1 (DM water)	Std-2 (1000 PPM)
37	913	16	960

Standard solution verification after servicing /calibration

COD		TSS	
Std-1 (DM water)	Std-2 (1000 PPM)	Std-1 (DM water)	Std-2 (1000 PPM)
0	992	0	995

pH buffer verification before servicing /calibration

4 - 8.2	7 - 8.2
---------	---------

pH buffer verification after servicing /calibration

4 - 0	7 - 14
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Comment:-pH card found faulty. pH sensor has to checked.

Smit Chavda
Tested by

Signature

30/5/2019
Date

Photo Copy Attached

NOTARY PUBLIC
BALOTRA (M.P.)

Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

155

957



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141-2711263,2716802 e-mail : member-secretary@rpcb.nic.in

RSPCB HelpLine No. : 0141-2716877

Regd. Post/ E-mail

No. F14 (Tech-Balotra) (9-CETP) RPCB/ LW/ 1167-1171 Date 30.09.2021

Chairman,
Balotra Water Pollution Control and Research Foundation Trust,
RIA, Balotra, Barmer.

Subject - Direction under the provisions of section 33A of the Water (Prevention & Control of Pollution) Act, 1974.

Reference - 1. This office letter dated 03.05.2021.
2. This office letter dated 13.09.2021.
3. Your letters No. CETP/2021/1348 dated 15.09.2021 and 1351 dated 17.09.2021.

1. Whereas M/s Balotra Water Pollution Control and Research Foundation Trust (here-in-after called as the "CETP") has a CETP of 18 MLD at Balotra, District Barmer for the treatment of trade effluent generated from their member industries.
2. And whereas consent to operate under the Water Act was granted to the CETP vide this office letter dated 22.05.2019 subject to the condition inter-alia that the entire trade effluent shall be recycled or disposed of through solar evaporation ponds (SEP) and no discharge of treated or untreated effluent shall be made in river or any other water body.
3. And whereas the Hon'ble NGT, in the order dated 06.03.2019 in the matter of OA No. 34/2014 – Digvijay Singh Vs. State of Rajasthan & Ors. and other related matters directed that even treated effluent shall not be discharged in the river Luni.
4. And whereas in view of the limited capability of the CETP to manage effluent / RO reject and maintain zero liquid discharge, the State Board had directed the CETP vide letter dated 03.05.2021 that total generation/ discharge of effluent from member units and intake of effluent into the CETP shall be regulated/ restricted upto 6 MLD subject to the conditions mentioned therein.
5. And whereas the CETP Balotra failed to comply with the aforesaid directions and during inspection on 07.09.2021 by officials of the Board was found to be non-compliant of the conditions imposed vide letter dated 03.05.2021.
6. And whereas in view of above non-compliances and violations, to prevent any further pollution and grave injury to the environment, the CETP was directed by the Board under section 33(A) of the Water Act to immediately stop any intake into the CETP vide letter dated 13.09.2021.
7. And whereas the CETP has submitted proposals for completing the remaining works vide letters dated 15.09.2021 and 17.09.2021 and has requested to allow intake into the CETP.
8. And whereas inspection of the CETP was carried out on 22.09.2021 by officials of the State Board to observe status of work done so far and evaluate time required for completing the ongoing works of up-gradation of the CETP.
9. And whereas it is observed that:-

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[Signature]
NOTARY PUBLIC
BALOTRA (RAJ)

[Signature]
Member Secretary
Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

156



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141-2711263,2716802 e-mail : member-secretary@rpcb.nic.in

RSPCB HelpLine No. : 0141-2716877

- a. Revamping of the existing physico-chemical and biological treatment is complete.
- b. The work of additional operations including DAF clarifiers, extended aeration system after SBR and filtration system are almost complete.
- c. Erection work of RO section is complete.
- d. Erection of the MEE is almost complete.

10. And whereas from the above status observed during inspection, the Board is of the view that the timeline submitted by the CETP Trust authorities regarding completion and commissioning of MEE till 31.03.2022 is unrealistic and therefore, unacceptable.

11. And whereas the State Board is satisfied that in view of the present status of revamping of the existing physico-chemical and biological treatment alongwith the RO & MEE plants, intake of effluent may be permitted into the CETP, as MEE can be commissioned very soon.

12. And whereas it has been assessed by the Board that for maintaining ZLD, the existing available infrastructure can handle RO rejects generated by the CETP at capacity not more than 6 MLD.

Therefore, the Board, in exercise of the powers conferred upon it under section 33 (A) of the Water Act, hereby issues following directions in supersession to the directions issued vide this office letter dated 13.09.2021:-

- (1) That total generation/ discharge of effluent from member units and intake of effluent into the CETP shall be regulated/ restricted upto 6 MLD.
- (2) That intake into the CETP shall be taken only after MEE is commissioned for handling the full load of RO reject.
- (3) That complete zero liquid discharge status shall be maintained and no discharge of effluent including RO reject shall be made into drain/ stream or river or on land.

These directions are subject to the directions of the Hon'ble NGT in the matter of OA No. 34/2014 – Digvijay Singh Vs. State of Rajasthan & Ors.

Please note that that non-compliance of the above directions is punishable under section 41 of the Water Act with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

This bears approval of the competent authority.

Copy to following for information/ necessary action:-

- 1. PS to the Chairperson, Rajasthan State Pollution Control Board, Jaipur.
- 2. District Collector, Barmer.
- 3. Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Balotra - Please ensure compliance of above directions and report.
- 4. Master file.

(Niraj Mathur)
OIC (LW)



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9/2/22

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BALOTRA (RAJ.)

Member Secretary

Balotra Water Pollution Control
Treatment & Research
Foundation Trust, Balotra

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 34(THC) /2014

APPLICANT IN ORIGINAL APPLICATION:

Digvijay Singh

VERSUS

RESPONDENTS: -

State of Rajasthan & Ors.

Proof Of Service

S. NO.	Advocate Name	Signature
APPLICANT	dsjasol@gmail.com	By e-mail
RESPONDENT NO. 1	krishnanpriya@gmail.com	By e-mail
RESPONDENT NO. 2	dm-bar-rj@nic.in	By e-mail
RESPONDENT NO. 3	member-secretary@rpcb.nic.in	By e-mail
RESPONDENT NO. 4	Secy-moef@nic.in	By e-mail
RESPONDENT NO. 5	advrajkumar@gmail.com	By e-mail
RESPONDENT NO. 6	balotra@riico.co.in lawyer.sanjeet@gmail.com	By e-mail
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(VINAY KOTHARI)

kotharivinay@gmail.com

Address:-947, 11th 'D' Road, Sardarpura, Jodhpur-342003 (Raj.)

Mob. No. 9462050200